

Room No  
230

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Lovleen  
Presiding Off.-MACT  
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:38

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc./ Appearance</b>				
1	EX	15/2009	23439/16	THE ORIENTAL INS. CO. LTD. Vs. MAHENDER RAM SEWAK YADAV
<b>Misc. cases/purpose</b>				
2	EX	36/2011	24750/16	SANOTSH KHURANA Vs. SOBRAN SINGH
3	EX	145/2011	23242/16	VIJAY Vs. HIRA LAL
4	EX	232/2011	23537/16	BAJAJ ALLIANZ GENERAL INS. Vs. INTAZAAR AHMED
5	EX	48/2012	23899/16	RELIANCE GEN INS CO Vs. RAJU
6	EX		211/17	PRAHALAD SINGH AND ORTHERS Vs. SHYAM LAL AND OTHERS
7	EX		486/17	NATIONAL INSURANCE CO. LTD. Vs. PRADEEP CHAUDHARY AND ORS.
8	EX		487/17	NATIONAL INSURANCE CO. LTD. Vs. PRADEEP CHAUDHARY AND ORS.
9	EX		1532/17	RAM JATAN SHA (ex. petition) Vs. AMARJEET
10	EX		155/18	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD Vs. SURENDER
11	EX		274/18	SUNNY @ SUNNY KAPOOR (EX) Vs. GOVIND KUMAR SHARMA
12	EX		568/18	NATIONAL INSURANCE COMPANY LTD Vs. RAM UJAGAR
13	EX		850/18	KRISHNA CHANDRA BUDHORI Vs. MANJAY YADAV
<b>Misc./ Appearance</b>				
14	EX		987/18	THE UNITED INIA INS. CO. LTD. Vs. JAHID
<b>Misc. cases/purpose</b>				
15	EX		5919/18	NATIONAL INSURANCE CO LTD Vs. MANISH KUMAR @ MANNU
<b>Misc./ Appearance</b>				
16	EX		6215/18	ICICI LOMBARD GENERAL INSURANCE CO LTD Vs. SANDEEP AND ORS
<b>Misc. cases/purpose</b>				
17	M Ex		169/18	HUSANA KHATUN AND ORS. Vs. STEEL WOOL CORPORATION AND ANR.
<b>Misc./ Appearance</b>				
18	EX		513/19	BHARTI AXA GENERAL INSURANCE CO. LTD. Vs. MAHESH KUMAR AND ANR.
19	M Ex		263/19	TARILCHAN SINGHNAYYAR AND ORS. Vs. GURONKAR AND ORS.
<b>Misc. cases/purpose</b>				
20	EX		595/19	NATIONAL INSURANCE CO. LTD. Vs. PRADEEP CHAUDHARY AND ORS
21	EX		663/19	Oriental Insurance Co. Ltd. Vs. SUNIL ATREE AND OTH.] → 24-7-2020
22	EX		761/19	THE NEW INDIA ASSURANCE CO LTD Vs. MOHAN LAL SHARMA AND ANR
23	Misc Dj		564/19	RAJESH Vs. SURESH KUMAR N(BHARTI AXA )
24	Misc Dj		842/19	SURESH CHANDRA Vs. UNKNOWN 8/5/20
25	EX		1434/19	PREM RANI AND ANR Vs. DHURUV SHARMA AND ORS → 24-7-2020
26	MACT		326/20	SITA RANI lrs of DECEASED/SUNIL PAWAR (PETITION) Vs. SHYAM SUNDER (NIA) 8/5/20
<b>Plaintiff/Petitioner Evidence</b>				
27	MACT		29/17	SUNITA W/O, DECEASED RINKU (F)(FIR285/16/CIVIL LINES) Vs. TARUN KUMAR 9/10/20

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Lovleen  
Presiding Off.-MACT  
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:38

Room No  
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S.No.	Case Type	Old Case No.	Case No.	Title
28	MACT		238/17	MUNNI M/O, DECEASED ANKIT AGNIHOTRI(PETITION) Vs. DEVENDER (NIC)
29	MACT		628/17	BACHAN ALI (I) (FIR 34/17/MAURICE NAGAR) Vs. CHAKSHU GOYAL (FUTURE GEN. INS.)
30	MACT		629/17	ANOOP (I) (FIR 34/17/MAURICE NAGAR) Vs. CHAKSHU GOYAL (FUTURE GEN.INS.)
31	MACT		630/17	PAPPU (I) (FIR 34/17/MAURICE NAGAR) Vs. CHAKSHU GOYAL (FUTURE GEN.INS.)
32	MACT		473/18	KRIPA SHANKAR (FIR74/18/TIMARPUR) Vs. ZAHID (NIC)
33	MACT		596/18	AJEET S/O, DECEASED ROHIT CHARAN (f)(fir59/18/DBG ROAD) Vs. LOVELY SAINI (IFFCO TOKIO)
34	MACT		613/19	RESHMA LRS OF DECEASED ANURAG (F)(FIR57/19/TIMARPUR) Vs. SANDEEP GUPTA
<b>Misc. Arguments</b>				
35	EX	36/2014	24232/16	MS. IFFCO TOKYO GENERAL INSURANCE LTD. Vs. VIKRAM RATHI → 07-08-2020
<b>Final Arguments</b>				
36	MACT		31/17	AMAR SINGH (I)(FIR336/16/ROOP NAGAR) Vs. ANKIT BANSAL (TOKIO GEN. )
37	MACT		126/18	PRIYANKA (D/O, DECEASED SMT. MUNESH (PETITION) Vs. RAKESH KUMAR (NIC)
38	MACT		127/18	DEEPAK KUMAR (I)(PETITION) Vs. RAKESH KUMAR (NIC)

9/10  
19

8/5  
20



# Room No. 314

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 27-03-2020 Total Cases:29

## III<sup>rd</sup> floor

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	Ct. Cases	530/2014	323878/2016	BSES RAJDHANI POWER LTD Vs. GOURAV ASSOCIATES	21.4.2020 /0
<b>Misc./ Appearance</b>					
2	Ct. Cases	249/2015	326999/2016	BSES RAJDHANI POWER Vs. SATYENDER SINGH	04.5.2020 /0
3	Ct. Cases	1849/2015	325847/2016	BSES RAJDHANI POWER LTD. Vs. GOPAL ANR	06.5.2020 /0 (Nangloi)
4	Ct. Cases	1700/2016	326517/2016	BSES YAMUNA POWER LTD. Vs. ABDUL SALAM	/0
<b>Misc. cases/purpose</b>					
5	Ct. Cases		327471/2016	BSES RAJDHANI POWER LTD. Vs. MANOJ	/0
6	Ct. Cases		327477/2016	BSES RAJDHANI POWER LTD. Vs. JAINI	/0
<b>Misc./ Appearance</b>					
7	Ct. Cases		327881/2016	BSES YAMUNA POWER LTD. Vs. MOHSIN	06.5.2020 /0
<b>Misc. cases/purpose</b>					
8	SC		914/2018	STATE Vs. MOHD. AKHLAQ	44 /2018 (Bara Hindu Rao) 21.7.2020
<b>Misc./ Appearance</b>					
9	SC		87/2019	STATE Vs. JYOTI	310 /2016 (Punjab Bagh)
10	Ct. Cases		119/2019	TATA POWER DELHI DISTRIBUTION LTD. Vs. MOHD. SAEED	/0 (Sarai Rohilla)
11	Ct. Cases		120/2019	TATA POWER DELHI DISTRIBUTION LTD. Vs. KRISHNA DEVI	10.9.2020 /0 (Civil Lines)
12	Ct. Cases		121/2019	TATA POWER DELHI DISTRIBUTION LTD. Vs. ALKA	/0 (Civil Lines)
13	Ct. Cases		122/2019	TATA POWER DELHI DISTRIBUTION LTD. Vs. SHAGUFTA	/0 (Sarai Rohilla)
14	Ct. Cases		123/2019	TATA POWER DELHI DISTRIBUTION LTD. Vs. KARTAR SINGH	/0 (Subzi Mandi)
15	Ct. Cases		124/2019	BSES YAMUNA POWER LTD. Vs. MAYA DEVI	11.9.2020 /0 (Hauz Qazi)-
16	Ct. Cases		125/2019	BSES YAMUNA POWER LTD. Vs. MOHD. SHAHID	/0 (Darya Ganj)
17	Ct. Cases		126/2019	BSES YAMUNA POWER LTD. Vs. SAJIA	/0 (Sadar Bazar)
18	Ct. Cases		127/2019	BSES YAMUNA POWER LTD. Vs. AVINASH GOYAL	/0 (Sadar Bazar)
19	Ct. Cases		128/2019	BSES YAMUNA POWER LTD. Vs. SANJAY AND ORS.	14.9.2020 /0 (Sadar Bazar)
20	Ct. Cases		129/2019	BSES YAMUNA POWER LTD. Vs. DEEPAK	/0 (Kamla Market)
21	Ct. Cases		130/2019	BSES YAMUNA POWER LTD. Vs. MOHD AARIF AND ANR	/0 (Kamla Market)
22	SC		896/2019	STATE Vs. YUSUF KHAN	244 /2016 (Lahori Gate)
23	SC		904/2019	STATE Vs. UNTRACE	22.7.2020 803 /2015 (I.P. Estate)
<b>Charge</b>					
24	SC		224/2018	STATE Vs. MOHD NASIM	664 /2015 (Sarai Rohilla)
<b>Prosecution Evidence</b>					
25	Ct. Cases	309/2013	322112/2016	BSES YAMUNA POWER LTD. Vs. MS PANNA LAL PREM CHAND ANR.	29.5.2020 /0
26	Ct. Cases	388/2014	324727/2016	BSES RAJDHANI POWER LTD. Vs. KAILASH CHANDER	/0 (Nangloi) - 30.5.2020



# Room No. 314

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 27-03-2020 Total Cases:29

## IIIrd floor

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
27	SC Misc. Arguments		28957/2016	STATE Vs. MOHD. USMAN AND ANR.	54 /2014 (I.P. Estate) 01.6.2020
28	Ct. Cases	977/2015	323497/2016	BSES RAJDHANI POWER LTD. Vs. SUNNY	10
29	Ct. Cases		328388/2016	BSES RAJDHANI POWER LTD. Vs. CHANDRA SINGH	98.7.2020



District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Girish Kathpalia  
District and Sessions Judge  
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:14

S.No.	Case Type	Old Case No.	Case No.	Title	
<b>Misc. cases/purpose</b>					
1	Misc DJ		169/18	USHA DEVI Vs. SONIA MAKAN	13/5
Main Matter : Misc DJ/0060717/2016)					
2	CP		38/19	SAROJ KOHLI Vs. THE STATE OF NCT OF DELHI	
3	EX		95/20	ICICI BANK LIMITED Vs. KAILASH CHAND	
4	Misc DJ		120/20	SMT. ARTI AHUJA Vs. STATE	
<b>Defendant/Respondent Evidence</b>					
5	CS DJ		2037/18	SANJAY NAGPAL Vs. RAMESH DHINGRA	21/4
<b>Misc. Arguments</b>					
6	RCT ARCT	75/2014	30202/16	MS GUR DAS KAPUR Vs. SH. VED PRAKASH	18/5
7	PPA		3/17	PARAS RAM DANGAL SOCIETY Vs. ESTATE OFFICER-IV, DELHI DEVELOPMENT AUTHORITY	15/5
8	CS DJ		3545/17	SUBHASH GOEL Vs. KAILASH CHAND GOEL	16/5
9	RCT ARCT		21/19	RATTAN CHAND CHHABRA Vs. SMT. NEETA GUPTA	28/5
10	RCT ARCT		126/19	VINOD KUMAR Vs. VAIBHAV VERMA	
<b>Final Arguments</b>					
11	RCT ARCT	67/2015	30186/16	MRS. SINDHARO DEVI Vs. AMBEY PERSHAD JAGAN NATH TRUST	29/5
12	Misc DJ	177/2015	60717/16	USHA DEVI Vs. PAPPU RAM (NOW DECEASED) THROUGH LRs	5/5
<b>Sub Matter : Misc DJ/0000169/2018</b>					
13	RCT ARCT		61/18	SUMAN LATA SHARMA Vs. MANSOOR AZAM	19/5
14	T.P.C		131/19	ABDUL RASHID Vs. MOHD FURQAN	14/5

**Prosecution Evidence**

15	SC		959/2018	STATE Vs. SUNNY	319/2018 (Sarat Rohilla) 30/4
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**CASES FOR TRANSFER**

16	CS/169/2019	GREEN LEAF CONSULTING	VS	SATYAM RISHI	- 16/04/2020
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District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Pinki  
DISTRICT JUDGE (COMMERCIAL COURT) - 01, CENTRAL, THC  
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:4

MS. PINKI

ROOM-202

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS (COMM)		1287/19	HOSIHYAR SINGH SURESH CHANDRA SAREES PVT. LTD. Vs. M/S SILKY IN STYLE FAB
<b>Misc./ Appearance</b>				
2	CS (COMM)		2187/19	ICICI BANK LTD. Vs. ANANT LEARNING AND DEVELOPMENT PVT LTD
<b>Judgement</b>				
3	CS (COMM)		402/20	ICICI Bank Vs. SONALI
4	CS (COMM)		326/20	ICICI Bank Vs. NAVJINDER SINGH

16/4



District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Pinki  
DISTRICT JUDGE (COMMERCIAL COURT) - 01, CENTRAL, THC  
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:3

MS. PINKI

Room - 202

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS (COMM)		2053/19	NANCY IMPEX PVT LTD Vs. NIKHIL PATIL AND ANR
2	CS (COMM)		491/19	BRITE NEON SIGNS PVT. LTD. Vs. ADITYA OUTDOOR
<b>Judgement</b>				
3	CS (COMM)		409/20	ICICI BANK LTD. Vs. HIMANSHU AGGARWAL

17/4/2020



**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Sh. Manoj Kumar**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 27-03-2020 Total Cases:23**

26/6/2020

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct. Cases	154/1/2012	526274/2016	PHOOL KANT MISHRA Vs. MAHESH KUMAR JAJORIA	/0 (Sadar Bazar)
2	Cr. Case	32/2C/2015	291173/2016	STATE Vs. ASHOK KUMAR ETC	338 /2015 (Civil Lines)
3	Cr. Case		2385/2018	STATE Vs. ASHOK JAIN ETC	79 /2013 (Sadar Bazar)
<b>( Main Matter : Cr. Case/0001261/2018)</b>					
4	Cr. Case		799/2019	STATE Vs. ROSHAN	04 /2019 (Civil Lines)
5	Cr. Case		3116/2019	STATE Vs. UMASHANKAR	252 /2016 (Sadar Bazar)
6	Cr. Case		9120/2019	STATE Vs. JAVED	156 /2016 (Civil Lines)
7	Cr. Case		12110/2019	STATE Vs. MUKESH KUMAR	000052 /2018 (Sadar Bazar)
8	Cr. Case		14371/2019	STATE Vs. SYED NURSAT ALI(SUSPECT)	151 /2016 ()
9	Cr. Case		15164/2019	STATE Vs. HARPREET SINGH	123 /2019 (Sadar Bazar)
10	Cr. Case		521/2020	STATE Vs. UNTRACE	0153 /2017 (Sadar Bazar)
11	Cr. Case		522/2020	STATE Vs. MD SHAKIB	000617 /2019 (Sadar Bazar)
<b>Charge</b>					
12	Cr. Case	47/2C/2012	297073/2016	STATE Vs. LALIT AHUJA @ GURJEET SINGH	318 /2008 (Civil Lines)
13	Cr. Case		10313/2018	STATE Vs. TARUN KUMAR	285 /2016 (Civil Lines)
14	Cr. Case		10989/2018	STATE Vs. AMIT GAUTAM	183 /2017 (Civil Lines)
15	Cr. Case		5696/2019	STATE Vs. ASHFAQ	247 /2016 (Sadar Bazar)
16	Cr. Case		11265/2019	STATE Vs. MOHD ALEE IMAM	136 /2019 (Sadar Bazar)
<b>Prosecution Evidence</b>					
17	Ct. Cases	53/1/2012	527733/2016	ABDUL HAMEED Vs. ABDUL KADIR	/0 (Sadar Bazar)
18	Ct. Cases	42/1C/2012	523559/2016	NAGENDRA PAL SINGH Vs. MEDICAL SUPERINTENDENT	/0 (Civil Lines)
19	Cr. Case	8/2C/2012	299879/2016	STATE Vs. RINKU PANDEY ETC.	209 /2010 (Civil Lines)
20	Cr. Case		12780/2017	STATE Vs. ARVIND KUMAR YADAV	391 /2016 (Sadar Bazar)
21	Ct. Cases		15888/2017	MOHD. SHAMIM Vs. MOHD. MIAN	/0 (Sadar Bazar)
22	Cr. Case		1828/2019	STATE Vs. MOHD IZAZ	186 /2018 (Sadar Bazar)
23	Ct. Cases		5199/2019	HARISH KHURANA Vs. SUNITA KEJRIWAL	/2019 (Civil Lines)



**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF MR. RISHABH KAPOOR**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 27-03-2020 Total Cases:38**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	Ct. Cases	218/5/2014	532042/2016	SUSHIL GOEL Vs. NARENDER GOEL OTHRs	/0 (I.P. Estate)
2	Cr. Case	100/6/2014	296338/2016	STATE Vs. RAVINDER KR.	119 /2009 (Rajinder Nagar)
3	Cr. Case	217/2/2016	301765/2016	STATE Vs. UNTRACE	282 /2015 (I.P. Estate)
4	Cr. Case		304536/2016	STATE Vs. VISHAL	284 /2016 (I.P. Estate)
5	Cr. Case		308525/2016	STATE Vs. VIMAL BABBAR	434 /2013 (I.P. Estate)
<b>Misc./ Appearance</b>					
6	Cr. Case		1574/2017	STATE Vs. VIJAY KUMAR	132 /2010 (Rajinder Nagar)
<b>Misc. cases/purpose</b>					
7	Cr. Case		10931/2017	STATE Vs. AJAY @ SURESH	177 /2017 (I.P. Estate)
8	Cr. Case		16965/2018	STATE Vs. SANDEEP	3 /2008 (Rajinder Nagar)
9	Cr. Case		1135/2019	STATE Vs. UNTRACE	000338 /2018 (I.P. Estate)
10	Cr. Case		4394/2019	STATE Vs. SATYABIR	296 /2013 (I.P. Estate)
11	Cr. Case		14636/2019	STATE Vs. UNTRACE	000311 /2018 (I.P. Estate)
12	Cr. Case		930/2020	STATE Vs. UNTRACE	000325 /2019 (Rajinder Nagar)
13	Cr. Case		936/2020	STATE Vs. CANCELLATION	000369 /2019 (Rajinder Nagar)
14	Cr. Case		938/2020	STATE Vs. CANCELLATION	000290 /2019 (Rajinder Nagar)
15	Cr. Case		1019/2020	STATE Vs. UNTRACE	000388 /2019 (Rajinder Nagar)
16	Cr. Case		1020/2020	STATE Vs. UNTRACE	000288 /2019 (Rajinder Nagar)
17	Ct. Cases		2353/2020	ROHIT KUMAR Vs. SANGEETA AGARWAL	/2020 (Subzi Mandi)
18	Cr. Case		2494/2020	STATE Vs. UNTRACE	000458 /2019 (I.P. Estate)
19	Cr. Case		2495/2020	STATE Vs. UNTRACE	000447 /2019 (I.P. Estate)
20	Cr. Case		2496/2020	STATE Vs. UNTRACE	000398 /2019 (I.P. Estate)
<b>Charge</b>					
21	Cr. Case		793/2019	STATE Vs. PHOOL KUMAR	429 /2010 (I.P. Estate)
22	Cr. Case		2209/2019	STATE Vs. ANIL DAGAR	239 /2010 (I.P. Estate)
<b>Prosecution Evidence</b>					
23	Cr. Case	250/5/2014	296580/2016	STATE Vs. RAKESH KUMAR	65 /2009 (I.P. Estate)
24	Cr. Case	604/2/2015	288331/2016	STATE Vs. VIDHUR SAHNI	399 /2015 (Rajinder Nagar)
25	Cr. Case		303563/2016	STATE Vs. ABDUL KADIR	37 /2016 (I.P. Estate)
26	Cr. Case		305167/2016	STATE Vs. MOHD MOHSIN SAFI	308 /2016 (I.P. Estate)
27	Cr. Case		308362/2016	STATE Vs. SUNIL KUMAR	204 /2014 (I.P. Estate)
28	Cr. Case		13988/2017	STATE Vs. KEWAN @ KAMAL @ LAL	138 /2017 (Rajinder Nagar)
29	Cr. Case		326/2018	STATE Vs. KEWAL @ KAMAL @ LALA	37436 /2016 (Rajinder Nagar)
30	Ct. Cases		7433/2018	MOHAN LAL Vs. PRABHU DAYAL	/0 (Darya Ganj)
31	Cr. Case		10887/2018	STATE Vs. PRADEEP KUMAR	310 /2010 (I.P. Estate)
32	Cr. Case		2515/2019	STATE Vs. IAGNESH SINGH	267 /2013 (I.P. Estate)

06/7/20



Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. RISHABH KAPOOR

Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:38

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
33	Cr. Case		3786/2019	STATE Vs. AMIT KUMAR	185 /2010 (I.P. Estate)
34	Cr. Case		11628/2019	STATE Vs. JAVED @ RANCHU	510 /2019 ()
<b>Arguments</b>					
35	Ct. Cases	29/1/2016	516726/2016	DEEPSHIKHA TARNEJA Vs. STATION HOUSE OFFICER	/0 (Rajinder Nagar)
36	Ct. Cases		19757/2018	DHARAMBIR GANDHI Vs. STATE	/0 (Rajinder Nagar)
37	Cr. Case		2784/2019	STATE Vs. DHARAMBIR SINGH	282 /2013 (I.P. Estate)
<b>Order on Misc. Application</b>					
38	Ct. Cases		4422/2019	NEESHU Vs. UNKNOWN	/0 (I.P. Estate)

6/7/20

**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Anuj Aggrawal**  
**Additional Sessions Judge**  
**Criminal Cause List Dated 27-03-2020 Total Cases:19**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	SC	34/2015	28608/2016	STATE Vs. MANOJ	580 /2014 (Pahar Ganj)-22/05
2	SC	45/2015	28537/2016	STATE Vs. RAJU	302 /2015 (Kashmere Gate)-26/05/20
3	SC	57/2015	27851/2016	STATE Vs. ADIL ALAM KHAN	339 /2013 (Kashmere Gate)-19/05/20
4	SC	13/2016	28313/2016	STATE Vs. SHAHBAZ	35 /2016 (Kotwali)-08/07/20
5	Cr Rev		58622/2016	SATVIR SINGH DALAL Vs. STATE	10 - 02-07-20 20
6	CA		349/2018	SACHN GUPTA Vs. R.V. FABS	10 () - 13-07-20
7	CA		410/2019	SUMEET Vs. THE STATE	10 () - 16-07-20
8	SC		840/2019	STATE Vs. MURSALEEN	140 /2019 (Darya Ganj)-28/04/20
9	Cr Rev		745/2019	HELP INDIAN AGAINST CORRUPTION Vs. THE STATE AND ORS	10 () - 14-07-20
10	Cr Rev		17/2020	KDH TEXTILE PVT LTD Vs. GLOBAL TRENDZ AND ANR	10 () - 20-07-20
11	CA		19/2020	MOHD. JAVED Vs. STATE	10 () - 17-07-20
<b>Prosecution Evidence</b>					
12	SC	21/2011	27889/2016	STATE Vs. SOHAN VEER @ SONU	18 /2011 (Railway Main-Delhi)-15/05/20
13	SC		28927/2016	STATE Vs. FAHIM @ BHOMA	413 /2016 (Sarai-Rohilla)-16/05/20
14	SC		29055/2016	STATE Vs. MOHD WASIL @ BADAL	376 /2016 (Timar Pur)-11/05/20
15	SC		200/2017	STATE Vs. SONU	258 /2016 (Nabi Karim)-26/05/20
16	M Cri		69/2017	STATE Vs. AMIT KUMAR @ TONI	242 /2015 (Karol Bagh)-27/05/20
<b>Statement of Accused</b>					
17	SC		410/2017	STATE Vs. ANIL @ PAPPE	46 /2017 (Kashmere Gate)-28/05/20
18	SC		510/2017	STATE Vs. KISHAN @ BISHAN	118 /2012 (Civil Lines)-29/05/20
<b>Final Arguments</b>					
19	SC	55/2013	28384/2016	STATE Vs. NADEEM ETC.	55 /2013 (Chandni Mahal)-01/05/20

Application Ranon kr v/s Adesh



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MS. DIVYA GUPTA

Civil Judge

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:14

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX		500/19	PAWAN KUMAR Vs. RAJ KUMAR - 17/07/20
2	EX		841/19	BRIJ MOHAN PATWA Vs. SMT. BALA - 17/07/20
3	EX		1059/19	NASIR UL HAQ Vs. ABDUL SALAM - 17/07/20
4	EX		2141/19	HDFC BANK LIMITED Vs. RAKESH SAHNI - 24/07/20
5	EX		2142/19	HDFC BANK LIMITED Vs. IMRAN QURESHI - 24/07/20
6	EX		2143/19	HDFC BANK LIMITED Vs. AVADH KUMAR SHARMA - 24/07/20
7	EX		2568/19	M/S. CALCO POLYCHEM PVT. LTD, Vs. M/S. KRISHNA PLASTICS - 31/07/20
8	EX		2571/19	MOHINDER SINGH Vs. RAJ KISHORE MAHATO ] 31/07/20
9	EX		2572/19	MOHINDER SINGH Vs. LEENA ]
<b>Plaintiff/Petitioner Evidence</b>				
10	CS SCJ		312/17	ICICI BANK LTD Vs. ASHOK KUMAR KUSHWAHA - 18/7/20
<b>Sub Matter : CS SCJ/0002427/2017</b>				
11	CS SCJ		2256/18	SURAJ KUMAR Vs. CENTRAL BOARD OF SECONDARY EDUCATION ] 04/08/20
12	CS SCJ		3685/18	BEENA Vs. BHARAT BHUSHAN ]
<b>Misc. Arguments</b>				
13	CS SCJ	353/2011	96266/16	SURENDER PAL SETHI Vs. MAHENDER DAWAR - 21/07/20
14	Misc SCJ		263/18	AMIRUDDIN Vs. FARZANA KHATUN - 22/07/20



# Court No 149

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Ms. Deepika Singh  
Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:24

S No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<u>Misc. Appearance</u>					
1	Cr. Cases		3075/2017	PREETI Vs. RAKESH BABU	/0 (Burari)
2	Cr. Case		11029/2017	STATE Vs. RAJESH KUMAR	202 /2017 (Kashmir Gate (Metro))
3	EX CRL		157/2017	SITAPATI Vs. RAMASREY	/0 (Kashmere Gate)
4	Cr. Case		9172/2018	STATE Vs. ANKIT AGGARWAL	448 /2017 (Timar Pur)
5	Cr. Case		14142/2018	STATE Vs. DINESH	1373 /2015 (Burari)
6	Cr. Cases		19934/2018	SONIKA KUMARI Vs. RAVI MALHOTRA	/2018 ()
7	EX CRL		15/2019	SITAPATI Vs. RAMASREY	/2018 ()
8	Cr. Cases		3007/2019	NEHA SHARMA Vs. KAPIL SHARMA	/2019 (Kashmere Gate)
9	Cr. Case		4168/2019	STATE Vs. SACHIN RAWAT	727 /2017 (Burari)
10	Cr. Case		4817/2019	STATE Vs. ANIL KUMAR	227 /2016 (Kashmir Gate (Metro))
11	Cr. Case		5760/2019	STATE Vs. SUMIT VOHRA	264 /2017 (Subzi Mandi)
12	EX CRL		91/2019	NISHA Vs. BABBU@AAKASH	/2019 (Subzi Mandi)
13	Cr. Cases		5425/2019	KIRTI Vs. MAHENDER@MANISH	/2019 (Subzi Mandi)
14	EX CRL		157/2019	SITA PATI Vs. RAMASREY	/0 ()
15	Cr. Cases		9751/2019	SWATI NIRWAN Vs. NITIN NIRWAN	/2019 (Subzi Mandi)
16	Cr. Cases		10037/2019	PRIYA Vs. RAHUL DHINGIA	/2019 (Burari)
17	Cr. Case		170/2020	STATE Vs. UMANG GUPTA	280 /2017 (Subzi Mandi) 11/6/2020
<u>Charge</u>					
18	Cr. Case		5342/2017	STATE Vs. ANIL DIWAKAR	573 /2013 (Burari)
<u>Prosecution Evidence</u>					
19	Cr. Cases		537097/2016	SEEMA GROVER Vs. PRAVEEN GROVER	()
<u>Misc. Arguments</u>					
20	Cr. Cases		16009/2017	SUNITA MAHTO Vs. PANKAJ MAHTO	/0 (Timar Pur)
<u>Final Arguments</u>					
21	Cr. Case	163/2/2009	294626/2016	STATE Vs. RAJENDER KUMAR	179 /2007 (Timar Pur)
<u>Order on Misc. Application</u>					
22	Cr. Cases	59/1/2009	531870/2016	PAVITRA DEVI Vs. RAM KUMAR TYAGI	0 (Burari)
<u>Arguments</u>					
23	Cr. Case	106/2/2013	290823/2016	STATE Vs. KHUSHIRAM	99 /2013 (Kashmere Gate)
24	Cr. Cases		4551/2019	AMARJEET KAUR Vs. MONINDER SINGH	/2019 (Burari)



**Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MR. ANSHUL MEHTA**

**Civil Judge**

**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:33**

S.No.	Case Type	Old Case No.	Case No.	Title	
<b>Misc. cases/purpose</b>					
1	CS SCJ	379/2014	95820/16	DHARAMVIR Vs. SUBHASH MALHOTRA	ND 07- 17/7/20 24/7/20
2	EX	109/2011	95467/16	H. S. MISHRA Vs. K. L CHANDA	
3	EX		428/17	G.N. BHAN SINGH Vs. ASHOK TANEJA	
4	EX		912/17	MUKESH KUMAR Vs. VIJAY KUMAR SETHI	
5	EX		1159/17	SUMER SINGH Vs. ANIL VERMA	
6	EX		2215/18	PRAKASH CHAND KHATRI Vs. M/S SHAKUNS LACE INDIA PVT. LTD.	
7	EX		326/19	BRIJESH KUMAR Vs. SPEEDY CARRIER OF INDIA	
8	EX		360/19	EARNEST SUNIL JONATHAN Vs. RAJESH	
9	EX		388/19	SARVOTTAM TELECARE PVT LTD Vs. UJWAL TELECOM	
10	EX		436/19	TATA POWER DELHI DISRIBUTION LTD. Vs. GURPINDER SINGH	
11	EX		499/19	MOHD. ASLAM Vs. RAJ KUMAR	
12	EX		909/19	HDFC BANK LTD. Vs. AMAN SINGH	
13	EX		2093/19	KOTAK MAHINDRA BANK LTD. Vs. SUMIT MALHOTRA	
14	EX		2102/19	RAJENDER KUMAR Vs. MUKESH KUMAR	
15	Misc SCJ		558/19	BABITA Vs. ANSHU DEVI @ ANSHUIYA	
16	EX		169/20	SANT KUMAR MORYA Vs. DELHI UNIVERSITY	
17	EX		170/20	M/S RATAN GOLD LTD. Vs. VIJAY MANCHANDA	
18	EX		172/20	DHARAMVEER SINGH Vs. RISHI KUMAR MALIK	
19	Misc SCJ		67/20	SMT. ANSHU DEVI @ ANSHUIYA Vs. SUMIT MOHAN AND ANR.	
20	Misc SCJ		91/20	ABDUL RAHEEM Vs. KHALID UR REHMAN AND ORS.	
<b>Issues</b>					
21	CS SCJ	117/2012	98314/16	ALIYA PARVEEN Vs. VINOD KUMAR	
22	CS SCJ	340/2016	94377/16	ABHISHEK SINGH Vs. PRAMOD	
<b>Plaintiff/Petitioner Evidence</b>					
23	CS SCJ	61/2016	94247/16	RAM NIWAS Vs. BABA SURTAI NATH	
24	CS SCJ	62/2016	95610/16	PANCHESHWAR MAHADEV MAHAKALI SHANIDEV MANDIR (REGD.)) Vs. BABA SURTA SINGH	
25	CS SCJ	277/2013	99840/16	PRAMOD KUMAR Vs. SURAJ NARAIN	
26	CS SCJ		2548/16	MAMAN SINGH AND ANR. Vs. JAGDISH KUMAR	
27	CS SCJ		2549/16	MAMAN SINGH AND ANR. Vs. DHARAM PAL	
28	CS SCJ		3273/16	FARHA Vs. PIYARI @ SULEKHA AND ANR.	
29	CS SCJ		1924/17	DEVYANI FOOD INDUSTRIES LTD Vs. ORIENTAL INSURANCE COMPANY LTD	
30	CS SCJ		2255/17	HARSH GUPTA Vs. SHIVANI GUPTA	
<b>Misc. Arguments</b>					
31	CS SCJ	720/2014	94277/16	MURARI LAL Vs. UNION OF INDIA	
32	CS SCJ		2062/17	ABDUL RAHEEM Vs. KHALID UR REHMAN	
<b>Final Arguments</b>					
33	CS SCJ		3827/18	MANMOHAN SINGH Vs. JATINDER SINGH	

**(Room No. 137-A)**



District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Nisha Saxena  
DISTRICT JUDGE (COMMERCIAL COURT) - 04, CENTRAL, THC  
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:15

COURT NO  
115

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS (COMM)		232/18	M/S. INFINITY INDUSTRIES PVT. LTD Vs. M/S. B. S. INDUSTRIES AND ORS
2	CS (COMM)		234/18	M/S. INFINITY INDUSTRIES PVT. LTD Vs. AMRENDER MISHRA
3	CS (COMM)		236/18	M/S. INFINITY INDUSTRIES PVT. LTD Vs. M/S. RICHA TRADERS AND ORS
4	CS (COMM)		553/18	THE MALHOTRA GOODS CARRIERS Vs. ATTRI LOGISTIC INDIA PVT. LTD.
5	ARBTN		578/18	ZAHIR AHMED Vs. PHOENIX ARC PVT LTD
6	ARBTN		580/18	JAVED KHAN Vs. SHRIRAM TRANSPORT FINANCE CO. LTD.
7	CS (COMM)		360/20	ICICI Bank Vs. KUSHI RAM VERMA
8	CS (COMM)		673/20	ICICI BANK LIMITED Vs. AMIT
<b>Issues</b>				
9	CS (COMM)		1778/19	SAMSONITE IP HOLDING S.A.R.L. Vs. M/S TONY PURSE PALACE/TONY BAGS
10	CS (COMM)		739/19	MANISH SHUKLA Vs. CHHAVI SALUJA AND ANR.
<b>Plaintiff/Petitioner Evidence</b>				
11	CS (COMM)		1793/19	NAVNEET EDUCATION LIMITED Vs. AMOL PRAKASHAN
<b>Defendant/Respondent Evidence</b>				
12	CS (COMM)		23/19	MOHD. AINUL Vs. THE SOUTH DELHI MUNICIPAL CORPORATION
<b>Misc. Arguments</b>				
13	ARB. A. (COMM.)		81/18	UNION OF INDIA Vs. TAYAL AND CO. -115
<b>Final Arguments</b>				
14	ARBTN	13/2016	84349/16	UNION OF INDIA Vs. SAMIR UDYOG
15	ARBTN		283/18	ARVIND SARAF Vs. DHANUKA AGRITECH LTD 17/4



**COURT ROOM No.**  
**307**

**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Sunil Rana**  
**Additional District Judge**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:31**

S.No.	Case Type	Old Case No.	Case No.	Title	
<b>Misc. cases/purpose</b>					
1	EX	62/2013	23768/16	STEEL AUTHORITY OF INDIA Vs. MS TECHNOLOGY PARKS LIMITED	3/7/20
2	EX	1/2016	24423/16	SHRIRAM TRANSPORT FINANCE COMPANY LTD. Vs. RAKESH KUMAR ANR.	
3	EX	7/2016	24504/16	INTEC CAPITAL LIMTIED Vs. ALKA FABRIC PVT. LTD. AND OTHERS	
4	EX		1632/17	SHRI RAM TRANSPORT FINANCE CO LTD Vs. VIRENDER SINGH AND OTHER	
5	EX		46/18	SWARUP ROLLING MILLS LTD Vs. KRISHNA ASSETS DEVELOPERS PVT LTD	
6	EX		555/18	EON ELECTRIC LTD Vs. PRAVEEN KUMAR GUPTA	10/7/20
7	EX		854/18	kalimuddin Vs. ASHWANI KUMAR	
8	EX		897/18	BOMBAY MERCANTILE COOPERATIVE BANK LTD. Vs. JHANKAR FASHION AND MUSIC STORES AND ORS	
9	EX		1155/18	CHANDRA Vs. KAVITA	
10	EX		5818/18	GAMBIT LEASING AND FINANCE PVT LTD Vs. DEEPAK ARORA AND ORS	
11	EX		127/19	SUNDARAM FINANCE LTD Vs. SANJAY KUMAR AND ANR	17/7/20
12	EX		276/19	GOLDEN M.P. CHIT FUND PVT LTD Vs. MANMOHAN SINGH	
13	EX		442/19	BAJAJ FINANCE LTD. Vs. NIKHIL CHOPRA AND ANR	
14	EX		609/19	AMAR STEEL SYNDICATE Vs. AGTECH INDUSTRIES PVT LTD. AND ORS	
15	EX		650/19	NIRDESH KUMAR GARG Vs. FEDDERS ELECTRIC ENGINEERING LTD. AND ANR.	
16	Misc DJ		523/19	KORES INDIA LIMITED Vs. RAJIV JINDAL	24/7/20
17	EX		1065/19	Indusind Bank Vs. SURESH ARORA AND ANR.	
18	EX		1271/19	ICICI BANK LIMITED Vs. GURPREET SINGH SARNA	
19	EX		1366/19	BSES YAMUNA POWER LTD Vs. DEEPAK LAL AND ANR	
20	EX		1410/19	HDFC BANK LIMITED Vs. ANKUR GOEL	
21	EX		1414/19	M/S EPIMONEY PVT LTD Vs. M/S SHRI SAI ENTERPRISES AND ORS	24/7/20
22	M Ex		65/20	NEERAJ SHARMA Vs. RAJ KUMAR	
23	M Ex		90/20	M/S NEW INDIA ROADWAYS (DELHI) Vs. M/S HINDUSTAN MOTORS LTD.	
24	EX		226/20	HDFC BANK LIMITED Vs. RAJESH KUMAR	
<b>Plaintiff/Petitioner Evidence</b>					
25	CS DJ		1251/18	AMAN JAIN Vs. HARI PRASAD KAPRUWAN	3/6/20
26	CS DJ		1252/18	AMIT JAIN Vs. HARI PRASAD KAPRUWAN	
27	CS DJ		2258/18	JAWAHAR LAL GOEL Vs. FANCY STORE	10/7/20
28	CS DJ		6295/18	ICICI Bank Vs. AKHIL KUMAR	
29	CS DJ		6397/18	ARUN KUMAR GOYAL Vs. SANDEEP CHAUDHARY	16/7/20
<b>Misc. Arguments</b>					
30	CS DJ		3966/17	UNIQUE XEROX SERVICES Vs. DEEPAK TIWARI	8/5/20
31	RCA DJ		71/19	CHETAN PRAKASH Vs. PREMRAJ	



**Senior Civil Judge cum RC, Central, THC**  
**IN THE COURT OF Sh. Shirish Aggarwal**  
**Additional Rent Controller**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:9**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	X-105/2012	95323/16	SH. OM PRAKASH Vs. MOHD. SULTAN
2	EX		651/19	BALWANT RAI(DECEASED) THROUGH LRS SANJEEV THUKRAL Vs. SANJEEV BHASIN
3	EX		2670/19	MOHD. IRFAN Vs. SHIJAUDDIN
4	RC ARC		88/20	REKHA RANI BHARTI Vs. PRAVEEN KUMAR → 04.08.20
<b>Plaintiff/Petitioner Evidence</b>				
5	EX	EX-26/2011	97507/16	YASH PAL ARORA Vs. SATINDER KAUR - 14.08.20
6	RC ARC		220/17	ASHARFI DEVI Vs. AJAY GUPTA → 29.08.20.
<b>Defendant/Respondent Evidence</b>				
7	EX	EX-65/2009	97910/16	SHEIKH MOHD. YAHYA Vs. V.K.BHANDARI OTHERS - 07.08.20
<b>Misc. Arguments</b>				
8	EX	EX-45/2013	95244/16	CHANDERWATI Vs. RAVINDERJEETSINGH → 04.09.20
9	RC ARC	E-317/2013	77901/16	NEENA SETH ORS Vs. JAYANTI PARSAD ANR → 25.09.20

07/08/20

**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Ms. Neelofer Abida perveen**  
**ASJ/SPECIAL.JUDGE(NDPS)**  
**Criminal Cause List Dated 27-03-2020 Total Cases:7**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	CA		389/2019	PRAVEEN KHANGWAL Vs. State and Daulat Ram Chhabra	30/7/20 /0 (Nabi Karim)
<b>Prosecution Evidence</b>					
2	SC	12/2014	28274/2016	STATE Vs. TAMANNA (3)	254-20 05/2014 ()
3	SC	15/2015	27728/2016	STATE Vs. SHYAM KUMAR SHAH @ SHAMBHU	274-20 592/2014 (Timar Pur)
4	SC		53/2017	STATE Vs. BABU (2)	284-20 222 /2016 (Pahar Ganj)
5	SC		530/2017	STATE Vs. AAKASH @ KALU	258-20 88 /2007 (Sarai Rohilla)
6	SC		751/2018	STATE Vs. MANISH @ MANU	28-9-20 166 /2017 (Prashad Nagar)
<b>Arguments</b>					
7	Cr Rev		526/2018	SUNIL KUMAR Vs. STATE	30/5/20



Room No. 211.

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Sh. Kapil Kumar  
Metropolitan Magistrate  
Criminal Cause List Dated 27-03-2020 Total Cases:38

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	Cr. Case	46/2/2008	287792/2016	STATE Vs. SARABJEET SINGH OTHERS	262 /2001 (Kashmere Gate)
2	Cr. Case	193/6/2014	299103/2016	STATE Vs. PARDEEP NAIR	253 /1999 (I.P. Estate)
<b>Misc./ Appearance</b>					
3	Ct. Cases	381/G/2014	517217/2016	S.SARDUL SINGH Vs. S.H.O. PS TIMARPUR	/0 (Timar Pur)
<b>Misc. cases/purpose</b>					
4	Cr. Case	30/2//2014	296869/2016	STATE Vs. RAJESH ANAND	156 /1999 (I.P. Estate)
5	Ct. Cases	55A/1/2014	527682/2016	RAKESH Vs. GOKUL PRASAD TIWARI	/0 (Nabi Karim)
<b>Misc./ Appearance</b>					
6	Ct. Cases	49/M/2015	514687/2016	PRINCE KAPOOR ANR Vs. DHEERAJ KHOSLA ORS	/0 (Roop Nagar)
7	Ct. Cases	51/M/2015	527234/2016	SURINDER GUPTA Vs. SMT. ANITA JAIN AND ANR.	/0 (Roop Nagar)
<b>Misc. cases/purpose</b>					
8	Ct. Cases		39/2017	KESHAV KUMAR Vs. RITA	/0 (Roop Nagar)
<b>Misc./ Appearance</b>					
9	Ct. Cases		10388/2018	ANIL VERMA Vs. SANJEEV GUPTA AND ORS.	/0 (Darya Ganj)
10	Ct. Cases		13375/2018	ANIL KUMAR JAIN Vs. DELTA FINLEASE PVT.LTD	/2018 ()
11	Cr. Case		8730/2019	STATE Vs. LATE SH VIRENDER PAL	300 /2016 (Roop Nagar)
12	Ct. Cases		7376/2019	KAMLA Vs. YOGESH NARAYAN DASS GUPTA	/2019 (Nabi Karim)
13	Cr. Case		10195/2019	STATE Vs. MANGESH RAJENDRA SINGH	83 /2017 (Darya Ganj)
14	Ct. Cases		9638/2019	KAMALJEET SINGH Vs. VIRENDER ANTIL	/2019 (Roop Nagar)
15	Cr. Case		12125/2019	STATE Vs. SONU	27886 /2019 (Darya Ganj)
16	Cr. Case		13266/2019	STATE Vs. GULSHAN KUMAR	00057 /2017 (Darya Ganj)
17	Ct. Cases		12489/2019	VANDANA SHARMA Vs. SUBHASH BATRA	/2019 (Darya Ganj)
18	Cr. Case		67/2020	STATE Vs. RAMAN	69 /2018 ()
19	Cr. Case		2680/2020	STATE Vs. AAMIR	17 /2020 (Darya Ganj)
<b>Charge</b>					
20	Cr. Case	88/ST/2009	301132/2016	STATE Vs. AVTAR SINGH	70/08 /2008 (Roop Nagar)
21	Cr. Case		13870/2018	STATE Vs. BHIM SINGH	00019 /2018 (Darya Ganj)
<b>Prosecution Evidence</b>					
22	Cr. Case	30/CB/2008	298044/2016	STATE Vs. JESA RAM	267 /2003 (Roop Nagar)
23	Cr. Case	428/D/2015	287376/2016	STATE Vs. ABISHEK	413 /2007 (Darya Ganj)
24	Cr. Case	101/D/2015	291166/2016	STATE Vs. SURESH CHAND PATHAK	59 /2006 (Darya Ganj)
25	Cr. Case	183/D/2015	295212/2016	STATE Vs. ZISANUDDIN @ ZISSAN	231 /2012 (Darya Ganj)
26	Cr. Case	453/3/2015	290246/2016	STATE Vs. RAKESH KUMAR	552 /2014 (Nabi Karim)
27	Ct. Cases	290/1/2015	535944/2016	PAWAN KUMAR JAIN Vs. JAIN COOPERATIVE BANK LTD	/0 (Darya Ganj)
28	Ct. Cases	168/1/2016	514289/2016	M.S. CHAUHAN Vs. ADY INFRASTRUCTURE DEVELOPERS (P) LTD. ORS.	/0 (Darya Ganj)
29	Ct. Cases	6/1/2016	525052/2016	MAN MOHAN DUGGAL Vs. STATE	/0 (Nabi Karim)



**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Sh. Kapil Kumar**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 27-03-2020 Total Cases:38**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Cr. Case		308622/2016	STATE Vs. JASWANT SINGH	177 /2016 (Darya Ganj)
31	Cr. Case		4185/2018	STATE Vs. ROHIT @ RAJU	37 /2018 (Darya Ganj)
32	Cr. Case		5591/2018	STATE Vs. ROHITSINGH	281 /15 (Roop Nagar)
<b>( Main Matter : Cr. Case/0148707/2018)</b>					
33	Cr. Case		9779/2018	STATE Vs. VINOD KUMAR	31 /2018 (Darya Ganj)
34	Cr. Case		3132/2019	STATE Vs. YASIN	31 /2019 (Darya Ganj)
<b>Statement of Accused</b>					
35	Cr. Case		10764/2019	STATE Vs. SALEEM @ SANTOSH	229 /2019 (Nabi Karim)
<b>Misc. Arguments</b>					
36	Ct. Cases	77/L/2014	526624/2016	UMA DUTT PANCEY Vs. SARDAR HARPRIT SINGH	/0 (Roop Nagar)
<b>Final Arguments</b>					
37	Cr. Case		4853/2017	STATE Vs. INTAKHAB ALAM	000107 /2016 (Nabi Karim)
38	Cr. Case		7158/2017	STATE Vs. MOHD. FAISAL	/ 0
<b>( Main Matter : Cr. Case/0015392/2017)</b>					



**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. TAPASYA AGARWAL**

**Metropolitan Magistrate**

**Criminal Cause List Dated 27-03-2020 Total Cases:76**

26/6/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct. Cases	85/1/2013	515994/2016	ATTAR SINGH Vs. MOHD. ASHRAF	/0 (Sarai Rohilla)
2	Ct. Cases	456/1/2013	525586/2016	ATTAR SINGH Vs. MOHD. ASHRAF	/0 (Sarai Rohilla)
<b>Misc. cases/purpose</b>					
3	Ct. Cases	2757/2015	521931/2016	RAJIV KUMAR Vs. NAVEEN MATHUR	/0 (Karol Bagh)
<b>Misc./ Appearance</b>					
4	Ct. Cases	16/1/2016	522484/2016	BANSAL CREDITS LTD Vs. MOHD SHAHID	/0 (Darya Ganj)
5	Ct. Cases	639/1/2016	535249/2016	ABC OUTMEDIA Vs. MS BROADVIEW MEDIACOM PVT. LTD.	/0 (Darya Ganj)
6	Ct. Cases	694/1/2016	535251/2016	ABC OUTMEDIA Vs. MS BROADVIEW MIDEACOM PVT. LTD. ANR.	/0 (Darya Ganj)
7	Ct. Cases	1894/2016	535293/2016	BESTWAY COOP URBAN THRIFT AND CREDIT SOCIETY LTD. Vs. ONKAR SINGH	/0 (Karol Bagh)
8	Ct. Cases		511386/2016	RAVINDER GOYAL Vs. MS. MANSA PRINT PUBLISHERS LTD.	/0 (Jama Masjid)
9	Ct. Cases		511387/2016	RAVINDER GOYAL Vs. MS. MANSA PRINT PUBLISHERS LTD.	/0 (Jama Masjid)
10	Ct. Cases		331/2017	KAMAL KUMAR AGGARWAL Vs. SURENDER KUMAR	/0 (Kashmere Gate)
<b>Misc. cases/purpose</b>					
11	Ct. Cases		2598/2017	SUMITOMO CHEMICAL INDIA PVT LTD Vs. SRIDHAR ENTERPRISES	/0 (Prashad Nagar)
12	Ct. Cases		2741/2017	SUMITOMO CHEMICAL INDIA PVT LTD Vs. SRI LAKSHMI PRASANNA	/0 (Prashad Nagar)
<b>Misc./ Appearance</b>					
13	Ct. Cases		8670/2017	M/S ARB BEARING LTD Vs. M/S INDTEC ELEKTRO CONTROL AND ORS	/0 (Karol Bagh)
<b>Misc. cases/purpose</b>					
14	Ct. Cases		15852/2017	N. KUMAR KANODIA PAPERS PVT.LTD Vs. NAVANK ARORA	/0 (Jama Masjid)
<b>Misc./ Appearance</b>					
15	Ct. Cases		341/2018	MUKESH RAO Vs. DHOLI DEVI	/0 (Subzi Mandi)
16	Ct. Cases		805/2018	SHREE JEEWAN HOSPITAL Vs. KAMAL DEVI	/0 (Pahar Ganj)
17	Ct. Cases		5897/2018	ABDUL MATIN Vs. RISHI PAL	/0 (Sarai Rohilla)
18	Ct. Cases		15768/2018	BAJAJ FINANCE LIMITED Vs. MANOJ GUPTA	/2018 (Kotwali)
19	Ct. Cases		15769/2018	VICKY KAPOOR Vs. JITENDRA KUMAR PANDEY	/2018 (DBG Road)
20	Ct. Cases		15771/2018	SURENDER KUMAR SRIVASTAVA Vs. SANJAY KUMAR	/2018 ()
21	Ct. Cases		15772/2018	DAYAL ENGINEERING WORKS Vs. MEENAKSHI BATRA	/2018 (DBG Road)
22	Ct. Cases		18593/2018	ASHISH KUMAR Vs. AKSHAT GHAI	/2018 ()
23	Ct. Cases		41/2019	GYATGRI METALS REPRESENTED Vs. B D S SALES CORPORATION	/2018 (Hauz Qazi)
24	Ct. Cases		5221/2019	GUPTA TRADERS Vs. BINAY KUMR SHRIVASTAVA	/2019 (DBG Road)
25	Ct. Cases		7202/2019	BHUPINDER SINGH Vs. VIMLA	/2019 ()
26	Ct. Cases		7209/2019	BHUPENDER SINGH Vs. PAPPO RANI	/2019 ()
27	Ct. Cases		7493/2019	PUNEET K S KUSHWAH Vs. RISHABH BHADAURIA	/2019 (Kotwali)
28	Ct. Cases		7809/2019	THE CITIZEN COOPERATIVE BANK LTD Vs. RAJINDER SINGH	/2019 (Nabi Karim)

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**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF MS. TAPASYA AGARWAL**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 27-03-2020 Total Cases:76**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Ct. Cases		7811/2019	THE CITIZEN COOPERATIVE BANK LTD Vs. ROHIT SHANKAR	/2019 (Nabi Karim)
30	Ct. Cases		7812/2019	THE CITIZEN COOPERATIVE BANK LTD Vs. BRIJ MOHAN	/2019 (Nabi Karim)
31	Ct. Cases		7813/2019	THE CITIZEN COOPERATIVE BANK LTD Vs. LEELU KUMAR	/2019 ()
32	Ct. Cases		7815/2019	THE CITIZEN COOPERATIVE BANK LTD Vs. KISHAN KUMAR	/2019 ()
33	Ct. Cases		7816/2019	THE CITIZEN COOPERATIVE BANK LTD Vs. TARUN JAIN	/2019 ()
34	Ct. Cases		7818/2019	THE CITIZEN COOPERATIVE BANK LTD Vs. POOJA VARSHNEY	/0 ()
35	Ct. Cases		7819/2019	THE CITIZEN COOPERATIVE BANK LTD Vs. MANISH	/2019 ()
36	Ct. Cases		7820/2019	THE CITIZEN COOPERATIVE BANK LTD Vs. SANDEEP	/2019 ()
37	Ct. Cases		7824/2019	THE CITIZEN COOPERATIVE BANK LTD Vs. VINOD SINGH TOMAR	/0 ()
38	Ct. Cases		7825/2019	THE CITIZEN COOPERATIVE BANK LTD Vs. TANU SINGH	/2019 ()
39	Ct. Cases		8757/2019	THE FRUIT WORLD Vs. TRIDENT FRUIT CO	/2019 ()
40	Ct. Cases		8759/2019	THE FRUIT WORLD Vs. LILA RAM ROHTASH KUMAR	/2019 ()
41	Ct. Cases		9350/2019	JAWALA SINGH Vs. AMARJEET@BILLA	/2019 ()
42	Ct. Cases		9352/2019	RAHUL MALPANI Vs. NARAYANI REALITIES AND CONTRUCTION LLP	/2019 (Kotwali)
43	Ct. Cases		9738/2019	K L J POLYMERS AND CHEMICALS LTD Vs. SERVEL INDIA PRIVATE LIMITED	/2019 ()
44	Ct. Cases		10860/2019	KESHAV MOONA Vs. DHANANJAY	/2019 ()
45	Ct. Cases		10862/2019	KESHAV MOONA Vs. VEENA	/2019 ()
46	Ct. Cases		11454/2019	KALIKA INDUSTRIES Vs. APEX CONSUMER APPLIANCES PVT LTD	/2019 ()
47	Ct. Cases		11456/2019	RAKESH KUMAR SAHNI Vs. RAJENDER PAL GUPTA	/2019 ()
<b>Charge</b>					
48	Ct. Cases	1997/2016	518265/2016	RAVINDER GOYAL Vs. MS MANSA PRINT AND PUBLISHERS LTD.	/0 (Jama Masjid)
49	Ct. Cases		509383/2016	RAVINDER GOYAL PROP. MS. RAJDHANI PAPERS Vs. MS. MANSA PRINT PUBLISHERS LTD.	/0 (Jama Masjid)
50	Ct. Cases		509384/2016	RAVINDER GOYAL PROP. MS. RAJDHANI PAPERS Vs. MS. MANSA PRINT PUBLISHERS LTD.	/0 (Jama Masjid)
51	Ct. Cases		132/2017	KRIMSON KRAFT LIFESTYLE Vs. M/S ULTRA HOME CONSTRUCTION PVT.LTD	/0 (Kotwali)
<b>Sub Matter : Ct. Cases/0008944/2017</b>					
52	Ct. Cases		333/2017	R K AGGARWAL Vs. DARA SINGH	/0 (Kashmere Gate)
53	Ct. Cases		1280/2017	KRIMSON KRAFT LIFESTYLE Vs. ULTRA HOME CONSTRUCTION PVT LTD	/0 (Kotwali)
54	Ct. Cases		8501/2017	NEERU TALWAR Vs. ULTRA HOMES CONS PVT LTD	/0 (Karol Bagh)
55	Ct. Cases		8502/2017	ASHISH GROVER Vs. ULTRA HOMES CON. PVT LTD	/0 (Karol Bagh)
56	Ct. Cases		8503/2017	SEEMA GROVER Vs. ULTRA HOMES CONS. PVT LTD	/0 (Karol Bagh)

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Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. TAPASYA AGARWAL

Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:76

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
57	Ct. Cases		7425/2019	HEMNAT BANSAL Vs. HAIDER ALI	/2019 ()
<b>Prosecution Evidence</b>					
58	Ct. Cases	807/2015	515300/2016	ALLIED METALS Vs. PRIME ALLOY P LTD	/0 (Sadar Bazar)
59	Ct. Cases	26/2016	534756/2016	MOHD ILYAS Vs. SAIM KHAN	/0 (Darya Ganj)
60	Ct. Cases		509382/2016	RAVINDER GOYAL PROP. MS. RAJDHANI PAPERS Vs. MS. MANSA PRINT PUBLISHERS LTD.	/0 (Jama Masjid)
61	Ct. Cases		540418/2016	USHA RANI ROHILLA Vs. ULTRA HOME CONSTRUCTION PVT LTD	/0 (Karol Bagh)
62	Ct. Cases		540419/2016	T S PROMOTERS AND BUILDERS PVT LTD Vs. ULTRA HOME CONSTRUCTION PVT LTD	/0 (Karol Bagh)
63	Ct. Cases		540420/2016	T S PROMOTERS AND BUILDERS PVT LTD Vs. ULTRA HOME CONSTRUCTION PVT LTD	/0 (Karol Bagh)
64	Ct. Cases		540421/2016	USHA RANI ROHILLA Vs. ULTRA HOME CONSTRUCTION PVT LTD	/0 (Karol Bagh)
65	Ct. Cases		540422/2016	USHA RANI ROHILLA Vs. ULTRA HOME CONSTRUCTION PVT LTD	/0 (Karol Bagh)
66	Ct. Cases		540424/2016	USHA RANI ROHILLA Vs. ULTRA HOME CONSTRUCTION PVT LTD	/0 (Karol Bagh)
67	Ct. Cases		540426/2016	T S PROMOTERS AND BUILDERS PVT LTD Vs. ULTRA HOME CONSTRUCTION PVT LTD	/0 (Karol Bagh)
68	Ct. Cases		540430/2016	T S PROMOTERS AND BUILDERS PVT LTD Vs. ULTRA HOME CONSTRUCTION PVT LTD	/0 (Karol Bagh)
69	Ct. Cases		540435/2016	T S PROMOTERS AND BUILDERS PVT LTD Vs. ULTRA HOME CONSTRUCTION PVT LTD	/0 (Karol Bagh)
70	Ct. Cases		540436/2016	USHA RANI ROHILLA Vs. ULTRA HOME CONSTRUCTION PVT LTD	/0 (Karol Bagh)
71	Ct. Cases		541748/2016	M/S D.P ELECTRICALS PVT.LTD Vs. ALOK JAIN	/0 (Kotwali)
72	Ct. Cases		18216/2018	AJIT SINGH Vs. KAMAL GANDHI	/2018 (Burari)
<b>Defence Evidence</b>					
73	Ct. Cases	851/1/2013	520965/2016	PARAS ALUMINIUM Vs. BHAWANI STEEL	/0 (Nabi Karim)
74	Ct. Cases	1760A/2016	531514/2016	ACHLA VERMA Vs. MS A. J. S. BUILDERS PVT. LTD.	/0 (Subzi Mandi)
<b>Misc. Arguments</b>					
75	Ct. Cases	256/1/2015	513282/2016	ALANKAR INFRA PROJECT PVT LTD Vs. ASSOTECH LIMITED OTHERS	/0 (Karol Bagh)
76	Ct. Cases	257/1/2015	513283/2016	ALANKAR INFRA PROJECT PVT LTD Vs. ASSOTECH LIMITED OTHERS	/0 (Karol Bagh)

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**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF MS. TAPASYA AGARWAL**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 28-03-2020 Total Cases:65**

27/6/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b><u>Misc./ Appearance</u></b>					
1	Ct. Cases	1307/2015	515821/2016	NEPCHIL ENTERPRISES Vs. A.N.F JEANS OTHERS	/0 (Karol Bagh)
2	Ct. Cases	1308/2015	515822/2016	NEPCHIL ENTERPRISES Vs. A.N.F JEANS OTHERS	/0 (Karol Bagh)
<b><u>Misc. cases/purpose</u></b>					
3	Ct. Cases	304/1/2015	512064/2016	ALKA KHARBANDA Vs. MS OM KRISHNA DEVELOPERS PVT. LTD	/0 (Roop Nagar)
<b><u>Misc./ Appearance</u></b>					
4	Ct. Cases	426/2016	513402/2016	SANJAY GARG Vs. GURJEET SINGH	/0 (Karol Bagh)
5	Ct. Cases	1160/2016	526719/2016	MEGHA AGGARWAL Vs. RAHUL TEOTIO	/0 (Roop Nagar)
<b><u>Misc. cases/purpose</u></b>					
6	Ct. Cases		509360/2016	KIRO REFRIGERATOR PVT LTD Vs. OM SAI REFRIGERATORS PVT LTD	/0 (Darya Ganj)
<b><u>Misc./ Appearance</u></b>					
7	Ct. Cases		539762/2016	KHEM CHAND JAIN Vs. PALLAVI CREATIONS INDIA	/0 (Kotwali)
8	Ct. Cases		542128/2016	M/S KHEM CHAND JAIN Vs. PALLAVI CAREATIONS INDIA	/0 (Kotwali)
9	Ct. Cases		542136/2016	M/S KHEM CHAND JAIN Vs. PAKKAVI CREATIONS INDIA	/0 (Kotwali)
10	Ct. Cases		543221/2016	BEACON ELECTRONICS Vs. ABBA LIGHTING	/0 (Karol Bagh)
11	Ct. Cases		150/2017	SIR GANGA RAM HOSPITAL Vs. PARVEEN AHLAWAT	/0 (Rajinder Nagar)
<b><u>Misc. cases/purpose</u></b>					
12	Ct. Cases		4802/2017	M/S POOJA DESIGNERS PVT LTD Vs. JATIN KHURANA	/0 (Kotwali)
<b><u>Misc./ Appearance</u></b>					
13	Ct. Cases		8729/2017	ARUN KUMAR CHAUHAN Vs. MAHENDRA PATHAK	/0 (Karol Bagh)
14	Ct. Cases		8730/2017	ARUN KUMAR CHAUHAN Vs. SUDHIR KUMAR	/0 (Karol Bagh)
15	Ct. Cases		9431/2018	MAKHDOOM ALI ZIA Vs. VINOD	/0 (Jama Masjid)
16	Ct. Cases		9956/2018	M/S SAHIB TEXTILES PVT LTD Vs. SHAH TRADERS	/0 (Kotwali)
17	Ct. Cases		15970/2018	SHREE BABOSA PAPER (I) LTD Vs. PHARMA PRINTPACK	/2018 (Roop Nagar)
18	Ct. Cases		18638/2018	DALIP KUMAR JINDAL Vs. INDIAN PULSE MILLS	/2018 (Lahori Gate)
19	Ct. Cases		18639/2018	DALIP KUMAR JINDAL Vs. INDIAN PULSE MILLS	/2018 ()
20	Ct. Cases		18640/2018	DALIP KUMAR JINDAL Vs. INDIAN PULSE MILLS	/2018 ()
21	Ct. Cases		18641/2018	DALIP KUMAR JINDAL Vs. INDIAN PULSE MILLS	/2018 ()
22	Ct. Cases		18774/2018	AMIT KUMAR PANDEY Vs. VIJAY PAL SINGH	/2018 (Karol Bagh)
23	Ct. Cases		18775/2018	ASHWAMI SETIA Vs. DHAMPUR SPECIALITY SUGAR LTD	/2018 (Karol Bagh)
24	Ct. Cases		18795/2018	IRS BATCH 2007 STAFF WELFARE SOCIETY Vs. WINKLIX INTERNET PVT. LTD.	/2018 (Subzi Mandi)
25	Ct. Cases		19018/2018	THE CITIZEN CO-OPERATIVE BANK LTD Vs. NAVITA GUPTA	/2018 (Nabi Karim)

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**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. POORVA MEHRA  
Metropolitan Magistrate  
Criminal Cause List Dated 27-03-2020 Total Cases:23**

**POORVA MEHRA  
Metropolitan Magistrate  
Mahila Court-01, (Central District)  
Room No. 343,  
Tis Hazari Courts, Delhi**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr. Case	11/2/2015	294470/2016	STATE Vs. R.K. JAIN	244 /1995 ( )
2	Ct. Cases	181/6/2014	532055/2016	PUJA NAYAR Vs. TARUN NAYAR	/0 (Rajinder Nagar)
3	EX CRL	51/4/2015	382/2016	SANTOSH Vs. GAJENDER KASHYAP	/0 (Hauz Qazi)
4	Ct. Cases		140/2017	IRAM NAAZ Vs. MD EHSAN	/0 (Chandni Mahal)
5	Ct. Cases		3224/2017	NEETU Vs. RAJU KHER	/0 (Darya Ganj)
<b>( Main Matter : Ct. Cases/0000048/2017)</b>					
6	EX CRL		5/2018	SANTOSH VERMA Vs. GAJENDER KASHYAP	/0 (Hauz Qazi)
7	Ct. Cases		6849/2018	KAVITA Vs. DAL CHAND @ DONI	/0 (I.P. Estate)
8	Ct. Cases		12077/2018	RAM SAKHI@MULIA Vs. SUKH LAL	/2018 (Rajinder Nagar)
9	EX CRL		114/2018	GEETA AND ANR Vs. YOGESH KUMAR	/2018 (Hauz Qazi)
10	EX CRL		194/2018	PREETI Vs. KISHANVIR	/2018 (Chandni Mahal)
11	EX CRL		26/2019	SANTOSH VERMA Vs. GAJENDER KASHYAP AND ORS	/2019 (Hauz Qazi)
12	EX CRL		54/2019	NIKHAT PRAVEEN Vs. MOHD MUKHTAR	/2019 (I.P. Estate)
13	Ct. Cases		3189/2019	SABIYA KHAN Vs. SALEEM KHAN	/2019 (Chandni Mahal)
14	Cr. Case		7467/2019	STATE Vs. MUZZAMIL	66 /2019 (Kamla Market)
<b>Prosecution Evidence</b>					
15	Cr. Case	19/2/2012	291668/2016	STATE Vs. GURPREET SINGH BINDRA	83 /2010 (Rajinder Nagar)
16	Ct. Cases	127/6/2015	518616/2016	SIMRAN SHARMA Vs. RAJESH KUMAR SHARMA ORS	/0 (Hauz Qazi)
17	Ct. Cases	96/6/2016	521358/2016	KAVITA Vs. MAHESH SOLANKI ORS.	/0 (Hauz Qazi)
18	Cr. Case		305672/2016	STATE Vs. JAGDEEP	756 /2015 (Rajinder Nagar)
19	Cr. Case		1737/2017	STATE Vs. MOHD ARSALAN	155 /2016 (Hauz Qazi)
20	Cr. Case		6339/2018	STATE Vs. MOHD NOOR	283 /15 (Darya Ganj)
21	Cr. Case		6077/2018	STATE Vs. MD MUKHTYAR HUSSAIN	00114 /17 (I.P. Estate)
<b>Defence Evidence</b>					
22	Ct. Cases		794/2017	PREETI Vs. KISHAN VIR	/0 (Chandni Mahal)
<b>Misc. Arguments</b>					
23	Ct. Cases		11973/2018	MS. JAMILA KHATOON AND ORS Vs. M/S MD HAFIZ MUMTAZ ANSARI AND ORS	NA /2018 (Nabi Karim)

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R.N. 136

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Satish Kumar  
Additional Sessions Judge

Criminal Cause List Dated 27-03-2020 Total Cases:12

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>For Bail</b>					
1	Bail Matters		174/2020	STATE Vs. AJIJ @ AZIZ	84 /2019 (I.P. Estate)
2	Bail Matters		175/2020	STATE Vs. SUKHA @ IMRAN KHAN	84 /2019 (I.P. Estate)
3	Bail Matters		176/2020	STATE Vs. FAZAR MOHAMMAD @ FAZAR	84 /2019 (I.P. Estate)
4	Bail Matters		215/2020	STATE Vs. SHAKIR	84 /2019 (I.P. Estate)
5	Bail Matters		239/2020	STATE Vs. SAGAR @ HEMANT	34 /2020 (Prashad Nagar)
<b>Prosecution Evidence</b>					
6	SC		51/2017	STATE Vs. LENIN RAGHUVANSHI	226 /2015 (Pahar Ganj)
7	SC		1064/2018	STATE Vs. VIKAS - 2/6/20 PC	238 /2018 (Prashad Nagar)
8	SC		318/2019	STATE Vs. PRAVESH KUMAR - 23/7/20 PC	24 /2019 (Burari)
9	SC		577/2019	STATE Vs. AKASH MANGAL - 27/7/20 PC	142 /2019 (Karol Bagh)
10	SC		603/2019	STATE Vs. AFTAB - 29/7/20 PC	386 /2018 (Nabi Karim)
11	SC		987/2019	STATE Vs. ASHISH - 1/5/20	333 /2019 (Nabi Karim)
<b>Arguments</b>					
12	Cr Rev		314/2019	ANKUR ARYA Vs. MANOJ KUMAR AND ORS	/0 (Roop Nagar) - 28/4/20 PC



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Rajneesh kr. Gupta**  
**DISTRICT JUDGE (COMMERCIAL COURT) - 02, CENTRAL, THC**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:17**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	ARBTN		1998/17	MAX INTERNATIONAL SCHOOL Vs. EDU SMART SERVICES - 15.4.20 PVT LTD
2	CS (COMM)		40/19	ICICI Bank Vs. LAVANYA COUTURE — 27.5.20
3	CS (COMM)		468/19	ICICI BANK LIMITED Vs. RAHUL KUMAR SHARMA — 27.5.20
4	CS (COMM)		483/19	ASHOK KUMAR GOYAL Vs. GAMMMON INDIA LIMITED AND - 27.5.20 ORS.
5	CS (COMM)		654/19	BANK OF BARODA Vs. RAKESH KUMAR AND ANR. — 27.5.20
6	CS (COMM)		1291/19	KAL RADIO LIMITED Vs. PRABHATAM ADVERTISING PVT LTD - 27.5.20
7	CS (COMM)		1537/19	RENU TREXIM PRIVATE LIMITED Vs. MOHD. MUSTAQEEM - 27.5.20
8	CS (COMM)		2254/19	ICICI BANK LIMITED Vs. PANKAJ VARSHNEY — 27.5.20
9	CS (COMM)		2330/19	ICICI BANK LIMITED Vs. SOURNAMBIGAI — 27.5.20
10	CS (COMM)		2528/19	ICICI BANK LIMITED Vs. RAJINDER YADAV — 27.5.20
11	OMP (COMM.)		107/19	VINAY KUMAR PANDEY Vs. AAKASH EDUCATIONAL SERVICES - 27.5.20 PVT LTD
12	CS (COMM)		2812/19	M/S GOYAL TEXTILE Vs. M/S INFINITY APPEREALS AND - 27.5.20 OTHERS
13	EX		244/20	A R TRADE EXIM PVT LTD Vs. J B GOLD PVT LTD AND ANR. - 27.5.20
<b>Case Management Hearing / Pre - Trial Conference</b>				
14	CS (COMM)		1277/19	DIGITAL RADIO ( KOLKATA ) BROADCASTING LTD Vs. 27.5.20 PRABHATAM ADVERTISING PVT LTD
<b>Plaintiff/Petitioner Evidence</b>				
15	CS (COMM)		1794/19	NAVNEET EDUCATION LIMITED Vs. AMOL PRAKSHAN - 27.5.20
<b>Misc. Arguments</b>				
16	CS (COMM)		208/19	R.C.K. LEASINGH AND FINANCING PVT. LTD Vs. HARIDAY - 27.5.20 GHOSH AND ANR
<b>Final Arguments</b>				
17	ARBTN		290/17	ANDHRA ASSOCIATION SCHOOL KOLKATA Vs. EDU SMART - 15.4.20 SERVICES P. LTD. AND ANR.



Senior Civil Judge cum RC, Central, THC  
 IN THE COURT OF Sh. Dharendra Rana  
 JSCC-cum-Addl. SCJ-cum-Guardian Judge  
 CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:38

R.No-12

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	RCA SCJ	20/2008	1258/16	INDER RAJ KAPOOR Vs. ASHA KAPOOR - 13/7/20
2	EX	32/2013	97678/16	SATISH KAPOOR Vs. HARI GOAK JEWELLERS
<b>Misc./ Appearance</b>				
3	CS SCJ		2564/18	ROHIT SARWAN Vs. RAJEEV BANSAL @ RAJU Agg. - 13/7/20
<b>Misc. cases/purpose</b>				
4	Misc SCJ		126/19	ANIL GARG Vs. DHARAM NATH JAISWAL AND DEEPU JAISWAL - 24/7/20
5	CS SCJ		2898/19	FAREED AHMAD Vs. MOHSIN - 24/7/20
<b>Misc./ Appearance</b>				
6	EX		2597/19	SATYAWAN (LR OF DECEASED RISHAL) Vs. MUNICIPAL CORPORATION OF DELHI
7	EX		2610/19	SHARDA Vs. MUNICIPAL CORPORATION OF DELHI
8	EX		2611/19	JAI WATI Vs. MUNICIPAL CORPORATION OF DELHI
9	EX		2612/19	ANIL Vs. MUNICIPAL CORPORATION OF DELHI
10	EX		2613/19	SONA Vs. MUNICIPAL CORPORATION OF DELHI
11	EX		2614/19	KITABO Vs. MUNICIPAL CORPORATION OF DELHI
12	EX		194/20	REENA Vs. MUNICIPAL CORPORATION OF DELHI
13	EX		195/20	RAJO Vs. MUNICIPAL CORPORATION OF DELHI
14	EX		196/20	KANSHI RAM Vs. MUNICIPAL CORPORATION OF DELHI
15	EX		197/20	RAM KUMAR Vs. MUNICIPAL CORPORATION OF DELHI
16	EX		198/20	DEVI SINGH Vs. MUNICIPAL CORPORATION OF DELHI
17	EX		199/20	NIRMALA Vs. MUNICIPAL CORPORATION OF DELHI
18	EX		201/20	SHEELA Vs. MUNICIPAL CORPORATION OF DELHI
<b>Plaintiff/Petitioner Evidence</b>				
19	CS SCJ	420/2014	98526/16	CHIRANJI LAL Vs. SHRI PARKASH - 14/8/20
20	Doc. Filing Civil	54393/2015	27552/16	SHIV DARSHAN Vs. NORTH DELHI MUNICIPAL CORPORATION - 14/8/20
21	CS SCJ		2044/17	BEGUM RUKSHANA Vs. MOH NEKKI - 14/8/20
<b>Defendant/Respondent Evidence</b>				
22	CS SCJ	44/2014	97213/16	D.K. WADHWA Vs. NORTH DMC - 15/5/20
23	Doc. Filing Civil	676/2016	27580/16	HANS RAJ GOEL Vs. NORTH DELHI MUNICIPAL CORPORATION - 15/5/20
24	Misc SCJ		210/17	MADHUSUDAN DHASMANA Vs. MCD - 22/5/20
<b>Misc. Arguments</b>				
25	EX	58/2011	96444/16	VIRENDER KR ARORA Vs. M C D - 29/5/20
<b>Misc./ Arguments</b>				
26	Misc DJ	34/2012	120/16	VIRENDER KUMAR ARORA Vs. MCD - 29/5/20
<b>Misc. Arguments</b>				
27	EX	88/2013	96064/16	SKY ASSOCIATES Vs. TIGER AUTO CORPORATION - 03/7/20
28	EX	169/2013	95517/16	VAID GOPAL Vs. VIJAY PAL - 31/7/20
<b>Misc./ Arguments</b>				
29	RCA SCJ	33/2013	1174/16	AMARJIT KAUR Vs. GURBACHAN KAUR - 03/7/20
<b>Misc. Arguments</b>				
30	EX	213/2013	95149/16	MEHAR CHAND TH LR VEER WATI ETC Vs. AMAR NATH SUMITRA DEVI ETC - 10/7/20
<b>Misc./ Arguments</b>				
31	Misc DJ	39/2014	46/16	RAJESH KUMAR Vs. SHANTI DEVI - 03/7/20
<b>Misc. Arguments</b>				



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF Sh. Dhirendra Rana  
JSCC-cum-Addl. SCJ-cum-Guardian Judge  
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:38

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S.No.	Case Type	Old Case No.	Case No.	Title
32	EX Misc./ Arguments	42/2014	98513/16	ANIL GARG Vs. DHARAM NATH JAISWAL ORS. - 29/3/20
33	RCA SCJ Misc. Arguments	47/2014	1247/16	DELHI TRANSPORT CORPORATION Vs. DTC EMPLOYEES CONGRESS 15/9/20
34	EX	27/2015	96848/16	SUNIL KUMAR Vs. MAN MOHAN -
35	CS SCJ		2779/17	MAMAN SINGH Vs. MCD SWACHHATA KARAMCHARI UNION (REGD) - 24/7/20
36	CS SCJ Final Arguments		2952/18	NARINDER KUMAR Vs. BHAGAT RAM - 31/8/20
37	CS SCJ Order on Misc. Application	223/2013	96534/16	MANAS SADHNA MANDAL Vs. N.K. SHARMA - 24/4/20
38	EX		224/17	SUNIL JAIN Vs. RAKESH KUMAR JAIN - 27/4/20



मिस तानिया सिंह  
Ms. TANIA SINGH  
कीवानी न्यायाधीश-01, केन्द्रीय जिला  
Civil Judge-01, Central District  
कमरा नं. 41, तीस हजारी न्यायालय  
Room No. 41, The Hazari Courts  
दिल्ली

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MS. TANIA SINGH  
Civil Judge

COURT  
No. 41

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:31

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	15/2015	98026/16	SUTINDER MOHAN MEHTA Vs. RATTAN LAL MEHTA-14-08-20
2	EX	49/2015	98088/16	RAMJAS FOUNDATION Vs. RAJU -20-11-20
3	EX		98586/16	NEERAJNATH SHARMA Vs. RAJE-04-09-20
<b>( Main Matter : EX/0000024/2016)</b>				
4	EX		98692/16	TATA POWER DELHI DISTRIBUTION LTD Vs. RAJESH KUMAR-04-09-20
5	EX		99422/16	ASMA TARA Vs. ABDUL REHMAN @ GULDAR @ NASEER-11-09-20
6	EX		1739/17	TATA POWER DELHI DISTRIBUTION LTD Vs. RAJESH SINGH-06-11-20
7	EX		833/18	SURA BALI Vs. MUNICIPAL CORPORATION OF DELHI-03-07-20
8	EX		1934/18	TATA POWER DELHI DISTRIBUTION LTD Vs. RAM AVTAR-11-09-20
9	EX		2100/19	CHOPRA
10	EX		2415/19	RAJENDER KUMAR YADAV Vs. ANIL KUMAR MISHRA-14-08-20
11	EX		2679/19	BHAGWANT SINGH Vs. BSES RAJDHANI POWER LTD-03-07-20
12	EX		2680/19	AU SMALL FINANCE BANK LIMITED Vs. MOHD. ALISHAH-21-08-20
13	EX		184/20	QURESHI
14	EX		185/20	TATA POWER DELHI DISTRIBUTION LTD. Vs. MOHD. AHMED-14-08-20
15	EX		186/20	BSES YAMUNA POWER LIMITED Vs. RAMLA -21-08-20
16	EX		203/20	BSES YAMUNA POWER LIMITED Vs. MADHU-21-08-20
<b>Plaintiff/Petitioner Evidence</b>				
17	CS SCJ	178/2015	97847/16	BSES YAMUNA POWER LIMITED Vs. MADHU-21-08-20
18	CS SCJ	196/2016	822/16	HDFC BANK LTD. Vs. RAKESH KUMAR-28-08-20
19	CS SCJ		3470/18	BALBIR SINGH Vs. KIRAN KALIA-17-08-20
<b>Misc. Arguments</b>				
20	EX	86/2011	95719/16	MEENA HASAN Vs. SHAUKAT ALI-18-08-20
21	Misc SCJ	15/2015	60346/16	BIJENDRA KUMAR JAIN Vs. JAIN COOPERATIVE BANK LTD-19-08-20
22	EX		802/17	MISSHARPREET KAUR Vs. MS HARI MANDIR CHIT FUND CO. PVT. LTD-24-07-20
23	EX		2198/17	SH RAM AVTAR Vs. LAXMI DEVI-28-09-20
24	CS SCJ		3439/18	MOHD. ISMAIL Vs. ANISHA -28-08-20
25	CS SCJ		3441/18	KASHMIR SINGH Vs. POLO MACHINERY PVT LTD-03-07-20
26	CS SCJ		3442/18	MOHD. HANIF Vs. BSES YAMUNA POWER LTD-17-09-20
27	CS SCJ		3263/19	MOHD. HANIF Vs. RAJEEV MANCHANDA AND OTHERS-17-09-20
<b>Final Arguments</b>				
28	CS SCJ	308/2016	95485/16	MOHD. HANIF Vs. BSES YAMUNA POWER LTD-17-09-20
29	CS SCJ	134/2013	97324/16	FIDA HUSSAIN Vs. AMEENUDDINE -17-08-20
30	CS SCJ	43/2014	98598/16	SH. KARAN SINGH Vs. SH. JAI PARKASH -26-05-20
31	CS SCJ		3679/17	RUBAIDA KHATOON Vs. MOHD. AMARUDDIN ANSARI-28-05-20
				PUSHPA DEVI Vs. OM PRAKASH-02-06-20
				OM PRAKASH Vs. T.P.DDL -02-06-20

32. Misc-60025/2016-Harju Tanwar w/s H/s Carpenter classic Inda -14-08-20



# COURT ROOM NO. 324

District and Sessions Judge, Central, THC  
IN THE COURT OF Mr. Rajinder Singh  
Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:42

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	25/2015	23852/16	MS. TRILOCHAN KAUR Vs. S.JAGAT SINGH. ——— 31/7/2020
2	CS DJ	5/2016	11915/16	SH. PRAKASH CHAND(SR. CITI) Vs. SH. DEEP CHAND ——— 24/7/20
3	CS DJ		20237/16	ICICI Bank Vs. ARUN GUPTA ——— 25/7/20
<b>Misc./ Appearance</b>				
4	EX		25317/16	MPD REALTORS AND INFRASTRUCTURE LTD. Vs. M/S SURAJ ——— 31/7/20 TRANSPORT ROADWAYS PVT. LTD.
<b>Misc. cases/purpose</b>				
5	EX		265/17	M/S ANNAPURNA OVERSEAS Vs. M/S SAMS GRAINS INDIA P. ——— 31/7/20 LTD. AND ORS.
6	EX		417/17	DHARAM JIT KHERA Vs. M/S A.V. CONSTRUCTION ——— 31/7/20
7	EX		477/17	PHOENIX ARC PRIVATE LIMITED Vs. RICHA SABLOK ——— 31/7/20
8	EX		168/18	SUBHASH CHAND KALRA Vs. BHAGWAN DASS KALRA ——— 31/7/20
9	EX		312/18	MAGMA FINCORP LIMITED Vs. VIDYA PAPERS AND OTHERS ——— 31/7/20
10	EX		325/18	HDFC Bank Vs. HARI SHANKAR ——— 31/7/20
11	CS DJ		833/18	M/S SHAGUN ENTERPRISES PRIVATE LIMITED Vs. GAURAV ——— 25/7/20 BANSAL
12	EX		1622/17	INDUSIND BANK LTD Vs. DURGA ENTERPRISES AND ANR ——— 31/7/20
13	CS DJ		1392/18	LAL KAUR Vs. RAM DASS CHAUHAN ——— 25/7/20
14	EX		691/18	MANOJ RUBBER INDUSTRIES Vs. DELHI TRANSPORT ——— 31/7/20 CORPORATION
15	EX		763/18	ABHISHEK GUPTA Vs. SUDERSHAN CONSOLIDATED LIMITED ——— 31/7/20 AND ORS
16	EX		766/18	RAJ RANI GUPTA Vs. SUDERSHAN CONSOLIDATED LIMITED ——— 31/7/20
17	EX		829/18	NASEEM KHAN Vs. NISAR AHMED ——— 31/7/20
18	EX		1111/18	HOME CREDIT INDIA FINANCE PVT LTD Vs. SH. BIRJESH ——— 31/7/20 KUMAR PANDAY
19	EX		1230/18	Kotak Mahindra Bank Ltd. Vs. PARVESH YADAV AND ANR ——— 31/7/20
20	EX		5862/18	SHRIRAM TRANSPORT FINANCE COMPANY LTD. Vs. BHARAT ——— 31/7/20 SINGH AND ANR
21	CS DJ		6612/18	SHIV SHAKTI ASSOCIATES Vs. ASHTA VINAYAK ——— 25/7/20 INTERNATIONAL
22	EX		6494/18	KOTAK MAHINDRA BANK LIMITED Vs. LAL CHAND SAREES ——— 31/7/20 PVT LTD
23	EX		191/19	INDUSIND BANK LIMITED Vs. MOHD. SALIM ——— 31/7/20
24	EX		192/19	INDUSIND BANK LTD. Vs. MOHD. ZEESHAN ——— 31/7/20
25	EX		328/19	SHRIRAM CITY UNION FINANCE LTD Vs. SATISH ——— 31/7/20
26	EX		1265/19	OPJK PAPER COMPANY Vs. ALPANA NOVELTIES ——— 31/7/20 MANUFACTURING CO AND ORS
27	CS DJ		284/20	FIDA HUSSAIN Vs. ABDUL WAHID ——— 25/7/20
<b>Plaintiff/Petitioner Evidence</b>				
28	CS DJ	9/2015	15415/16	VIVEK SHARMA Vs. SANJEEV KUMAR GUPTA ——— 24/7/20
29	CS DJ	165/2016	17383/16	VIJAYA BANK Vs. SURESH KUMAR ——— 24/7/20
30	CS DJ		19379/16	LOKESH BANSAL Vs. LAKHANI INDIA LIMITED AND ANR. ——— 4/8/20
<b>Defendant/Respondent Evidence</b>				
31	CS DJ		2475/17	DHARAMBIR SINGH Vs. RAJKUMAR AND ORS. ] ——— 10/7/20
32	CS DJ	47/2016	17810/16	RAJ KUMAR ORS. Vs. SHAUKAT BEGUM ORS. ]
<b>Misc. Arguments</b>				
33	EX		24973/16	M/S ANIL AND CO. Vs. M/S ANIRAJ INTERNATIONAL ——— 27/8/20



# COURT ROOM NO. 324

District and Sessions Judge, Central, THC  
 IN THE COURT OF Mr. Rajinder Singh  
 Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:42

S.No.	Case Type	Old Case No.	Case No.	Title
34	EX		24974/16	M/S ANIL AND CO. Vs. M/S OM AGENCIES PVT. LTD. — 27/8/20
35	CS DJ		6/17	SHYAM SUNDER SHOREY Vs. VIKRAM SHOREY — 19/8/20
36	Misc DJ		174/17	GANGA DEVI AND ORS., Vs. RAJPAL AND ORS. — 3/9/20
37	Misc DJ		561/17	BIJENDER SINGH AND ORS Vs. VINOD KUMAR GARG AND ORS
38	CS DJ		1264/18	RAHUL GARG Vs. ANIL KUMAR
39	EX		638/19	RITU RAJ AGENCIES PVT LTD Vs. HALDIRAM BHUJIWALA ] — 27/8/
<b>Final Arguments</b>				
40	CS DJ	158/2011	11686/16	MD. IRFAN Vs. RAM KUMAR
41	RCA DJ	7/2016	61118/16	AIRPORTS AUTHORITY OF INDIA Vs. ASHOK KUMAR MALHOTRA ] — 11/8/20
42	CS DJ	148/2015	18419/16	DEEPAK ARORA Vs. S.BALA SUNDARAM — 31/7/20

District and Sessions Judge,  
 IN THE COURT OF  
 Additional District Judge (ADJ)  
 CIVIL CAUSE LIST

S.No.	Case Type	Old Case No.	Case No.
34	EX		24974/16
35	CS DJ		6/17
36	Misc DJ		174/17
37	Misc DJ		561/17
38	CS DJ		1264/18
39	EX		638/19
<b>Final Arguments</b>			
40	CS DJ	158/2011	11686/16
41	RCA DJ	7/2016	61118/16
42	CS DJ	148/2015	18419/16



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF MR. ARUN SUKHIJA**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:33**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	63/2015	23763/16	MS RAJ SUDHA TOWERS PVT. LTD. Vs. DELHI DEVELOPMENT AUTHORITY
2	EX	68/2015	23433/16	RAM BHAI BANSAL Vs. RAM KUMAR ORS.
3	EX	28/2016	24009/16	POPULAR JEWELLERY MART Vs. MS. BAKSHI RAM RAJINDER KUMAR
4	EX	29/2016	24496/16	MS POPULAR JEWELLERY MART Vs. MS BAKSHI RAM RAJINDER KUMAR
5	EX		24876/16	MITTAL FABRICS P. LTD. Vs. ZAHID KHAN
6	EX		25002/16	R.K GUPTA Vs. ADVANCE PC WORLD AND ANR.
7	M Ex		5905/16	M/S DINDEEP ESTATES PVT LTD Vs. RAEMSH KUMAR AND ANR
8	EX		793/17	RAM PRAKASH Vs. GOVT OF NCT OF DELHI AND ORS
9	M Ex		63/17	PUNJAB NATIONAL BANK LTD Vs. VANDANA SHARMA
10	M Ex		25/18	PIYUSH Vs. R.A PANDEY
11	EX		6199/18	SHRIRAM TRANSPORT FINANCE CO. LTD Vs. ROHIT KUMAR AND ANR
12	EX		248/19	YPC CHOPRA BROS (INDIA) J/V Vs. UNION OF INDIA
13	EX		296/19	NAZIMA BEGUM AND ANR Vs. SAYYAD RAHMAT ALI
14	EX		443/19	M/S BAJAJ FINANCE LTD. Vs. DAILY FOODS AND ANR.
15	EX		996/19	MARVEL MACHINE TOOLS PVT LTD Vs. M SONS AGENCIES
16	EX		1019/19	PRAVEENA ARORA Vs. SARAMMA G SKARIAH
17	EX		1285/19	EDELWEISS RETAIL FINANCE LIMITED Vs. BALAJI FABRIKS AND ANR
18	EX		1417/19	KOTAK MAHINDRA BANK LTD Vs. AMAR SAWANT
19	EX		1418/19	AVANSE FINANCIAL SERVICES LTD Vs. JAI SALES AND ORS
20	EX		1421/19	OSWAL CABLE PRODUCTS Vs. CANDIAN SPECILITY VINYL
21	EX		5/20	TATA MOTORS FINANCE LTD Vs. SHIV SHANKAR CARGO MOVERS PVT LTD AND ANR
22	EX		59/20	M/S GAURAV ENTERPRISES Vs. THE SECRETARY CUM COMMISSIONER TRANSPORT DEPARTMENT
23	Misc DJ		82/20	PRAYAG POLYTECH PVT. LTD. Vs. MANTRA PACKING PVT.LTD.
24	RCA DJ		38/20	AMARNATH YADAV Vs. FAKANA DEVI - 56-20
<b>Plaintiff/Petitioner Evidence</b>				
25	CS DJ		1728/17	RAMESH KUMAR AND ORS. Vs. M/S DIAMOND TRADEX COMPANY LTD.
26	CS DJ		3940/17	DINESH MEHAN AND ANR Vs. AARTI KAKKAR AND ORS
<b>Misc. Arguments</b>				
27	EX	155/2008	23808/16	SH. PIYUSH Vs. SH. R.A. PANDEY
28	EX	19/2015	23606/16	AIRADS LTD. Vs. UNION OF INDIA ANR.
29	EX		1001/19	GEETIKA BAHL AND ORS. Vs. KRISHAN TIWARI AND ANR.
30	EX		1203/19	INDUSIND BANK LTD. Vs. JAI PRAKASH AND ANR.
<b>Final Arguments</b>				
31	EX	276/2008	24013/16	PUNJAB NATIONAL BANK Vs. MS. VANDNA SHARMA
32	EX	56/2012	23275/16	MS DINDEEP ESTATE PVT LTD. Vs. RAMESH KUMAR
33	CS DJ	82/2014	13387/16	RAJEEVA GUPTA Vs. MS AITHENT TECHNOLOGIES P. LTD. ANR.

8-5-20

56-20

56-20



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MR. VIVEK BENIWAL

Civil Judge

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:27

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	109/2014	95728/16	KAMLESH DEVI JAIN Vs. MUKESH KUMAR JAIN-10.7.20-FF
2	EX	178/2014	97033/16	BASANT LAL Vs. CHOTI DEVI-10.7.20-FF
3	CS SCJ	201/2016	99945/16	AWDHESH KUMAR SRIVASTAVA Vs. RAJINDER PAL SINGH-10/5/20
4	EX		216/17	CAPITAL SURGICAL CO. PVT LTD Vs. NITIN ABOFF-15.5.20-FF
<b>( Main Matter : EX/0000010/2017)</b>				
5	EX		445/17	CANARA BANK Vs. NARESH KUMAR
<b>( Main Matter : EX/0000019/2017)</b>				
6	EX		446/17	CANARA BANK Vs. STEPHEN SIMON-17.7.20-FF
<b>( Main Matter : EX/0000020/2017)</b>				
7	CS SCJ		1625/18	SUNITA Vs. CHAMELI DEVI-20/08/20
8	EX		2121/18	SYNDICATE BANK Vs. SHIVA KUMAR SINGH AND ANR-22.5.20-FF
9	EX		2321/18	J.K. SACHDEVA Vs. ASHISH MADAN-22.5.20-FF
10	EX		264/19	NAVIN CHAND RASTOGI Vs. KRISHAN RAGHAV-15.5.20-FF
11	EX		308/19	MONU Vs. M/S SETHI SONS-15.5.20-FF
12	EX		886/19	SHRIRAM CITY UNION FINANCE LIMITED Vs. JATIN KUMAR-29/5-FF
13	EX		1781/19	COMNET VISION (INDIA) PVT. LTD. Vs. RADHA DEVI-15.5.20-FF
14	EX		2374/19	AMAN KUMAR Vs. PRITHVI RAJ-15.5.20-FF
15	EX		2618/19	LAXMI SAINI Vs. NISHA KAPOOR-29.5.20-FF
16	EX		2652/19	HDFC BANK LIMITED Vs. PAWAN SHARMA
17	EX		2653/19	HDFC BANK LIMITED Vs. SHALU CHAND-17.7.20-FF
18	EX		2654/19	HDFC BANK LIMITED Vs. MOHAMMAD ALL
<b>Misc. Arguments</b>				
19	CS SCJ	551/2014	339/16	JAYANTI PRASHAD Vs. M. C . D.
20	CS SCJ	6/2016	473/16	ANAND SINGH Vs. OM PRAKASH
21	CS SCJ	100/2016	93936/16	GURBACHAN KAUR Vs. INDERJEET MEHRA
22	Misc SCJ		60692/16	MIZAN ALI Vs. OM WATI (now deceased) Through her I.R.S.
23	Misc SCJ		133/18	K.R. MANJANI Vs. BIR PAL SINGH
<b>( Main Matter : EX/0000001/2018)</b>				
24	EX		1433/18	GIRISH KUMAR SHARMA Vs. RACHANA SAGAR PVT LTD AND ORS.-29.5.20-FF
25	EX		1771/19	HDFC BANK LIMITED Vs. TAJINDER SINGH-17.7.20-FF
<b>Judgement</b>				
26	CS SCJ		3060/17	JAI SHREE ENTERPRISES Vs. UNEEK GLOVES INDUSTRIES-18/5/20
27	CS SCJ		3190/18	ICICI BANK LTD Vs. UMESH KUMAR SHARMA-18/05/20

Court Room No- 354A

विवेक बेनीवाल  
VIVEK BENIWAL  
दीवानी न्यायाधीश-02 (केन्द्रीय)  
Civil Judge-02 (Central)  
कमरा नं. 354 ए, तृतीय तल  
Room No. 354 A, 11rd Floor  
तीस हजारी कोर्ट, दिल्ली  
Tis Hazari Courts, Delhi



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Mr.Jitender Singh**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:46**

S. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	25/2011	23966/16	AIRPORT AUTHORITY OF INDIA Vs. MS S. N. GOENKA CO. PVT. LTD.
2	EX	13/2015	24569/16	VIKRAM BAHL Vs. MS KOHINOOR BROADCASTING CORPN. LTD.
3	EX	31/2015	24543/16	STATE BANK OF INDIA Vs. SMT. KRISHNA DUDEJA
4	EX	34/2015	24675/16	ING VYSYA BANK LTD. Vs. VINOD KUMAR VATS
5	EX	125/2015	23404/16	MS MAHINDRA MAHINDRA FINANCIAL SERVICE LTD. Vs. VIJAY SINGH ANR.
6	EX	2/2016	24359/16	MS MAHINDRA MAHINDRA FINANCIAL SERVICES LTD. Vs. MOHD. SHAVEZ ANR.
7	EX	43/2016	23708/16	NTIN BANSAL Vs. MS CODE BLUE CLOTHING PVT. LTD.
8	Misc Dj		41/17	GURMEET SINGH Vs. SARDAR KASHMIR SINGH
9	EX		435/17	ICICI Bank Vs. BHOLA BISWAS
10	EX		1001/17	M/S KOTAK MAHINDRA BANK LTD. Vs. KRISHNA KRAFTEX PVT. LTD.
11	EX		1072/17	MOHAMMAD ENTERPRISES ( TANZANIA) LIMITED Vs. RAJDHANI TRADING CO
12	CS Dj		3209/17	SH. DEEPAK SACHAR Vs. KOTAK MAHINDRA BANK LIMITED AND ORS
13	EX		89/18	SHYAM SUNDER SHOREY Vs. VIKRAM SHOREY AND ANR
14	EX		222/18	SMT. REKHA BASKAR Vs. SH. OM PRAKASH
15	EX		626/18	HDB FINANCIAL SERVICES LTD Vs. PANKAJ SINGH AND MADHURI DEVI
16	EX		790/18	HDFC Bank Vs. VARUN DEV TYAGI
17	Misc Dj		344/18	TEJBIR SINGH Vs. STATE AND ORS.
18	Misc Dj		345/18	TEJBIR SINGH Vs. STATE AND ORS.
19	EX		875/18	DOLLY Vs. KAMLESH
20	EX		979/18	BANK OF BARODA Vs. M/S. SHREE JEE ENTERPRISES
21	EX		1109/18	HOME CREDIT INDIA FINANCE PVT LTD Vs. MR. SHAHRUKH
22	EX		6155/18	SH. KULDEEP SINGH Vs. SH. MANOJ AND ANR.
23	EX		6278/18	PARASKTHI TEXTILES Vs. ASHOKA TRADERS
24	EX		6429/18	M/S PANKIA COMMERCIAL AND ESTATE P. LTD Vs. UNION OF INDIA
25	EX		134/19	TATA POWER DELHI DISTRIBUTION LTD. Vs. MAHI VIR SINGH
26	EX		212/19	ANJUMAN-I-WAKIL QOUM PUNJABIAN Vs. SH. P.K NARULA
27	EX		269/19	P.K.ALUNFRA P.LTD Vs. PRATIBHA INDUSTRIES LTD
28	EX		352/19	MAGMA FINCORP LIMITED Vs. SH. RAMESHWAR DAS SURENDER KUMAR AND OTHERS.
29	EX		353/19	MEGMA FINORP LIMITED Vs. SANCHI INTERNATIONAL AND OTHERS.
30	EX		681/19	ICICI Bank Vs. ROHIT GAHLOT
31	MPC		15/19	VIJAY AGGARWAL Vs. STATE
32	EX		1118/19	M/S KOTAK MAHINDRA BANK LIMITED Vs. BOMBAY AUTO ENGG.
33	EX		1305/19	HDFC BANK LIMITED (DECREE HOLDER) Vs. DEEPAK KUMAR S/O DAULAT RAM
34	EX		1354/19	CAPRI GLOBAL CAPTIAL LIMITED Vs. SANTOSH FABRICS AND ORS
35	CS Dj		118/20	TANSAHIB KOHLI Vs. SUBHASH CHANDER GOEL

29.7.20

31.7.20



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Mr.Jitender Singh**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:46**

S.No.	Case Type	Old Case No.	Case No.	Title	
36	EX		218/20	MANJIT SINGH Vs. DINESH GARG	] 31.7.20
37	EX		231/20	SURESH GUPTA ( NOW DECEASED ) THROUGH LRS Vs. SHRI ERIC NORBET	
<b>Plaintiff/Petitioner Evidence</b>					
38	CS DJ	294/2015	9989/16	GAJENDER SINGH Vs. RAM GENERAL INSURACNCE CO. LTD AND ANR	] 01/09/20 01/09/20
39	CS DJ	66/2016	17496/16	ICICI BANK LTD. Vs. KISHAN CHAND	
40	CS DJ	143/2016	12704/16	VINOD KUMAR ORS. Vs. ANKUR DECOR PVT. LTD. ORS.	
<b>Defendant/Respondent Evidence</b>					
41	CS DJ		19240/16	K.L. KAPOOR Vs. GAUTAM MEHRA	— 09/07/20
<b>Misc. Arguments</b>					
42	EX		333/19	SAGAR KUMAR Vs. PREMLATA AND ORS	] 17/7/20
43	RCA DJ		80/19	SH. UDAY KANT CHAUDHARY (SENIORF) Vs. SH. HARI KANT CHAUDHARY	
<b>Final Arguments</b>					
44	CS DJ	359/2009	18403/16	MS PITAMBAR COATED PAPERS LTD. Vs. KEWAL CHAND JAIN	] 02/06/20
45	CS DJ	96/2012	15571/16	DES RAJ ARORA Vs. ABDUL SALA @ ISLAMUDDIN	
46	RCA DJ	22/2016	61437/16	PREM CHAND Vs. KARTAR SINGH	



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Shri Man Mohan Sharma**  
**DISTRICT JUDGE (COMMERCIAL COURT) - 06, CENTRAL, THC**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:12**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>(Urgent Cases)</b>				
<b>Misc. cases/purpose</b>				
1	OMP (I) (COMM.)		33/20	M/S TATA CAPITAL FINANCIAL SERVICES LTD Vs. KAILASH CHANDER SHARMA
2	CS (COMM)		29/18	ICICI BANK LIMITED Vs. PIYUSH GARG
3	CS (COMM)		35/18	ICICI BANK LIMITED Vs. ALIUL HASANT
4	CS (COMM)		1319/19	ICICI Bank Vs. ANKIT LOHIYA
5	ARB. A. (COMM.)		29/19	JAGDAMBA SALES CORPORATION Vs. STATE
6	CS (COMM)		67/20	PUMA SE Vs. AASHIRWAD CORNER
7	CS (COMM)		866/20	IDBI BANK LIMITED Vs. TABASSUM JAMIL KHAN AND ANR.
<b>Case Management Hearing / Pre - Trial Conference</b>				
8	CS (COMM)		2145/19	PUMA SE Vs. LULU AND SKU BRANDS PVT LTD
<b>Plaintiff/Petitioner Evidence</b>				
9	CS (COMM)		2154/19	PUMA SE Vs. MIRZA COLLECTION
10	CS (COMM)		1646/19	RANJAN ELECTRICALS PVT. LTD. Vs. R.K MANUFACTURING COMPANY AND ORS.
<b>Misc. Arguments</b>				
11	CS (COMM)		187/18	M/S SHREE SHYAM ELECTROCRRAFT PVT. LTD. Vs. M/S M.V. OMNI PROJECTS(INDIA) LIMITED AND OTHERS
<b>Misc./ Arguments</b>				
12	CS (COMM)		2131/19	BULGARI SPA Vs. INDULGE FINE JEWELLERY

28/20

28/20

  
**मन मोहन शर्मा**  
**MAN MOHAN SHARMA**  
 जिला न्यायाधीश  
 District Judge  
 (व्यवसायिक न्यायालय)-06  
 Commercial Court-06  
 (केन्द्रीय) कमरा नं 102  
 (Central) Room No. 102  
 तीस ह. न्यायालय, दिल्ली  
 Tis Hazari Court, Delhi



Principal Judge Family Court, Central, THC

शैल जैन

SHAIL JAIN

IN THE COURT OF Ms. Shail Jain

प्रधान न्यायाधीश (केन्द्रीय)

Principal Judge, Family Court, Central District

प्रधान न्यायाधीश (केन्द्रीय)

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases: 16

कमरा नं. 101, पश्चिम अदालत

S.No.	Case Type	Old Case No.	Case No.	Title	Room No. 101, पश्चिम अदालत तीस जंजीर, दिल्ली Tis Hazari, Delhi
<b>Misc./ Appearance</b>					
1	Misc	1/2015	58652/16	MRS. KIRAN Vs. SH. YASH DEV SINGH SEJWAL	
<b>Misc. cases/purpose</b>					
2	HMA		172/18	XXXXXXXXXX Vs. XXXXXXXXXXXX	20/7/20
3	HMA		1660/18	XXXXXXXXXX Vs. XXXXXXXXXXXX	
4	HMA		1728/18	XXXXXXXXXX Vs. XXXXXXXXXXXX	
5	EX		30/18	XXXXXXXXXX Vs. XXXXXXXXXXXX	
6	HMA		1028/19	XXXXXXXXXX Vs. XXXXXXXXXXXX	
7	HMA		133/20	XXXXXXXXXX Vs. XXXXXXXXXXXX	
<b>Proper Orders</b>					
8	Misc		23/20	XXXXXXXXXX Vs. XXXXXXXXXXXX	
9	HMA		433/20	XXXXXXXXXX Vs. XXXXXXXXXXXX	
10	HMA		434/20	XXXXXXXXXX Vs. XXXXXXXXXXXX	20/07/20
<b>Plaintiff/Petitioner Evidence</b>					
11	HMA		1010/17	XXXXXXXXXX Vs. XXXXXXXXXXXX	
12	HMA		948/18	XXXXXXXXXX Vs. XXXXXXXXXXXX	
<b>Defendant/Respondent Evidence</b>					
13	HMA	586/2015	61411/16	HARISH @ ANU Vs. SMT. RENU @ SIDDHI	
<b>Misc./ Arguments</b>					
14	IDA		16/18	XXXXXXXXXX Vs. XXXXXXXXXXXX	
<b>Misc. Arguments</b>					
15	HMA		448/19	XXXXXXXXXX Vs. XXXXXXXXXXXX	
<b>Order on Misc. Application</b>					
16	HMA		465/19	XXXXXXXXXX Vs. XXXXXXXXXXXX	20/04/20



**Principal Judge Family Court, Central, THC  
IN THE COURT OF Ms. Shall Jain  
Principal Judge, Family Court, Central Dist.  
Criminal Cause List Dated 27-03-2020 Total Cases: 18**

**शैल जैन**  
**SHAIL JAIN**  
प्रधान न्यायाधीश (केन्द्रीय)  
Principal Judge (Central)  
कक्षा नं. 101, परिवार न्यायालय  
Room No. 101, Family Court  
टीस हजारी, दिल्ली  
Tis Hazari, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	EX	266/2014	58821/2016	ANJANA DEVI Vs. PYARE LAL	/00
<b>Misc. cases/purpose</b>					
2	EX		59255/2016	SARITA Vs. RAJ KUMAR	/0
3	EX		168/2017	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
4	EX		123/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
5	EX		125/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
6	EX		168/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
7	EX		33/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
8	Mt. CASE		269/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
9	EX		158/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
10	Mt. CASE		480/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
11	Mt. CASE		528/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Misc./ Appearance</b>					
12	EX		195/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Misc. cases/purpose</b>					
13	Mt. CASE		534/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Proper Orders</b>					
14	EX		177/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
15	EX		198/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Plaintiff/Petitioner Evidence</b>					
16	Mt. CASE	1060/2014	5861904/2016	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
17	Mt. CASE		41/2017	RENU @ SIDDHI PACHAURI Vs. HARISH @ ANNU-PACHAURI	/0
18	Mt. CASE		170/2017	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0

- 20/07/20



**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Ms. Shilpi Jain**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 27-03-2020 Total Cases:38**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	Cr. Case	349/G/2014	302014/2016	STATE Vs. MAHENDER SINGH ETC.	94 /2008 (Timar Pur)
<b>Misc./ Appearance</b>					
2	Cr. Case		13687/2017	STATE Vs. ARUN KUMAR	836 /2014 (Timar Pur)
3	Cr. Case		14209/2017	STATE Vs. DEVENDER SINGH	318 /2016 (Timar Pur)
<b>Misc. cases/purpose</b>					
4	Ct. Cases		5523/2018	VISHNU KUMAR SHARMA Vs. SUBHAH KHERA and Ors.	/0 (Timar Pur)
<b>Misc./ Appearance</b>					
5	Cr. Case		4658/2018	STATE Vs. UNTRACE	149 /17 (Timar Pur)
6	Cr. Case		6157/2018	STATE Vs. UNTRACE	426 /17 (Timar Pur)
<b>Misc. cases/purpose</b>					
7	Ct. Cases		9803/2018	S A YADAV ESTATE AND CONSTRUCTION PVT LTD Vs. SACHIDANANAD RAI	/0 (Timar Pur)
<b>Misc./ Appearance</b>					
8	Cr. Case		15689/2018	STATE Vs. UNTRACE	165 /2018 (Timar Pur)
9	Cr. Case		16276/2018	STATE Vs. RAKESH KUMAR @ BILLI	513 /2017 (Timar Pur)
10	Ct. Cases		20131/2018	GAJRAJ CHAUHAN Vs. DEVESH and ORS.	110 /2019 (Timar Pur)
11	Cr. Case		14209/2019	STATE Vs. SARTENDER KUMAR @ RAVINDER	148 /2019 (Timar Pur)
12	Ct. Cases		216/2020	SATISH KUMAR GOEL Vs. STATE	/2019 (Timar Pur)
<b>Charge</b>					
13	Cr. Case	315/2/2015	295130/2016	STATE Vs. TAUHIR ETC.	525 /2014 (Timar Pur)
14	Cr. Case		10808/2017	STATE Vs. MANJEET @ MANNU	386 /2017 (Timar Pur)
15	Cr. Case		4684/2018	STATE Vs. RAJENDER NEGI	338 /2017 (Timar Pur)
16	Cr. Case		11247/2018	STATE Vs. SANJAY	136 /2018 (Timar Pur)
17	Cr. Case		11444/2018	STATE Vs. SANJAY and ANR	00590 /2018 (Timar Pur)
18	Cr. Case		11445/2018	STATE Vs. NAFIS and ANR	23725 /2018 (Timar Pur)
19	Cr. Case		12523/2018	STATE Vs. NAZIM AHMAD	81 /2018 (Timar Pur)
20	Cr. Case		387/2019	STATE Vs. KUSUM and ORS.	23 /2017 (Timar Pur)
21	Cr. Case		12309/2019	STATE Vs. DEEPAK @ SONU	295 /2018 (Timar Pur)
<b>Prosecution Evidence</b>					
22	Cr. Case	/2012	302949/2016	STATE Vs. SUBHAN KHAN ETC.	69 /2008 (Kamla Market)
23	Ct. Cases	263/G/2014	520051/2016	RAM BACHAN SHUKLA Vs. RAJIV TYAGI	/0 (Timar Pur)
24	Cr. Case	511/G/2014	295527/2016	STATE Vs. RAM CHARAN YADAV	4 /2010 (Timar Pur)
25	Cr. Case	90/2016	296236/2016	STATE Vs. MOHD. HAYAT @ CHANDAN	532 /2015 (Timar Pur)
26	Cr. Case		306649/2016	STATE Vs. SANDEEP SAIN	37 /2014 (Timar Pur)
27	Cr. Case		306650/2016	STATE Vs. VIJAY PAL	722 /2015 (Timar Pur)
28	Cr. Case		217/2018	STATE Vs. TUSHAR GUPTA	890 /2014 (Timar Pur)
29	Cr. Case		8591/2018	STATE Vs. MD SALEMAN	289 /2017 (Timar Pur)
30	Cr. Case		12548/2018	STATE Vs. ASHOK	281 /2016 (Timar Pur)
31	Cr. Case		8147/2019	STATE Vs. ANKUSH	80 /2019 (Timar Pur)
32	Cr. Case		8881/2019	STATE Vs. PANNA SINGH	418 /2019 (Timar Pur)
33	Cr. Case		12353/2019	STATE Vs. SUNIL @ GANJA	129 /2019 (Timar Pur)
34	Cr. Case		14349/2019	STATE Vs. MOHD NAUSAD	86 /2019 ()
<b>Misc. Arguments</b>					
35	Ct. Cases		1407/2017	MOHD. NAUSHAD Vs. DILSHAD QURESHI	/0 (Timar Pur)
<b>Arguments</b>					
36	Ct. Cases		12241/2018	SANJAY KUMAR Vs. R.K. SHARMA	/0 (Timar Pur)



Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF Ms. Shilpi Jain

Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:38

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
37	Ct. Cases <u>Order on Misc. Application</u>		12242/2018	YASHPAL ARORA Vs. R.K. SHRMA	/0 (Timar Pur)
38	Ct. Cases		11141/2018	OM PRAKASH SHARMA Vs. UNKNOWN	/0 (Timar Pur)

90/1/90



District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Charu Aggarwal  
Additional Sessions Judge

Court No. 31

Criminal Cause List Dated 27-03-2020 Total Cases:14

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	CA		327/2019	PRAFFUL JOSHI Vs. SUNIL GADODIA	/0 () 08/5/20
2	CA		358/2019	NAVEEN BAROLIA Vs. LATIKA	/0 () 13/5/20
<b>For Bail</b>					
3	M CrI		42/2020	STATE Vs. AVDHESH KUMAR GOEL	111 /2016 (EOW)
4	M CrI		43/2020	STATE Vs. AVDHESH KUMAR GOEL	112 /2016 (EOW)
<b>Charge</b>					
5	SC		82/2020	STATE Vs. DHARAMVE@BUNTY@BOXER	35 /2018 (Prashad Nagar) 05/5/20
<b>Prosecution Evidence</b>					
6	SC		172/2017	STATE Vs. MOHD. SHAMIM	689 /2016 (Sarai Rohilla) 25/4/20
7	SC		360/2018	STATE Vs. MOHD. WASIM KHAN	138 /2013 (EOW) - 04/5/20
8	SC		841/2019	STATE Vs. KAMAL	106 /2019 () - 27/4/20
<b>Defence Evidence</b>					
9	SC		86/2017	STATE Vs. VICKY KUMAR	260 /2016 (DBG Road) - 22/4/20
<b>Misc. Arguments</b>					
10	Cr Rev		776/2019	VINAY BHUSHAN JHA AND ORS. Vs. THE STATE	/0 () - 02/5/20
<b>Final Arguments</b>					
11	SC	10/2013	27955/2016	STATE Vs. SHIV SWAROOP	79 /2012 (Lahori Gate) - 18/4/20
12	SC	57/2015	27784/2016	STATE Vs. MUKESH KUMAR	266 /2013 (Prashad Nagar) - 02/5/20
13	Cr Rev		587/2019	R.K JAIN Vs. STATE	/0 () - 29/4/20
<b>Order</b>					
14	Cr Rev		630/2019	PRICEWATERHOUSECOOPERS PRIVATE LIMITED Vs. SARVESH MATHUR	/0 () - 08/4/20



## Senior Civil Judge cum RC, Central, THC

## IN THE COURT OF MR. VINOD JOSHI

## Civil Judge

## CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:21

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	Misc SCJ	49/2014	59695/16	SUNIL KUMAR (DECEASED) Vs. RADHA 10/07/20
2	EX	85/2016	95638/16	UMA DEVI Vs. RAMESH KUMAR AKELA
3	EX	94/2016	95357/16	COOPERATIVE STORES LTD Vs. SHRI B.D. SHARMA
4	EX		99495/16	SUNDER LAL Vs. MANISH KUMAR
5	Contempt Petition		8/17	CHANDER SHEKHAR Vs. BHOORA RAM
6	EX		730/19	PURAN CHAND Vs. MAHIPAL
7	EX		923/19	HDFC BANK LTD. Vs. TADINGPOU CHRISTINA GANGMEI
8	EX		1024/19	MALA BABBAR Vs. NARENDER MANCHANDA
9	EX		2382/19	HDFC BANK LTD. Vs. KARAM PAL
10	EX		2383/19	HDFC BANK LTD. Vs. MOHD. MUSTAQEEM
<b>Issues</b>				
11	CS SCJ	384/2014	98446/16	SUNIL KUMAR Vs. SMT. RADHA 10/07/20
12	CS SCJ		434/19	DARSHNA Vs. THE COMMISSIONER NDMC CIVIC CENTRE 10/07/20
<b>Plaintiff/Petitioner Evidence</b>				
13	CS SCJ	376/2014	1513/16	PUNJAB NATIONAL BANK Vs. BANK OF BARODA
14	CS SCJ	184/2016	479/16	VED PRAKASH VERMA Vs. RAJ MOHAN SHARMA
15	CS SCJ		1281/17	ALIYA PARVEEN Vs. VIJAY KUMAR
16	CS SCJ		546/19	NEERAJ ARORA Vs. BALAJI JEMS AND JEWELERS
<b>Defendant/Respondent Evidence</b>				
17	CS SCJ	358/2016	96290/16	CHANDER SHEKHAR Vs. BHOORA RAM 10/07/20
<b>Misc. Arguments</b>				
18	CS SCJ		433/19	DEVKI RANI Vs. FATEH SINGH
19	CS SCJ		531/19	NAFISA BEGUM Vs. ISLAMUDDIN
20	CS SCJ		253/20	ASHOK JAIN Vs. MOHIT JAIN
<b>Judgement</b>				
21	CS SCJ	364/2014	230/16	RAVINDER KUMAR WADHWA (SENIOR CITIZEN) Vs. SARABJIT SINGH 29/05/20

COURT OF SH. VINOD JOSHI  
CJ-05, CENTRAL

R. No :- 125.



Chief Metropolitan Magistrate, Central, THC  
 IN THE COURT OF Sh. Arul Varma  
 Chief Metropolitan Magistrate  
 Criminal Cause List Dated 27-03-2020 Total Cases:19

COURT NO-38

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct. Cases	87/1/2014	523152/2016	DELIP KUMAR Vs. RAJESH KUMAR	/0 (DBG Road)
2	Cr. Case		305659/2016	STATE Vs. SAHIL	243 /2015 (DBG Road)
3	Ct. Cases		539174/2016	NARESH KUMAR DHUNNA Vs. AMR INFRASTRUCTURES LTD	/0 (Karol Bagh)
<b>Misc. cases/purpose</b>					
4	Ct. Cases		6471/2017	GOPI CHAND RAM Vs. THE DIRECTORS OF M/S AMR INFRASTRUCTURES LTD	/0 (Karol Bagh)
<b>Misc./ Appearance</b>					
5	Cr. Case		12374/2017	STATE Vs. RAM CHANDER SONI	173 /2015 (EOW)
<b>Misc. cases/purpose</b>					
6	Cr. Case		7153/2018	STATE Vs. DHARAMVEER	156 /2017 (DBG Road)
<b>Misc./ Appearance</b>					
7	Ct. Cases		419/2019	SACHIN KUMAR AGGARWAL Vs. AMR INFRASTRUCTURES LTD	/0 (EOW)
8	Ct. Cases		5671/2019	AMI CHAND Vs. AMR INFRASTRUCTURES LTD	/2019 (Karol Bagh)
9	Cr. Case		10708/2019	STATE Vs. RADHEY SHYAM	373 /2018 ()
10	Cr. Case		795/2020	STATE Vs. BHANU GODIYAL	340 /2019 ()
11	Cr. Case		2216/2020	STATE Vs. PULKIT @ DHEERAJ MITRA	01 /2020 (Crime Branch-Central Delhi)
12	Cr. Case		2519/2020	STATE Vs. MD REHAN AND ANR	204 /2019 (Sadar Bazar)
<b>Prosecution Evidence</b>					
13	Cr. Case	263/3/2015	301262/2016	STATE Vs. VINAY SAROGI	15 /2015 (Kashmere Gate)
14	Cr. Case		226/2017	STATE Vs. MRINAL DUA	537 /2014 (Karol Bagh)
15	Cr. Case		562/2017	STATE Vs. DEEPAK KUMAR	59 /2014 (Karol Bagh)
16	Cr. Case		3360/2017	STATE Vs. SARABJEET SINGH	55 /2015 (Subzi Mandi)
17	Ct. Cases		15283/2017	DHARAM VIR SINGH @ D V SINGH Vs. LAXMAN	/0 (DBG Road)
<b>Misc. Arguments</b>					
18	Ct. Cases		537696/2016	N K CHOPRA AND ANR Vs. ASHISH GUPTA DIRECTOR AMR INFRASTRUCTURE LTD	/0 (Karol Bagh)
<b>Arguments</b>					
19	Ct. Cases		8916/2018	MURTI RANA Vs. AMR INFRASTRUCTURE LTD	/0 (Karol Bagh)

10-7-2020

misc cases at 12-30 PM  
 cc No. 738/04 Corpn Bank Vs. N.K. Gola

- ① Bail App- s/v Bhanu Godiyal -340/19
- ② App- for extension of time HDFC Bank vs charming Incl. 153/19



**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF MS. PRIGYA GUPTA**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 27-03-2020 Total Cases:37**

0506-20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct. Cases		541994/2016	Allahabad Bank Vs. KRISHNA POLYPACK	/0 (Kotwali)
2	Cr. Case		14564/2018	STATE Vs. MOHD RABYOUL	DD NO 15A/2018 (Kotwali)
3	Ct. Cases		20717/2018	JYOTI SHARMA Vs. JYOTI SHARMA	/0 (Kotwali)
<b>Misc. cases/purpose</b>					
4	Ct. Cases		5253/2019	SANJEEV KUMAR AGGARWAL Vs. JAGBEER SINGH	/2019 (Kotwali)
<b>Misc./ Appearance</b>					
5	Cr. Case		9307/2019	STATE Vs. CANCELLATION	71 /2019 (Chandni Mahal)
6	Cr. Case		9309/2019	STATE Vs. PARVESH	153 /2014 (Kotwali)
<b>Misc. cases/purpose</b>					
7	Cr. Case		13242/2019	STATE Vs. UNTRACE	000048 /2017 (Chandni Mahal)
8	Cr. Case		14516/2019	STATE Vs. UNTRACE	160 /2018 (Chandni Mahal)
9	Cr. Case		14840/2019	STATE Vs. UNTRACE	778 /2015 (Kotwali)
<b>Misc./ Appearance</b>					
10	Cr. Case		14849/2019	STATE Vs. RAHUL SINGH	206 /2019 (Kamla Market)
11	Cr. Case		243/2020	STATE Vs. ROHIT @ AFTAB	422 /2019 (Kotwali)
12	Cr. Case		315/2020	STATE Vs. WASIM	65 /2019 (Chandni Mahal)
<b>Charge</b>					
13	Cr. Case		306441/2016	STATE Vs. LALIT JAIN ETC (ALL 3 A/d not arrested)	16 /2008 (Kotwali)
14	Cr. Case		3606/2017	STATE Vs. BABER SHEIK @ MUNNA	172 /2016 (Kotwali)
15	Cr. Case		3852/2017	STATE Vs. DINESH	16 /2017 (Kotwali)
16	Cr. Case		4826/2018	STATE Vs. SUNNY @ HAKLA	315 /2017 (Kotwali)
17	Cr. Case		14673/2018	STATE Vs. SATINDER KUMAR GUPTA	266 /2018 (Kotwali)
18	Cr. Case		15199/2018	STATE Vs. PREETAM	289 /2018 (Kotwali)
19	Cr. Case		3240/2019	STATE Vs. RADHEY SHYAM MISHRA (SR CITIZEN)	256 /2012 (Kotwali)
20	Cr. Case		1361/2020	STATE Vs. SANDEEP SHARMA	184 /2018 (Kotwali)
21	Cr. Case		2313/2020	STATE Vs. ANKUT GULATI	324 /2018 (Kotwali)
<b>Prosecution Evidence</b>					
22	Cr. Case	149/3/2010	303113/2016	STATE Vs. RAMJANI	196 /2008 (Kamla Market)
23	Cr. Case	340/2/2014	296050/2016	STATE Vs. NITIN JAIN	08 /2012 (Kotwali)
24	Cr. Case	30/2/2014	292694/2016	STATE Vs. VICKY DEY	476 /2014 (Kotwali)
25	Cr. Case	47/2/2014	295075/2016	STATE Vs. VIJAY KUMAR ETC	260 /2011 (Kotwali)
26	Cr. Case	361/3/2014	292615/2016	STATE Vs. JESHAN KHAN	329 /2014 (Kamla Market)
27	Cr. Case	126/K/2015	289745/2016	STATE Vs. ROHIT MAHESHWARI	715 /2014 (Kotwali)
28	Cr. Case		304796/2016	STATE Vs. Hashim	101 /2016 (Chandni Mahal)
29	Cr. Case		2051/2017	STATE Vs. DINESH KUMAR	236 /2015 (Kotwali)
30	Cr. Case		3952/2017	STATE Vs. SARFUDDIN @ SHAHABUDDIN	244 /2016 (Chandni Mahal)
31	Cr. Case		11437/2017	STATE Vs. OSAMA	138 /2017 (Chandni Mahal)
<b>Statement of Accused</b>					

0506-20



Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. PRIGYA GUPTA  
Metropolitan Magistrate  
Criminal Cause List Dated 27-03-2020 Total Cases:37

05-06-20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
32	Cr. Case	237/3/2015	300779/2016	STATE Vs. IMRAN	206 /2015 (Kamla Market)
<b>Arguments</b>					
33	Ct. Cases	359/1/2015	515328/2016	HASIN -UR-REHMAN Vs. A..K. SINGH	/0 (Chandni Mahal)
<b>Order on Misc. Application</b>					
34	Ct. Cases		2321/2019	NASIMA Vs. RUKMANI	/0 (Kotwali)
<b>Arguments</b>					
35	Ct. Cases		9390/2019	PRITIKA AND ORS Vs. STATE	/2019 (Kamla Market)
<b>Final Arguments</b>					
36	Cr. Case		9453/2019	STATE Vs. AMAN BHARDWAJ	121 /2019 (Kamla Market)
<b>Judgement</b>					
37	Cr. Case		2315/2017	STATE Vs. MOHD. SHAMSHAD	185 /2014 (Kotwali)

05-06-20

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Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU

Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:65

ANNEX  
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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct. Cases	957/1/2015	528688/2016	MAHINDER SINGH Vs. MUKESH	/0 (Pahar Ganj)
<b>Misc. cases/purpose</b>					
2	Ct. Cases	940/1/2015	523574/2016	ATUL GUPTA Vs. VINOD VERMA	/0 (Sadar Bazar)
<b>Misc./ Appearance</b>					
3	Ct. Cases	436/2016	528451/2016	SUNITA KUMARI Vs. HARINDER @ HARINDER TYAGI	/0 (Burari)
4	Ct. Cases	624/2016	523174/2016	SUMITOMO CHEMICAL INDIA PVT.LTD. Vs. SRI JAYALAKSHMI TRADERS	/0 (Prashad Nagar)
5	Ct. Cases	626/2016	523178/2016	SUMITOMO CHEMICAL INDIA PVT.LTD. Vs. SRI VIJAYA FERTILISERS	/0 (Prashad Nagar)
6	Ct. Cases		510312/2016	SUMITOMO CHEMICAL INDIA PVT. LTD. Vs. MS.JAGADEESH AGRO AGENCIES ITS PROP. SH. S. JAGADEESH KUMAR	/0 (Prashad Nagar)
7	Ct. Cases		511076/2016	MS MAHENDRU TEX FAB Vs. HARSIMRANJEET SINGH	/0 (Karol Bagh)
8	Ct. Cases		538175/2016	MAMTA BHATNAGAR Vs. RAMJAN KHAN	/0 (Pahar Ganj)
9	Ct. Cases		543772/2016	SUMITOMO CHEMICAL INDIA PVT LTD Vs. RAWAL KHETI CENTRE	/0 (Prashad Nagar)
10	Ct. Cases		543784/2016	SUMITOMO CHEMICAL INDIA PVT LTD Vs. DINESH TRADERS	/0 (Prashad Nagar)
11	Ct. Cases		990/2017	GRAPHLINE COMPUTERS P LTD Vs. GISI ECREATIONS PVT LTD	/0 (Rajinder Nagar)
12	Ct. Cases		991/2017	GRAPHLINE COMPUTER P LTD Vs. KAMAL BANSAL PROP DISHA ENTERPRISES	/0 (Rajinder Nagar)
13	Ct. Cases		1599/2016	JITENDER Vs. MIRAGE ENTERPRISES	/0 (Subzi Mandi)
14	Ct. Cases		2768/2016	UCO BANK Vs. IMR VIKRAM SINGH CHAUHAN	/0 (Sadar Bazar)
15	Ct. Cases		4099/2017	RAJ KUMAR SARDANA Vs. SATYA WATI	/0 (Lahori Gate)
16	Ct. Cases		5081/2017	RAJ KUMAR SARDANA Vs. VIJAY KUMAR SAINI	/0 (Lahori Gate)
17	Ct. Cases		8018/2017	M/S BOMBAY MERCANTILE BANK Vs. MARIYAM UMAR	/0
18	Ct. Cases		4691/2018	THE KANGRA COOPERATIVE BANK LTD. Vs. RAJENDER PRASAD DIWEDI	/0 (Pahar Ganj)
19	Ct. Cases		5300/2018	SUNIL KUMAR Vs. VINOD KUMAR	/0 (Kotwali)
20	Ct. Cases		9543/2018	TATA POWER DELHI DISTRIBUTION LTD Vs. BAIJNATH VARMA	/0 (Kashmere Gate)
21	Ct. Cases		12515/2018	STATE BANK OF INDIA Vs. VISHAL BANSAL	/2018 ()
22	Ct. Cases		14123/2018	HARISH ENTERPRISES Vs. SHAKIR HUSSAIN	/2018 (Karol Bagh)
23	Ct. Cases		14127/2018	HARISH ENTERPRISES Vs. SHAKIR HUSSAIN	/2018 ()
24	Ct. Cases		14128/2018	HARISH ENTERPRISES Vs. SHAKIR HUSSAIN	/2018 (Karol Bagh)
25	Ct. Cases		17693/2018	AJAY INDUSTRIAL CORPORATION LTD Vs. SURYA PLASTICS	/2018 (Sadar Bazar)
26	Ct. Cases		17694/2018	AJAY INDUSTRIAL CORPORATION LTD Vs. HANISHA AGENCIES	/2018 (Sadar Bazar)
27	Ct. Cases		19030/2018	VIJENDER SINGH Vs. JEEVAN KUMAR VERMA	/2018 (Burari)
28	Ct. Cases		3846/2019	CHANDRA GUPTA MAURYA Vs. ANILA PAUL	/2019 ()
29	Ct. Cases		8445/2019	RAPID DIAGNOSTIC PVT LTD Vs. SATYAPAL SINGHVI	/2019 (Pahar Ganj)

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**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU  
Metropolitan Magistrate**

**Criminal Cause List Dated 27-03-2020 Total Cases:65**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Ct. Cases		9114/2019	TECH CABLES PVT LTD Vs. REIDIUS ELECTRICALS PVT LTD	/2019 ()
31	Ct. Cases		9953/2019	MOHD RASHID QURESHI Vs. THE SILVER HOUSE	/2019 (Kashmere Gate)
32	Ct. Cases		10181/2019	AMINUDDIN SAYYED Vs. SARV AWAS HOUSING BHIWADI PVT.LTD	/2019 ()
33	Ct. Cases		10992/2019	LOKESH KALRA Vs. RAJ KUMAR SHARMA	/2019 (Chandni Mahal)
34	Ct. Cases		12828/2019	RAJESH TRADING COMPANY Vs. SITA RAM	/2019 (Kotwali)
35	Ct. Cases		13260/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. SANDEEP VATS	/2019 ()
36	Ct. Cases		13262/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. SUNIL KUMAR	/2019 ()
37	Ct. Cases		13265/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. NIKHIL KUMAR	/2019 ()
38	Ct. Cases		13266/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. ASHISH SHARMA	/2019 ()
39	Ct. Cases		13268/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. ALI JAN	/2019 ()
40	Ct. Cases		13274/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. JITENDER	/2019 ()
41	Ct. Cases		2371/2020	SAYA SALES PVT LTD Vs. SUDHANSHU SHARMA	/2020 (Darya Ganj)
<b>Charge</b>					
42	Ct. Cases		509066/2016	DILJEET KAUR Vs. MS. S.H. HEALTH SANCTUARY (P) LTD.	/0 (Kotwali)
43	Ct. Cases		509067/2016	DILJEET KAUR Vs. MS. S. H. HEALTH SANCTUARY (P)LTD.	/0 (Kotwali)
44	Ct. Cases		509079/2016	SIMRANDEEP KAUR Vs. MS. S.H. HEALTH SANCTUARY (P)LTD.	/0 (Kotwali)
45	Ct. Cases		509080/2016	SIMRANDEEP KAUR Vs. MS. S.H. HEALTH SANCTUARY (P)LTD.	/0 (Kotwali)
46	Ct. Cases		509081/2016	HARJEET SINGH Vs. MS. S.H. HEALTH SANCTUARY (P)LTD.	/0 (Kotwali)
47	Ct. Cases		511122/2016	HARJEET SINGH Vs. MS. S.H. HEALTH SANCTUARY (P) LTD.	/0 (Kotwali)
48	Ct. Cases		511123/2016	HARJEET SINGH Vs. MS. S. H. HEALTH SANCTUARY (P)LTD.	/0 (Kotwali)
49	Ct. Cases	860/1/2016	514691/2016	SIMRANDEEP KAUR Vs. MS. S.H. HEALTH SANCTUARY (P) LTD.	/0 (Kotwali)
50	Ct. Cases	864/1/2016	536195/2016	DILJEET KAUR Vs. MS. S.H. HEALTH SANCTUARY (P)LTD.	/0 (Kotwali)
51	Ct. Cases		10252/2018	KULDEEP SINGH Vs. ANAJANA CHAWLA	/0 (Pahar Ganj)
52	Ct. Cases		4053/2019	ICICI BANK LTD Vs. KAMAL BHATNAGAR	/2019 ()
53	Ct. Cases		4054/2019	ICICI BANK LTD Vs. ANKUR SINGH	/2019 ()
<b>Prosecution Evidence</b>					
54	Ct. Cases	699/1/2014	525077/2016	OBERAI SONS Vs. TIMESSQUARE WATCHES PVT LTD ORS	/0 (Karol Bagh)
55	Ct. Cases	747/2016	530179/2016	POOJA FINELEASE LTD. Vs. ONKAR SINGH	/0 (Karol Bagh)
56	Ct. Cases		511313/2016	MS VIVA EDUCATION Vs. AMIT ARORA	/0 (Kotwali)
57	Ct. Cases		906/2017	M/S RAPID DIAGNOSTIC PVT.LTD Vs. M/S SIMRAN SURGICAL AND MEDICAL STORE	/0 (Pahar Ganj)
58	Ct. Cases		8809/2017	DEVVENDER GUPTA Vs. RAVI	/0 (Sarai Rohilla)
59	Ct. Cases		8810/2017	DEVENDER GUPTA Vs. RAJESH	/0 (Sarai Rohilla)

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Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU

Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:65

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
60	Ct. Cases		8812/2017	DEVENDER GUPTA Vs. MANISH	/0 (Sarai Rohilla)
<b>Defence Evidence</b>					
61	Ct. Cases	502/1/2015	513077/2016	RITU BABBAR Vs. RAMESH AHUJA	/0 (Burari)
62	Ct. Cases	501/1/2015	513078/2016	CHANDRA KANTA BABBAR Vs. RAMESH AHUJA	/0 (Burari)
63	Ct. Cases	500/1/2015	513079/2016	JASWANT RAJ BATRA Vs. RAMESH AHUJA	/0 (Burari)
64	Ct. Cases	162/1/2016	511888/2016	RAVI LUTHRA Vs. M.A.K. LALL	/0 (Karol Bagh)
<b>Judgement</b>					
65	Ct. Cases	905/2016	532207/2016	HEMANT SAINI Vs. UMA RANI	/0 (Karol Bagh)

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**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Anuj Aggrawal**  
**Additional Sessions Judge**  
**Criminal Cause List Dated 27-03-2020 Total Cases:19**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	SC	34/2015	28608/2016	STATE Vs. MANOJ	580 /2014 (Pahar Ganj)-22/05
2	SC	45/2015	28537/2016	STATE Vs. RAJU	302 /2015 (Kashmere Gate)-26/05/20
3	SC	57/2015	27851/2016	STATE Vs. ADIL ALAM KHAN	339 /2013 (Kashmere Gate)-19/05/20
4	SC	13/2016	28313/2016	STATE Vs. SHAHBAZ	35 /2016 (Kotwali)-05/07/20
5	Cr Rev		58622/2016	SATVIR SINGH DALAL Vs. STATE	/0 - 02-07-20
6	CA		349/2018	SACHN GUPTA Vs. R.V. FABS	/0 () - 13-07-20
7	CA		410/2019	SUMEET Vs. THE STATE	/0 () - 16-07-20
8	SC		840/2019	STATE Vs. MURSALEEN	140 /2019 (Darya Ganj)-28/04/20
9	Cr Rev		745/2019	HELP INDIAN AGAINST CORRUPTION Vs. THE STATE AND ORS	/0 () - 14-07-20
10	Cr Rev		17/2020	KDH TEXTILE PVT LTD Vs. GLOBAL TRENDZ AND ANR	/0 () - 20-07-20
11	CA		19/2020	MOHD. JAVED Vs. STATE	/0 () - 17-07-20
<b>Prosecution Evidence</b>					
12	SC	21/2011	27889/2016	STATE Vs. SOHAN VEER @ SONU	18 /2011 (Railway Main-Delhi)-15/05/20
13	SC		28927/2016	STATE Vs. FAHIM @ BHOMA	413 /2016 (Sarai-Rohilla)-16/05/20
14	SC		29055/2016	STATE Vs. MOHD WASIL @ BADAL	376 /2016 (Timar Pur)-11/05/20
15	SC		200/2017	STATE Vs. SONU	258 /2016 (Nabi Karim)-26/05/20
16	M Cri		69/2017	STATE Vs. AMIT KUMAR @ TONI	242 /2015 (Karol Bagh)-27/05/20
<b>Statement of Accused</b>					
17	SC		410/2017	STATE Vs. ANIL @ PAPPE	46 /2017 (Kashmere Gate)-28/05/20
18	SC		510/2017	STATE Vs. KISHAN @ BISHAN	118 /2012 (Civil Lines)-29/05/20
<b>Final Arguments</b>					
19	SC	55/2013	28384/2016	STATE Vs. NADEEM ETC.	55 /2013 (Chandni Mahal)-01/05/20

Application Panon kr v/s Adesh



Senior Civil Judge cum RC, Central, THC  
**IN THE COURT OF MR. RAHUL VERMA**  
**Civil Judge, Court room No. 347**

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:16

**Next Date of hearing**

1	EX 300/18	SARBATI DEVI Vs. MOOL CHAND	28.08.20
2	EX 545/18	MAHATMA CHOUHAN Vs. POLO MACHINERY PVT LTD	15.05.20
3	CS SCJ 2628/19	MITHILESH Vs. MANISH KUMAR	21.08.20
4	EX 1922/19	RAJENDER BAIRWA Vs. CHAUHAN TOURIST TRANSPORT SERVICE	25.07.20
5	EX 12/20	BUTTAN ROOP NARAYAN Vs. ASHA	18.07.20
6	CS SCJ 436/20	NAVEEN SAINI Vs. MANOJ	21.08.20
7	CS SCJ 1509/19	SKYTECH MEDICOS PVT. LTD. Vs. RAJESH ARORA	28.08.20
8	CS SCJ 96676/16	KAMLESH GUPTA Vs. SURESH CHAND GUPTA ANR.	24.07.20
9	CS SCJ 97090/16	KAMLESH GUPTA Vs. SURESH CHAND GUPTA ORS.	24.07.20
10	CS SCJ 1560/17	MAHESH KUMAR Vs. MUAZZAM HUSSAIN	24.07.20
11	CS SCJ 1074/18	IRAM NAAZ Vs. MOHD. EHSAN	15.05.20
12	CS SCJ 747/18	M.L.RAO Vs. GLOBE CIVIL PROJECTS PVT LTD	24.07.20
13	CS SCJ 95864/16	GEETA DEVI @ GEETA SINGH Vs. LALIT KUMAR	18.05.20
14	CS SCJ 96991/16	ARUN GUPTA Vs. DEAR GUPTA	24.04.20
15	CS SCJ 3070/19	PAWAN KOHLI Vs. DELHI URBAN SHELTER IMPROVEMENT BOARD	28.08.20
16	CS SCJ 1976/16	BALJIT SINGH Vs. HARMIT SINGH @ MITTU	15.05.20



**Principal Judge Family Court, Central, THC**  
**SHAIL JAIN**  
**IN THE COURT OF Ms. Shall Jain**  
**Principal Judge, Family Court, Central District**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases: 16**

प्रधान न्यायाधीश (केन्द्रीय)  
 प्रधान न्यायाधीश (केन्द्रीय)  
 Room No. 101, Family Court  
 तीस हजारी, दिल्ली  
 Tis Hazari, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc./ Appearance</b>				
1	Misc	1/2015	58652/16	MRS. KIRAN Vs. SH. YASH DEV SINGH SEJWAL
<b>Misc. cases/purpose</b>				
2	HMA		172/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
3	HMA		1660/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
4	HMA		1728/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
5	EX		30/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
6	HMA		1028/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
7	HMA		133/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
<b>Proper Orders</b>				
8	Misc		23/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
9	HMA		433/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
10	HMA		434/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
<b>Plaintiff/Petitioner Evidence</b>				
11	HMA		1010/17	XXXXXXXXXX Vs. XXXXXXXXXXXX
12	HMA		948/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
<b>Defendant/Respondent Evidence</b>				
13	HMA	586/2015	61411/16	HARISH @ ANU Vs. SMT. RENU @ SIDDHI
<b>Misc./ Arguments</b>				
14	IDA		16/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
<b>Misc. Arguments</b>				
15	HMA		448/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
<b>Order on Misc. Application</b>				
16	HMA		465/19	XXXXXXXXXX Vs. XXXXXXXXXXXX

20/7/20

20/07/20

26/04/20



Principal Judge Family Court, Central, THC  
 IN THE COURT OF Ms. Shail Jain  
 Principal Judge, Family Court, Central Dist.  
 Criminal Cause List Dated 27-03-2020 Total Cases: 18

शैल जैन  
 SHAIL JAIN  
 प्रधान न्यायाधीश (केन्द्रीय)  
 Principal Judge (Central)  
 कक्षा नं. 101, परिवारिक न्यायालय  
 Room No. 101, Family Court  
 टिहरी, दिल्ली  
 Tis Hazari, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	
<b>Misc./ Appearance</b>					
1	E X	266/2014	58821/2016	ANJANA DEVI Vs. PYARE LAL	/00
<b>Misc. cases/purpose</b>					
2	E X		59255/2016	SARITA Vs. RAJ KUMAR	/0
3	E X		168/2017	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
4	E X		123/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
5	E X		125/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
6	E X		168/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
7	E X		33/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
8	Mt. CASE		269/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
9	E X		158/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
10	Mt. CASE		480/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
11	Mt. CASE		528/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Misc./ Appearance</b>					
12	E X		195/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Misc. cases/purpose</b>					
13	Mt. CASE		534/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Proper Orders</b>					
14	E X		177/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
15	E X		198/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
<b>Plaintiff/Petitioner Evidence</b>					
16	Mt. CASE	1060/2014	5861904/2016	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
17	Mt. CASE		41/2017	RENU @ SIDDHI PACHAURI Vs. HARISH @ ANNU PACHAURI	/0
18	Mt. CASE		170/2017	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0

- 25/07/20



District and Sessions Judge, Central, THC  
IN THE COURT OF Mr. Mohd. Farrukh  
Special Judge

COURT ROOM  
NO. 14

Criminal Cause List Dated 27-03-2020 Total Cases:4

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Prosecution Evidence</b>					
1	SC		21/2018	STATE Vs. SALVINDER SINGH	313 /2016 (I.P. Estate) - 29/5/20
2	SC		791/2019	STATE Vs. ABDUL SUBHAN	175 /2019 (I.P. Estate) - 5/6/2020
3	SC		879/2019	STATE Vs. ACCHAY LAL PRASAD	283 /2019 (Burari) - 15/5/2020
4	SC		1013/2019	STATE Vs. SALMAN	234 /2019 (DBG Road) 15/5/2020

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**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Shri Man Mohan Sharma**  
**DISTRICT JUDGE (COMMERCIAL COURT) - 06, CENTRAL, THC**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:12**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>(Urgent Cases)</b>				
<b>Misc. cases/purpose</b>				
1	OMP (I) (COMM.)		33/20	M/S TATA CAPITAL FINANCIAL SERVICES LTD Vs. KAILASH CHANDER SHARMA
2	CS (COMM)		29/18	ICICI BANK LIMITED Vs. PIYUSH GARG
3	CS (COMM)		35/18	ICICI BANK LIMITED Vs. ALIUL HASANT
4	CS (COMM)		1319/19	ICICI Bank Vs. ANKIT LOHIYA
5	ARB. A. (COMM.)		29/19	JAGDAMBA SALES CORPORATION Vs. STATE
6	CS (COMM)		67/20	PUMA SE Vs. AASHIRWAD CORNER
7	CS (COMM)		866/20	IDBI BANK LIMITED Vs. TABASSUM JAMIL KHAN AND ANR.
<b>Case Management Hearing / Pre - Trial Conference</b>				
8	CS (COMM)		2145/19	PUMA SE Vs. LULU AND SKU BRANDS PVT LTD
<b>Plaintiff/Petitioner Evidence</b>				
9	CS (COMM)		2154/19	PUMA SE Vs. MIRZA COLLECTION
10	CS (COMM)		1646/19	RANJAN ELECTRICALS PVT. LTD. Vs. R.K MANUFACTURING COMPANY AND ORS.
<b>Misc. Arguments</b>				
11	CS (COMM)		187/18	M/S SHREE SHYAM ELECTRORAFT PVT. LTD. Vs. M/S M.V. OMNI PROJECTS(INDIA) LIMITED AND OTHERS
<b>Misc./ Arguments</b>				
12	CS (COMM)		2131/19	BULGARI SPA Vs. INDULGE FINE JEWELLERY

28/20

28/20

  
**मन मोहन शर्मा**  
**MAN MOHAN SHARMA**  
 जिला न्यायाधीश  
 District Judge  
 (व्यवसायिक न्यायालय)-06  
 ;Commercial Court-06  
 (केन्द्रीय), कमरा नं 102  
 (Central Court No. 102  
 तीस हॉटेल, दिल्ली  
 Tis Hazari Courts, Delhi



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF MR. ARUN SUKHIJA**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:33**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	63/2015	23763/16	MS RAJ SUDHA TOWERS PVT. LTD. Vs. DELHI DEVELOPMENT AUTHORITY
2	EX	68/2015	23433/16	RAM BHAI BANSAL Vs. RAM KUMAR ORS.
3	EX	28/2016	24009/16	POPULAR JEWELLERY MART Vs. MS. BAKSHI RAM RAJINDER KUMAR
4	EX	29/2016	24496/16	MS POPULAR JEWELLERY MART Vs. MS BAKSHI RAM RAJINDER KUMAR
5	EX		24876/16	MITTAL FABRICS P. LTD. Vs. ZAHID KHAN
6	EX		25002/16	R.K GUPTA Vs. ADVANCE PC WORLD AND ANR.
7	M Ex		5905/16	M/S DINDEEP ESTATES PVT LTD Vs. RAEMSH KUMAR AND ANR
8	EX		793/17	RAM PRAKASH Vs. GOVT OF NCT OF DELHI AND ORS
9	M Ex		63/17	PUNJAB NATIONAL BANK LTD Vs. VANDANA SHARMA
10	M Ex		25/18	PIYUSH Vs. R.A PANDEY
11	EX		6199/18	SHRIRAM TRANSPORT FINANCE CO. LTD Vs. ROHIT KUMAR AND ANR
12	EX		248/19	YPC CHOPRA BROS (INDIA) J/V Vs. UNION OF INDIA
13	EX		296/19	NAZIMA BEGUM AND ANR Vs. SAYYAD RAHMAT ALI
14	EX		443/19	M/S BAJAJ FINANCE LTD. Vs. DAILY FOODS AND ANR.
15	EX		996/19	MARVEL MACHINE TOOLS PVT LTD Vs. M SONS AGENCIES
16	EX		1019/19	PRAVEENA ARORA Vs. SARAMMA G SKARIAH
17	EX		1285/19	EDELWEISS RETAIL FINANCE LIMITED Vs. BALAJI FABRIKS AND ANR
18	EX		1417/19	KOTAK MAHINDRA BANK LTD Vs. AMAR SAWANT
19	EX		1418/19	AVANSE FINANCIAL SERVICES LTD Vs. JAI SALES AND ORS
20	EX		1421/19	OSWAL CABLE PRODUCTS Vs. CANDIAN SPECILITY VINYL
21	EX		5/20	TATA MOTORS FINANCE LTD Vs. SHIV SHANKAR CARGO MOVERS PVT LTD AND ANR
22	EX		59/20	M/S GAURAV ENTERPRISES Vs. THE SECRETARY CUM COMMISSIONER TRANSPORT DEPARTMENT
23	Misc DJ		82/20	PRAYAG POLYTECH PVT. LTD. Vs. MANTRA PACKING PVT.LTD.
24	RCA DJ		38/20	AMARNATH YADAV Vs. FAKANA DEVI - 56-20
<b>Plaintiff/Petitioner Evidence</b>				
25	CS DJ		1728/17	RAMESH KUMAR AND ORS. Vs. M/S DIAMOND TRADEX COMPANY LTD.
26	CS DJ		3940/17	DINESH MEHAN AND ANR Vs. AARTI KAKKAR AND ORS
<b>Misc. Arguments</b>				
27	EX	155/2008	23808/16	SH. PIYUSH Vs. SH. R.A. PANDEY
28	EX	19/2015	23606/16	AIRADS LTD. Vs. UNION OF INDIA ANR.
29	EX		1001/19	GEETIKA BAHL AND ORS. Vs. KRISHAN TIWARI AND ANR.
30	EX		1203/19	INDUSIND BANK LTD. Vs. JAI PRAKASH AND ANR.
<b>Final Arguments</b>				
31	EX	276/2008	24013/16	PUNJAB NATIONAL BANK Vs. MS. VANDNA SHARMA
32	EX	56/2012	23275/16	MS DINDEEP ESTATE PVT LTD. Vs. RAMESH KUMAR
33	CS DJ	82/2014	13387/16	RAJEEVA GUPTA Vs. MS AITHENT TECHNOLOGIES P. LTD. ANR.

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56-20

56-20



## Senior Civil Judge cum RC, Central, THC

## IN THE COURT OF MR. VIVEK BENIWAL

## Civil Judge

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:27

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	109/2014	95728/16	KAMLESH DEVI JAIN Vs. MUKESH KUMAR JAIN-10.7.20-FF.
2	EX	178/2014	97033/16	BASANT LAI Vs. CHOTI DEVI-10.7.20-FF
3	CS SCJ	201/2016	99945/16	AWDHESH KUMAR SRIVASTAVA Vs. RAJINDER PAL SINGH-19/5/20
4	EX		216/17	CAPITAL SURGICAL CO. PVT LTD Vs. NITIN ABOOF 15.5.20-FF. 20
<b>( Main Matter : EX/0000010/2017)</b>				
5	EX		445/17	CANARA BANK Vs. NARESH KUMAR } 17.7.20-FF.
<b>( Main Matter : EX/0000019/2017)</b>				
6	EX		446/17	CANARA BANK Vs. STEPHEN SIMON }
<b>( Main Matter : EX/0000020/2017)</b>				
7	CS SCJ		1625/18	SUNITA Vs. CHAMELI DEVI -20/08/20
8	EX		2121/18	SYNDICATE BANK Vs. SHIVA KUMAR SINGH AND ANR-22.5.20-FF
9	EX		2321/18	J.K. SACHDEVA Vs. ASHISH MADAN-22.5.20-FF.
10	EX		264/19	NAVIN CHAND RASTOGI Vs. KRISHAN RAGHAV 15.5.20-FF.
11	EX		308/19	MONU Vs. M/S SETHI SONS-15.5.20-FF
12	EX		886/19	SHRIRAM CITY UNION FINANCE LIMITED Vs. JATIN KUMAR 29/5-FF
13	EX		1781/19	COMNET VISION (INDIA) PVT. LTD. Vs. RADHA DEVI 15.5.20-FF
14	EX		2374/19	AMAN KUMAR Vs. PRITHVI RAJ-15.5.20-FF
15	EX		2618/19	LAXMI SAINI Vs. NISHA KAPOOR-29.5.20-FF
16	EX		2652/19	HDFC BANK LIMITED Vs. PAWAN SHARMA
17	EX		2653/19	HDFC BANK LIMITED Vs. SHALU CHAND } 17.7.20-FF.
18	EX		2654/19	HDFC BANK LIMITED Vs. MOHAMMAD ALL }
<b>Misc. Arguments</b>				
19	CS SCJ	551/2014	339/16	JAYANTI PRASHAD Vs. M. C. D.
20	CS SCJ	6/2016	473/16	ANAND SINGH Vs. OM PRAKASH
21	CS SCJ	100/2016	93936/16	GURBACHAN KAUR Vs. INDERJEET MEHRA
22	Misc SCJ		60692/16	MIZAN ALI Vs. OM WATI (now deceased) Through her LRS.
23	Misc SCJ		133/18	K.R. MANJANI Vs. BIR PAL SINGH
<b>( Main Matter : EX/0000001/2018)</b>				
24	EX		1433/18	GIRISH KUMAR SHARMA Vs. RACHANA SAGAR PVT LTD AND ORS.-29.5.20-FF.
25	EX		1771/19	HDFC BANK LIMITED Vs. TAJINDER SINGH-17.7.20-FF.
<b>Judgement</b>				
26	CS SCJ		3060/17	JAI SHREE ENTERPRISES Vs. UNEEK GLOVES INDUSTRIES -18/5/20
27	CS SCJ		3190/18	ICICI BANK LTD Vs. UMESH KUMAR SHARMA -18/05/20

Court Room No- 354A

विवेक बेनीवाल  
VIVEK BENIWAL  
दीवानी न्यायाधीश-02 (केन्द्रीय)  
Civil Judge-02 (Central)  
कमरा नं. 354 ए, तृतीय तल  
Room No. 354 A, 111rd Floor  
तीस हजारी कोर्ट, दिल्ली  
Tis Hazari Courts, Delhi



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Mr. Jitender Singh**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:46**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	25/2011	23966/16	AIRPORT AUTHORITY OF INDIA Vs. MS S. N. GOENKA CO. PVT. LTD.
2	EX	13/2015	24569/16	VIKRAM BAHL Vs. MS KOHINOOR BROADCASTING CORPN. LTD.
3	EX	31/2015	24543/16	STATE BANK OF INDIA Vs. SMT. KRISHNA DUDEJA
4	EX	34/2015	24675/16	ING VYSYA BANK LTD. Vs. VINOD KUMAR VATS
5	EX	125/2015	23404/16	MS MAHINDRA MAHINDRA FINANCIAL SERVICE LTD. Vs. VIJAY SINGH ANR.
6	EX	2/2016	24359/16	MS MAHINDRA MAHINDRA FINANCIAL SERVICES LTD. Vs. MOHD. SHAVEZ ANR.
7	EX	43/2016	23708/16	NTIN BANSAL Vs. MS CODE BLUE CLOTHING PVT. LTD.
8	Misc Dj		41/17	GURMEET SINGH Vs. SARDAR KASHMIR SINGH
9	EX		435/17	ICICI Bank Vs. BHOLA BISWAS
10	EX		1001/17	M/S KOTAK MAHINDRA BANK LTD. Vs. KRSIHNA KRAFTEX PVT. LTD.
11	EX		1072/17	MOHAMMAD ENTERPRISES ( TANZANIA) LIMITED Vs. RAJDHANI TRADING CO
12	CS Dj		3209/17	SH. DEEPAK SACHAR Vs. KOTAK MAHINDRA BANK LIMITED AND ORS
13	EX		89/18	SHYAM SUNDER SHOREY Vs. VIKRAM SHOREY AND ANR
14	EX		222/18	SMT. REKHA BASKAR Vs. SH. OM PRAKASH
15	EX		626/18	HDB FINANCIAL SERVICES LTD Vs. PANKAJ SINGH AND MADHURI DEVI
16	EX		790/18	HDFC Bank Vs. VARUN DEV TYAGI
17	Misc Dj		344/18	TEJBIR SINGH Vs. STATE AND ORS.
18	Misc Dj		345/18	TEJBIR SINGH Vs. STATE AND ORS.
19	EX		875/18	DOLLY Vs. KAMLESH
20	EX		979/18	BANK OF BARODA Vs. M/S. SHREE JEE ENTERPRISES
21	EX		1109/18	HOME CREDIT INDIA FINANCE PVT LTD Vs. MR. SHAHRUKH
22	EX		6155/18	SH. KULDEEP SINGH Vs. SH. MANOJ AND ANR.
23	EX		6278/18	PARASKTHI TEXTILES Vs. ASHOKA TRADERS
24	EX		6429/18	M/S PANKIA COMMERCIAL AND ESTATE P. LTD Vs. UNION OF INDIA
25	EX		134/19	TATA POWER DELHI DISTRIBUTION LTD. Vs. MAHI VIR SINGH
26	EX		212/19	ANJUMAN-I-WAKIL QOUM PUNJABIAN Vs. SH. P.K NARULA
27	EX		269/19	P.K.ALUNFRA P.LTD Vs. PRATIBHA INDUSTRIES LTD
28	EX		352/19	MAGMA FINCORP LIMITED Vs. SH. RAMESHWAR DAS SURENDER KUMAR AND OTHERS.
29	EX		353/19	MEGMA FINORP LIMITED Vs. SANCHI INTERNATIONAL AND OTHERS.
30	EX		681/19	ICICI Bank Vs. ROHIT GAHLOT
31	MPC		15/19	VIJAY AGGARWAL Vs. STATE
32	EX		1118/19	M/S KOTAK MAHINDRA BANK LIMITED Vs. BOMBAY AUTO ENGG.
33	EX		1305/19	HDFC BANK LIMITED (DECREE HOLDER) Vs. DEEPAK KUMAR S/O DAULAT RAM
34	EX		1354/19	CAPRI GLOBAL CAPTIAL LIMITED Vs. SANTOSH FABRICS AND ORS
35	CS Dj		118/20	TANSAHIB KOHLI Vs. SUBHASH CHANDER GOEL

24.7.20

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**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Mr. Jitender Singh**  
**Additional District Judge (ADJ)**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases: 46**

S.No.	Case Type	Old Case No.	Case No.	Title	
36	EX		218/20	MANJIT SINGH Vs. DINESH GARG	] 31.7.20
37	EX		231/20	SURESH GUPTA ( NOW DECEASED ) THROUGH LRS Vs. SHRI ERIC NORBET	
<b>Plaintiff/Petitioner Evidence</b>					
38	CS DJ	294/2015	9989/16	GAJENDER SINGH Vs. RAM GENERAL INSURANCE CO. LTD AND ANR	] 01/09/20 ] 01/09/20
39	CS DJ	66/2016	17496/16	ICICI BANK LTD. Vs. KISHAN CHAND	
40	CS DJ	143/2016	12704/16	VINOD KUMAR ORS. Vs. ANKUR DECOR PVT. LTD. ORS.	
<b>Defendant/Respondent Evidence</b>					
41	CS DJ		19240/16	K.L. KAPOOR Vs. GAUTAM MEHRA — 09/07/20	
<b>Misc. Arguments</b>					
42	EX		333/19	SAGAR KUMAR Vs. PREMLATA AND ORS	] 17/7/20
43	RCA DJ		80/19	SH. UDAY KANT CHAUDHARY (SENIOR) Vs. SH. HARI KANT CHAUDHARY	
<b>Final Arguments</b>					
44	CS DJ	359/2009	18403/16	MS PITAMBAR COATED PAPERS LTD. Vs. KEWAL CHAND JAIN	] 02/06/20
45	CS DJ	96/2012	15571/16	DES RAJ ARORA Vs. ABDUL SALA @ ISLAMUDDIN	
46	RCA DJ	22/2016	61437/16	PREM CHAND Vs. KARTAR SINGH	



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MS. CHARU ASIWAL

Civil Judge

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:21

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX		2174/17	MOHAMMAD MANSOOR Vs. POLO MACHINERY PVT LTD → 09/07/20
2	EX		2175/17	SAWAR MAL Vs. POLO MACHINERY PVT LTD → 09/07/20
3	CS SCJ		3570/17	RAJESH MAHAJAN Vs. PARAMJIT SINGH → 25/07/20
4	CS SCJ		1727/18	VED PARKASH GUPTA Vs. URMILA GUPTA → 27/07/20
5	CS SCJ		3543/18	ICICI BANK LTD. Vs. BHIKARI MALIK → 26/07/20
6	CS SCJ		3558/18	LISTENUP INDIA HEARING SOLUTIONS PVT. LTD. Vs. S. KUMAR OPTICIAN → 25/07/20
7	CS SCJ		1122/19	RAJENDRA KUMAR DAS Vs. BIKON WATER TREATMENT PVT. LTD. → 22/07/20
8	CS SCJ		1793/19	KAMAL KUMAR Vs. HIRA DEVI → 27/07/20
9	CS SCJ		3301/19	ICICI BANK LIMITED Vs. KAPIL KUMAR → 27/07/20
10	CS SCJ		584/20	PRABHA DEVI @ HEMLATA Vs. BHAGO DEVI → 28/07/20
<b>Plaintiff/Petitioner Evidence</b>				
11	CS SCJ	113/2016	96121/16	KAILASH DEVI Vs. YADRAM SHARMA → 23/07/20
12	CS SCJ		2859/18	ICICI BANK LTD Vs. DHARAMRAJ SHARMA → 24/07/20
13	CS SCJ		3703/18	AAYUSHMAN CREATION Vs. CHOTTEY LAL JAIN AND SONS → 25/07/20
14	CS SCJ		90/19	M/SLISTEN UP INDIA HEARING SOLUTION Vs. M/S, THE SOUND AUDIOLOGY CLINIC → 25/07/20
15	CS SCJ		91/19	M/S LISTENUP INDIA HEARING SOLUTION Vs. M/S MUKUNDA HEARING AID → 25/07/20
<b>Misc. Arguments</b>				
16	CS SCJ	21/2015	1680/16	NITIN BANSAL Vs. ADIGEAR INTERNATIONAL → 24/07/20
17	CS SCJ		3097/16	ARJUN PANDEY Vs. GOVT. OF NCT OF DELHI → 30/07/20
18	CS SCJ		14/18	ICICI BANK LIMITED Vs. PARAM JEET SINGH → 21/07/20
<b>Final Arguments</b>				
19	CS SCJ	190/2016	96357/16	ALIYA PARVEEN Vs. RAM KUMAR → 03/06/20
<b>Order on Misc. Application</b>				
20	CS SCJ		156/17	DAYA RAM Vs. SATPAL GUJJAR → 01/07/20
<b>Judgement</b>				
21	CS SCJ		3334/16	DEEPAK KUMAR RAM Vs. PAPPU SAHNI → 22/05/20



Room No. 27

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF Sh. Santosh Kumar Singh

CCJ cum Addl. Rent Controller

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX		636/18	MOHD. JAVED (DECEASED) Vs. RAJENDER KUMAR KOHLI
2	RC ARC		463/18	SUNIL KUMAR GUPTA Vs. HANUMAN DASS
3	EX		1356/18	AINUDDIN Vs. SANJAY MALHOTRA
4	EX		382/19	USHA BHATIA Vs. AMRITSAR TRANSPORT COMPANY (P) LIMITED
5	EX		1010/19	SHAMPA SANTRA Vs. NAMAN GUPTA
6	EX		1397/19	ABHISHEK KUMAR BANSAL Vs. MOHAN LAL SHARMA
7	EX		1804/19	PANNA LAL CHANDU LAL Vs. VIJAY KUMAR
8	EX		152/20	KISHAN DEVI Vs. SANJEEV JAIN
9	Misc Ex		16/20	PANNA LAL CHANDU LAL (THROUGH ITS PARTNER) Vs. VIJAY KUMAR
10	EX		352/20	RAJINDER JAIN Vs. VIJENDER GUPTA
11	EX		366/20	SUDESH KUMAR BHASIN Vs. DINESH MINOCHA
12	EX		644/20	AMIT GROVER Vs. SATISH KUMAR
<b>Plaintiff/Petitioner Evidence</b>				
13	RC ARC		375/19	KAMLESH KUMARI Vs. GANGA RAM
<b>Defendant/Respondent Evidence</b>				
14	RC ARC		339/18	YOGESH CHANDRA Vs. ROOP CHAND AND SONS
15	RC ARC		795/18	MOHAMMAD HAROON Vs. AFZAL BAIG AND ORS
16	RC ARC		798/18	SHARF UL ISLAM Vs. MST SHAKEELA BEGUM AND ORS
<b>Misc. Arguments</b>				
17	RC ARC		322/19	ABIDA ASIM Vs. MOHAMMAD ASHIQUEEN
18	RC ARC		323/19	ATIKA SHARIQ Vs. MOHD. ZAKI
19	EX		1162/19	DESH RAJ Vs. DELHI WAKH BOARD
20	EX		1713/19	ARSHAD ALI Vs. DELHI WAQF BOARD
<b>Order</b>				
21	RC ARC		420/18	RAJESH GUPTA Vs. BALBIR PRASAD
22	RC ARC		831/18	MOTI JAIN Vs. PREM CHAND
23	RC ARC		357/19	MINA LAL BHANSALI Vs. SUMER CHAND JAIN

10/07/20

15/05/20

14/05/20

09/07/20

04/07/20

15/04/20  
arab



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF Sh. Puneet Pahwa  
Additional Rent Controller  
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:25

श्री. पुनीत पाहवा  
Sh. PUNEET PAHWA  
अतिरिक्त किराया नियंत्रक (2) केन्द्रीय  
Addl. Rent Controller (2) Central  
कमरा नं. - 36  
Room No. 36  
तीस हजारी न्यायालय, दिल्ली  
Tis Hazari Court, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	293/2013	95166/16	USHA RANI ORS. Vs. TEJENDER SINGH 24/07/20
2	EX	5/2015	96174/16	NATHO DEVI Vs. YASH BHATIA 24/07/20
3	EX	11/2016	95603/16	ANITA ARORA Vs. OM PRAKASH PURI 24/07/20
4	EX	12/2016	95604/16	ANITA ARORA Vs. PAPPU MAL ORS 24/07/20
5	EX		1403/18	ROOP KISHORE RASTOGI Vs. CHANDER MOHAN ANAND 24/07/20
6	EX		2318/18	MONA Vs. KHURSHEDA BEGUM 24/07/20
7	EX		1766/19	AJAY GAUR Vs. CHANDRA KANTA AGARWALA 24/07/20
8	EX		2284/19	PUSHPA KAUL Vs. KUNTAL GUPTA 24/07/20
9	EX		382/20	AHSAN ILAHI Vs. ABDUL HAMID 24/07/20
10	EX		466/20	SUSHIL KUMAR BUBNA Vs. BAL KISHAN 24/07/20
11	EX		532/20	THE DELHI PINJRA POLE SOCIETY (REGD) Vs. NATHU LAL SHARMA → 24/07/20
<b>Plaintiff/Petitioner Evidence</b>				
12	RC ARC	350/2014	79040/16	VED PRAKASH Vs. PASO@ASHA 19/08/20
13	RC ARC	453/2014	77252/16	S.GURMEET SINGH Vs. MS GULATI PRINTERS - 19/08/20
14	RC ARC	938/2014	79685/16	RISHABH GUPTA Vs. MS MILL STOCK COMPANY 19/08/20
<b>Defendant/Respondent Evidence</b>				
15	EX	EX-93/2014	96271/16	SMT. RAM DULARI THROUGH LR'S SHRI NARESH GOEL Vs. SH. RAJAT KALRA 25/07/20
16	EX	OM-17/2014	97084/16	RAM DULARI Vs. RAJAT KALRA - 25/07/20
17	EX	6/2015	96175/16	MOHD. TASLEEM Vs. AYUB AHMED 25/07/20
<b>Misc./ Arguments</b>				
18	RC ARC	612/2014	80135/16	SUBHASH CHANDER Vs. DARSHAN @ SUDARSHAN KHOSLA ORS 15/07/20
19	Misc RC ARC		90/17	LEELA DEVI Vs. RAJ KUMAR JAIN - 15/07/20
20	Misc RC ARC		148/18	PANKAJ Vs. RAJ KUMAR JAIN 15/07/20
<b>Misc. Arguments</b>				
21	RC ARC		1107/18	BABITA Vs. SUBHASH CHAND JAIN 16/07/20
<b>Misc./ Arguments</b>				
22	RC ARC		595/19	LALIT KUMAR ARORA Vs. MANJU JAISWAL - 16/07/20
23	Misc RC ARC		309/19	RAJ KUMAR GARG Vs. VIJENDAR KUMAR - 16/07/20
24	Misc Ex		98/19	DHARAMVEER JAIN Vs. VED PRAKASH ANIL KUMAR 25/07/20
<b>Final Arguments</b>				
25	RC ARC	153/2014	78584/16	SMT. SANTOSH JAIN Vs. SHRI RAJ KUMAR MITTAL 15/07/20

Room No.  
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A.No.308

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. M.C. Gupta  
DISTRICT JUDGE (COMMERCIAL COURT) - 03, CENTRAL, THC  
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:20

No.	Case Type	Old Case No.	Case No.	Title
<b>Urgent Cases)</b>				
<b>Misc. cases/purpose</b>				
	OMP (I) (COMM.)		17/20	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. TARUN KATTIYAR 24-7-20
	CS (COMM)		509/18	ICICI BANK LIMITED Vs. ANUJ KUMAR TOMAR - 15-7-20
	CS (COMM)		560/19	PARMANAND AGARWAL PROP. OF M/S BGL ADVERTISERS Vs. MANOJ SARAF PROP. OF M/S BRAHMAPUTRA UDYOG PVT LTD 16/7/20
	CS (COMM)		786/19	ICICI Bank Vs. VINOD KUMAR PANDEY - 17-7-20
	OMP (COMM.)		64/19	ACE TOWN PLANNERS (P) LTD. Vs. DURGA KUMAR AND ORS.
	CS (COMM)		1027/19	ICICI Bank Vs. KAPIL YADAV
	CS (COMM)		1132/19	R S TEXTILES Vs. LALA JI @ NAVEEN CHAND
	CS (COMM)		1630/19	SHAILJA PAPERS LIMITED Vs. PEETH THE CRATOR AND ANR. 21/7/20
<b>Misc./ Appearance</b>				
	CS (COMM)		163/20	NEERAJ NATH SHARMA Vs. HANSRAJ 22/7/20
<b>Misc. cases/purpose</b>				
10	CS (COMM)		864/20	IDBI BANK LIMITED Vs. VARUN KUMAR AND OTHERS. 22/7/20
<b>Case Management Hearing / Pre - Trial Conference</b>				
11	CS (COMM)		1642/19	HARJEET KAUR Vs. NORTH DELHI MUNICIPAL CORPORATION 18/5/20
12	CS (COMM)		1643/19	PAPPU SETH Vs. NORTH DELHI MUNICIPAL CORPORATION 18/5/20
<b>Plaintiff/Petitioner Evidence</b>				
13	CS DJ		2261/18	ICICI Bank Vs. PRADEEP KUMAR
14	CS DJ		2268/18	ICICI Bank Vs. MANINDER KAUR
15	CS DJ		2270/18	ICICI Bank Vs. PRATIMA BHARTI
16	CS DJ		6295/18	ICICI Bank Vs. AKHIL KUMAR
17	CS (COMM)		71/19	ICICI Bank Vs. ASHISH CHANDELA
18	CS (COMM)		72/19	ICICI Bank Vs. ABDULL UBAID KHAN 31-5-20
<b>Defendant/Respondent Evidence</b>				
19	CS (COMM)	148/2015	172/20	ICICI BANK LIMITED Vs. SANDEEP KUMAR JAIN - 21-5-20
<b>Final Arguments</b>				
20	CS (COMM)		2770/19	ICICI BANK LIMITED Vs. SATISH KUMAR - 23-5-20



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Prashant Kumar**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:26**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	23/2012	23555/16	MANJU GANDHI Vs. MANOHAR NARWANI
2	EX	5/2013	24026/16	BAHADUR SINGH Vs. SAT PRAKASH
3	EX	41/2014	24113/16	MS. QUICK FINLEASE Vs. SH. ONKAR NATH HANDA
4	EX	7/2015	23440/16	DALPAT SINGH JAIN (DECEASED) Vs. DAULAT SINGH JAIN (DECEASED) - 31/7/20
5	EX	13/2015	23334/16	JAWAHAR LAL (DECEASED) Vs. SUBHASH CHANDER
6	EX	11/2016	24245/16	SH. RAJ KUMAR ATAL Vs. SH. DAL CHAND
7	EX		158/18	SHRIRAM CITY UNION FINANCE CO. LTD Vs. KEWAL
8	EX		358/18	JANA LAKSHMI FINANCIAL SERVICES LTD Vs. JAVED AKHTAR AND ORS - 24/7/20
9	EX		363/18	JANA LAKSHMI FINANCIAL SERVICES LTD Vs. VIKAS BATRA PROPRIETOR, M/S VB-ENTERPRISES AND ORS
10	EX		5903/18	SAROJ KHEMKA Vs. AMIT JAIN
11	EX		258/19	SURENDER PAL SINGH Vs. THE COMMISSIONER AND ANR
12	EX		373/19	JAGDISH CHAND Vs. NDMC AND ORS.
13	EX		374/19	SURENDER Vs. NDMC AND ORS.
14	EX		718/19	ANITA WISSENBACH AND ANR Vs. TODAY HOMES AND INFRASTRUCTURE (P) LTD AND ANR - 7/8/20
15	EX		876/19	INDIA INFOLINE FINANCE LIMITED Vs. R AND S POWER ELECTRICAL AND ORS
16	EX		1082/19	HDB FINANCIAL SERVICES LTD. Vs. MANOJ KUMAR AND ANR.
17	EX		1119/19	BMW INDIA FINANCIAL SERVICES PVT. LTD. Vs. J PARSAD AND COMPANY PRIVATE LIMITED
18	EX		105/20	S CHAND AND CO LTD Vs. DEVENDER MUNDEL
19	EX		190/20	URMILA DEVI Vs. UMESH KUMAR VAID AND ANR.
20	EX		201/20	HDFC BANK LIMITED Vs. MANOJ KUMAR
21	EX		202/20	DINESH BHATIA Vs. KHEM SINGH
22	EX		212/20	AMITESH SINGH BAKSHI Vs. DELHI AND DISTRICT CRICKET ASSOCIATION - 5/6/20
<b>Plaintiff/Petitioner Evidence</b>				
23	TM		96/17	SUPER CASSETTES INDUSTRIES PRIVATE LIMITED Vs. INDUSIND MEDIA AND COMMUNICATION LTD - 10/8/20
<b>Defendant/Respondent Evidence</b>				
24	CS DJ	86/2015	10729/16	MS WELDING AIDS Vs. MS IMPERIAL INSTITUTE OF SKILLS PVT. LTD. - 23/7/20
25	CS DJ	506/2015	9885/16	M/S IMPERIAL INSTITUTE OF SKILLS Vs. M/S WELDING AIDS
<b>Misc. Arguments</b>				
26	RCA DJ		37/17	YOGESH KUMAR SHARMA Vs. AMARNATH - 5/8/20



**District and Sessions Judge, Central, THC**

**IN THE COURT OF Sh. Prashant Kumar**

**Additional District Judge(ADJ)**

**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:26**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	23/2012	23555/16	MANJU GANDHI Vs. MANOHAR NARWANI
2	EX	5/2013	24026/16	BAHADUR SINGH Vs. SAT PRAKASH
3	EX	41/2014	24113/16	MS. QUICK FINLEASE Vs. SH. ONKAR NATH HANDA
4	EX	7/2015	23440/16	DALPAT SINGH JAIN (DECEASED) Vs. DAULAT SINGH JAIN (DECEASED) - 31/7/20
5	EX	13/2015	23334/16	JAWAHAR LAL (DECEASED) Vs. SUBHASH CHANDER
6	EX	11/2016	24245/16	SH. RAJ KUMAR ATAL Vs. SH. DAL CHAND
7	EX		158/18	SHRIRAM CITY UNION FINANCE CO. LTD Vs. KEWAL
8	EX		358/18	JANA LAKSHMI FINANCIAL SERVICES LTD Vs. JAVED AKHTAR AND ORS - 24/7/20
9	EX		363/18	JANA LAKSHMI FINANCIAL SERVICES LTD Vs. VIKAS BATRA PROPRIETOR, M/S VB ENTERPRISES AND ORS
10	EX		5903/18	SAROJ KHEMKA Vs. AMIT JAIN
11	EX		258/19	SURENDER PAL SINGH Vs. THE COMMISSIONER AND ANR
12	EX		373/19	JAGDISH CHAND Vs. NDMC AND ORS.
13	EX		374/19	SURENDER Vs. NDMC AND ORS.
14	EX		718/19	ANITA WISSENBACH AND ANR Vs. TODAY HOMES AND INFRASTRUCTURE (P) LTD AND ANR - 7/8/20
15	EX		876/19	INDIA INFOLINE FINANCE LIMITED Vs. R AND S POWER ELECTRICAL AND ORS
16	EX		1082/19	HDB FINANCIAL SERVICES LTD. Vs. MANOJ KUMAR AND ANR.
17	EX		1119/19	BMW INDIA FINANCIAL SERVICES PVT. LTD. Vs. J PARSAD AND COMPANY PRIVATE LIMITED
18	EX		105/20	S CHAND AND CO LTD Vs. DEVENDER MUNDEL
19	EX		190/20	URMILA DEVI Vs. UMESH KUMAR VAID AND ANR.
20	EX		201/20	HDFC BANK LIMITED Vs. MANOJ KUMAR - 5/6/20
21	EX		202/20	DINESH BHATIA Vs. KHEM SINGH
22	EX		212/20	AMITESH SINGH BAKSHI Vs. DELHI AND DISTRICT CRICKET ASSOCIATION
<b>Plaintiff/Petitioner Evidence</b>				
23	TM		96/17	SUPER CASSETTES INDUSTRIES PRIVATE LIMITED Vs. INDUSIND MEDIA AND COMMUNICATION LTD - 10/8/20
<b>Defendant/Respondent Evidence</b>				
24	CS DJ	86/2015	10729/16	MS WELDING AIDS Vs. MS IMPERIAL INSTITUTE OF SKILLS PVT. LTD. - 23/7/20
25	CS DJ	506/2015	9885/16	M/S IMPERIAL INSTITUTE OF SKILLS Vs. M/S WELDING AIDS
<b>Misc. Arguments</b>				
26	RCA DJ		37/17	YOGESH KUMAR SHARMA Vs. AMARNATH - 5/8/20



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Joginder Prakash Nahar**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:42**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS Dj	282/2016	13299/16	ICICI HOME FINANCE COMPANY LTD Vs. SH. AMARJEET SINGH ORS
2	EX	6/2016	23376/16	SANJAY DIXIT Vs. MS RACHNA PRAKASHAN PVT. LTD.
3	EX		25351/16	SH. MUKESH JAIN Vs. SH. PARDEEP SHARMA
4	M Ex		5907/16	SITARA DEVI JAIN AND ORS. Vs. U.O.I. AND ANR.
5	EX		528/17	NAND KISHORE GARG Vs. JAMIR AHMAD AND ORS.
6	EX		1260/17	POOJA FINELEASE LTD Vs. RIJVAN AND ORS
7	EX		1451/17	HDFC BANK LTD. Vs. DHIRAJ SAINI
8	EX		1572/17	VASDEV AND ORS Vs. BALDEV RAJ ANAND AND ORS
9	EX		351/18	BAL KISHAN SOOD Vs. PRAKASH CHAND BHARDWAJ
10	EX		1054/18	BINDIYA SHARMA Vs. SIRAJAN
11	EX		5820/18	MANU Vs. RITA
12	Misc Dj		253/19	VIJAY KUMAR Vs. CHANDER SHEKHAR
13	EX		635/19	INDIA INFOLINE FINANCE LIMITED Vs. RAJEEV GUPTA
14	EX		860/19	ASCHOM PHARMA PVT. LTD. Vs. INTERNATIONAL HEALTHCARE PVT. LTD.
15	EX		901/19	Kotak Mahindra Bank Ltd. Vs. GURPREET SINGH ARORA
16	EX		1041/19	RATTAN SINGH AND ORS Vs. RAJ KUMAR BARI AND ORS
17	Misc Dj		704/19	ASHWANI KUMAR Vs. SRS LTD
18	Misc Dj		705/19	ASHWANI KUMAR Vs. SRS LTD
19	EX		1323/19	SANTOSH KUMAR GUPTA Vs. UNION OF INDIA AND ANR.
20	EX		1324/19	BHUSHAN KUMAR Vs. UNION OF INDIA AND ANR.
21	EX		1325/19	SANJAY MAHAJAN Vs. UNION OF INDIA AND ANR.
22	EX		1386/19	RIZWAN AHMED AND ORS Vs. UNION OF INDIA AND ANR
23	EX		1391/19	KOTAK MAHINDRA BANK LIMITED Vs. ANKITA NRG1
24	EX		1431/19	MODERN CREDIT PRIVATE LIMITED Vs. RAJ PRINTING WORKS AND ORS
25	Misc Dj		22/20	MANJU Vs. RITA
26	EX		36/20	ATUL TRADERS Vs. NASIR NOOR
27	EX		42/20	M/S JALSON ENGINEERING Vs. M/S HAV ENGINEERS AND SERVICES AND ORS.
28	EX		43/20	DINESH MAHAJAN AND ORS Vs. UNION OF INDIA AND ANR
29	EX		44/20	KRSIHNA MANGLA AND ORS Vs. UNION OF INDIA
30	EX		45/20	INDIABULLS HOUSING FINANCE LIMITED Vs. SUNIL KUMAR AND ORS
31	EX		82/20	Kotak Mahindra Bank Ltd. Vs. ANKIT CHOUDHARY AND ORS.
32	EX		104/20	RAJESH SHARMA Vs. SANGITA SHARMA
33	EX		110/20	M.L RAO Vs. M/S WOG TECHNOLOGY (P) LTD. AND ORS.
34	EX		131/20	PROMILA BHARDWAJ AND ORS. Vs. UNION OF INDIA AND ORS.
35	EX		132/20	PANKAJ BHARDWAJ Vs. UNION OF INDIA AND ANR.
36	EX		133/20	GURMEET SINGH Vs. UNION OF INDIA AND ANR.
37	EX		214/20	M/S AADYA FOODS (P) LIMITED Vs. BIKANERVALA FOODS PVT. LTD. AND ORS.
<b>Misc. Arguments</b>				
38	EX	6/2014	23290/16	MS SANGEE COMMUNICATIONS PVT. LTD. Vs. MS KESAR COMMUNICATIONS PVT. LTD. ORS.

24/07/20

31/07/20

07/8/20

14/08/20

21/8/20

28/8/20

Room No. 264



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Joginder Prakash Nahar**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:42**

S.No.	Case Type	Old Case No.	Case No.	Title
39	EX		144/17	M/S SPEARHEAD DIGITAL STUDIO PVT LTD Vs. ABDUL REHMAN
40	EX		6187/18	JAMUNAWATI Vs. SOHAN LAL AND ORS
41	EX		603/19	MOHD. KHALIL-UR-REHMAN Vs. SHAHID KHALIL
<b>Final Arguments</b>				
42	EX		1300/17	SUNITA JAIN Vs. SEEMA JAIN -28/8/20

**form. No. 264**



**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Sh. Abhilash Malhotra**  
**Metropolitan Magistrate**

**Criminal Cause List Dated 27-03-2020 Total Cases:28**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	Cr. Case	148/2/2011	297352/2016	STATE Vs. MOHD. INTEHAJUL HAQ ANSARI	103 /2011 (Kashmere Gate) ← 16/10/20,
2	Ct. Cases	74/1/2014	525679/2016	MANISH SHARMA Vs. STATE	/0 (Kashmere Gate) 10/7/20.
3	Cr. Case	419/2/2014	291277/2016	STATE Vs. KALU @ KAMAL	113 /2014 (Kashmere Gate)
4	Cr. Case	477/2/2015	288064/2016	STATE Vs. KIRASAT KHAN	203 /2015 (Kashmere Gate)
5	Cr. Case		84/2019	STATE Vs. ASHU	335 /2016 (Kashmere Gate)
6	Ct. Cases		7396/2019	SUNITA Vs. ANAND SINGH	/2019 (Subzi Mandi)
<b>Misc./ Appearance</b>					
7	Cr. Case		11391/2019	STATE Vs. MUKESH	336 /2018 () 16/10/20.
<b>Misc. cases/purpose</b>					
8	TC		862/2019	STATE Vs. DINESH HR55AD1580	0 /0 ()
9	TC		968/2019	STATE Vs. SHIV MANGAL DL1LAB3307	0 /0 ()
10	Ct. Cases		1751/2020	DONWELL IMPEX PVT LTD Vs. MASCON GLOBAL LTD	/2020 ()
11	Ct. Cases		1938/2020	KEHAR SINGH Vs. THE DELHI INTEGRATED MULTI MODEL TRANSIT SYSTEMS LTD	/2020 (Kashmere Gate) - 9/7/20.
12	Cr. Case		2803/2020	STATE Vs. ANKIT KUMAR	72 /2019 ← 16/10/20 (WAZIRABAD)
13	Cr. Case		2517/2020	VIPIN ARORA Vs. ADITYA SHARMA @ AKASH	/2020 (Subzi Mandi) 9/7/20.
14	Ct. Cases		3148/2020	CHANDRESH VERMA Vs. ANKUSH SHARMA @ HONEY	/2020 (Subzi Mandi) 9/7/20
15	Cr. Case		2740/2020	STATE Vs. VIKAS	318 /2017 () ← 16/10/20.
16	Cr. Case		2795/2020	STATE Vs. ANKIT GUPTA	10 /2019 (RPF(Tuglakabad))
<b>Charge</b>					
17	Cr. Case		11275/2019	STATE Vs. NEETU	91 /2019 () 10/7/20
<b>Prosecution Evidence</b>					
18	Cr. Case	389/2/2010	302736/2016	STATE Vs. INDER PAL KALRA	134 /2009 (Kashmere Gate)
19	Ct. Cases		12144/2017	BRIJESH KUMAR Vs. RANI DEVI	/0 (Subzi Mandi)
<b>( Main Matter : Ct. Cases/0022994/2017)</b>					
20	Ct. Cases		16679/2017	BINOD KUMAR Vs. DINESH	/0 (Subzi Mandi) 16/10/20.
21	Cr. Case		3216/2018	RPF Vs. NAIM @ SALIM	2 /2018 (RPF (DELHI))
22	Ct. Cases		59/2019	RPF Vs. AFJAL ETC	07 /2017 (RPF(Sakoor Basti))
23	Cr. Case		3389/2019	RPF Vs. MD IMTIYAZ@DUKHIYA	02 /2019 (RPF(Nizamuddin))
<b>Misc. Arguments</b>					
24	Ct. Cases		20750/2018	MOHD AFSARUN Vs. SATBIR@SATYA	/0 (Burari) 30/7/20
<b>Arguments</b>					
25	Ct. Cases		7261/2017	AJAY MUKHEEJA Vs. AJEET SINGH	/0 (Subzi Mandi)
<b>( Main Matter : Ct. Cases/0010482/2017)</b>					
<b>Order on Misc. Application</b>					
26	Ct. Cases		6047/2019	THAKUR DASS KUMBNANI Vs. ANURADHA DINGRA@PUSHPA	/2019 (Subzi Mandi) - 28/4/20
<b>Arguments</b>					
27	Ct. Cases		11193/2019	INDERJIT SINGH Vs. RAHUL MEWATI	/2019 (Sara: Rohilla) 29/7/20.
28	Ct. Cases		12615/2019	MADHURI DUTTA Vs. MEDBAY INDIA PVT.LTD	/2019 (Subzi Mandi)



Sh. PRANAV JOSHI  
Metropolitan Magistrate-09  
Central Room No. 28  
T-5, T-22, Courts, Delhi

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. PRANAV JOSHI  
Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:30

S No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr. Case	370/2/2015	299389/2016	STATE Vs. MUKESH SAINI	67 /2008 (Burari) 01/05/20
2	Cr. Case		12680/2017	STATE Vs. RAJESH KUMAR SHARMA	17 /2017 (Lahori Gate) 06/05
3	Cr. Case		1416/2018	STATE Vs. KARAN PRAKASH ARYA @ VIKASH GUPTA @ PARVEEN BANSAL	225 /2016 (Lahori Gate) 04/06/20
4	Cr. Case		1425/2018	STATE Vs. MUSTAKEEN @ KALLU	172 /2015 (Lahori Gate) 27/07/20
5	Cr. Cases		8179/2018	RAJESH KUMAR SHARMA Vs. ASI PRATAP SINGH	/0 (Lahori Gate) 01/07/20
6	Cr. Case		9103/2019	STATE Vs. ARMAN	568 /2018 (Burari) 07/07/20
7	Cr. Case		9213/2019	STATE Vs. JATIN	458 /2019 (Kashmiri Gate (Metro)) 05/08/20
8	Cr. Case		10977/2019	STATE Vs. ASNAM	252 /2018 ( ) 05/08/20
9	Cr. Case		12006/2019	STATE Vs. SARTAZ HUSAIN	61 /2019 (Lahori Gate) 23/07/20
<b>Charge</b>					
10	Cr. Case	429/L/2013	295236/2016	STATE Vs. BHANU PRASAD	78 /2010 (Lahori Gate) 27/04/20
11	Cr. Case	198/2/2015	289567/2016	STATE Vs. LAXMAN SINGH	8 /2009 (Burari) 23/04/20
12	Cr. Case		13453/2017	STATE Vs. SHAHRUKH KHAN	1536 /2015 (Burari) 23/07/20
13	Cr. Case		2365/2019	STATE Vs. JAI SINGH BUDANIA	640 /2017 (Burari) 06/08/20
<b>Prosecution Evidence</b>					
14	Cr. Case	415/L/2013	287650/2016	STATE Vs. SHIV KUMAR JAIN	70 /2012 (Lahori Gate) 24/07/20
15	Cr. Case	436/L/2013	292434/2016	STATE Vs. KISHAN KUMAR	69 /2012 (Lahori Gate) 24/07/20
16	Cr. Case	13/3/2015	294392/2016	STATE Vs. KRISHNA	82 /2013 (Burari) 07/08/20
17	Cr. Case	431/2/2015	290935/2016	STATE Vs. AJAY KR. @ BHOLA	174 /2012 (Burari) 27/07/20
18	Cr. Case	541/2/2015	293253/2016	STATE Vs. SHANKAR TYAGI	158 /2013 (Burari) 04/08/20
19	Cr. Case	790/2/2015	289311/2016	STATE Vs. MOHD. ARSAN	321 /2013 (Burari) 30/04/20
20	Cr. Case	89/3/2015	297782/2016	STATE Vs. SHOBHA	56 /2015 (Burari) 04/09/20
21	Cr. Case		303400/2016	STATE Vs. Sudrashan	44 /2015 (Burari) 01/09/20
22	Cr. Case		308028/2016	STATE Vs. SUNITA DEVI	106 /2016 (Lahori Gate) 01/09/20
23	Cr. Case		7233/2017	STATE Vs. RAJESH BABU RAO	106 /2017 (Lahori Gate) 11/09/20
24	Cr. Case		1273/2018	STATE Vs. POORAN	409 /2017 (Burari) 11/09/20
25	Cr. Case		3485/2018	STATE Vs. KAMLA	521 /2016 (Burari) 11/09/20
26	Cr. Cases		10989/2018	SUDHIR KUMAR Vs. GOLF COURSE SAHKARI AWAS SAMITI LTD.	/0 (Burari) 25/09/20
27	Cr. Cases		412/2019	KAMLESH Vs. VIKAS	/0 (Burari) 01/09/20
28	Cr. Case		2368/2019	STATE Vs. AZAD KHAN	2270 /2017 (Kashmiri Gate (Metro)) 02/07/20
<b>Arguments</b>					
29	Cr. Case	822/2/2008	298768/2016	STATE Vs. SUMIT ANEJA	36 /2005 (DBG Road) 20/04/20
30	Cr. Cases		16188/2018	SURENDER SINGH PAUL Vs. SAVITA PAUL	/2018 (Burari) 25/04/20



**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Sh. Gajender Singh Nagar**  
**Addl. Chief Metropolitan Magistrate**  
**Criminal Cause List Dated 27-03-2020 Total Cases:29**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr. Case	16/ST/2012	297582/2016	STATE Vs. RAJEEV @ RAJU	299 /2011 (Burari) - 23/5
2	Ct. Cases	34/M/2015	515431/2016	HAVELLS INDIA LTD. Vs. UNKNOWN PERSONS	/0 (Civil Lines)
3	Cr. Case	17/1R/2016	295579/2016	STATE Vs. RAJEEV @ RAMU	129 /2016 (Railway Main Delhi)
4	Cr. Case		12580/2017	STATE Vs. MOHDAMMAD FAHAD	04 /2017 (Bara Hindu Rao)
5	Cr. Case		14604/2018	STATE Vs. VINOD	105 /2018 (Bara Hindu Rao)
6	Cr. Case		17021/2018	STATE Vs. BRIJ KUMAR	218 /2017 (Karol Bagh)
7	Cr. Case		1107/2019	STATE Vs. UNTRACE	43 /2018 ()
8	Cr. Case		1590/2019	STATE Vs. RAHUL CHAUDHARY (NOT CHARGESHEETED)	984 /2016 (NDRS)
9	Cr. Case		2971/2019	STATE Vs. SANTOSH YADAV	88 /2018 (Hauz Qazi)
10	Cr. Case		6023/2019	STATE Vs. JAVED @ RUSTAM	36840 /2018 (Bara Hindu Rao)
11	Ct. Cases		4245/2019	VEENA KASHYAP Vs. KAVITA AND ANR	/2019 (GULABI BAGH)
12	Cr. Case		10011/2019	STATE Vs. AZAB SINGH	43 /2018 (Hauz Qazi)
13	Cr. Case		362/2020	STATE Vs. DINESH KUMAR	37 /2019 ()
14	Cr. Case		510/2020	STATE Vs. UNTRACE	000161 /2019 ()
<b>Charge</b>					
15	Cr. Case	64/CB/2016	302317/2016	STATE Vs. LAJPAT RAI SOBTI ETC	147 /2008 (Sarai Rohilla) - 18/5
16	Cr. Case		1672/2019	STATE Vs. AMIT CHAWLA	991 /2014 (Karol Bagh) - 2/6
<b>Prosecution Evidence</b>					
17	Cr. Case	87/1R/2015	289816/2016	STATE Vs. AJAY ETC	183 /2012 (Railway Main Delhi)
18	Ct. Cases	43/1G/2015	527358/2016	STATE Vs. ROHIT@MACHI	82/10 /2010 (GULABI BAGH)
19	Cr. Case	83/1R/2015	297480/2016	STATE Vs. JITENDER KR	367 /2014 (Railway Main Delhi)
20	Cr. Case		308475/2016	STATE Vs. GULSHAN	145 /2013 (GULABI BAGH)
21	Cr. Case		7740/2017	STATE Vs. SHABIR AHMAD	06 /2017 (GULABI BAGH)
<b>( Main Matter : Cr. Case/0000006/2017)</b>					
22	Ct. Cases		9023/2017	VIJENDER KUMAR SHARMA Vs. LATA SHARMA	/0 (Bara Hindu Rao)
23	Cr. Case		5107/2018	STATE Vs. NITIN SACHDEVA	645 /15 (Kashmere Gate)
<b>( Main Matter : Cr. Case/0012456/2018)</b>					
24	Cr. Case		8183/2018	STATE Vs. KAMAL @ DOLCHI	34 /2018 (Hauz Qazi)
25	Cr. Case		13939/2018	STATE Vs. VEERPAL	239 /2016 (Railway Main Delhi)
26	Cr. Case		16751/2018	STATE Vs. AMIT KUMAR	87 /2018 (Bara Hindu Rao)
<b>Statement of Accused</b>					
27	Cr. Case	93/CL/2010	293554/2016	STATE Vs. DHEERAJ KUMAR	257 /2001 (Civil Lines) - 15/5
<b>Misc. Arguments</b>					
28	Ct. Cases	3050/2015	511532/2016	SHRI RAMESH BATHEJA Vs. SHRI NEERAJ KRISHANI	/0 (Karol Bagh) - 1/6
<b>Order on Misc. Application</b>					
29	Ct. Cases	236/2001	513028/2016	RADHEY SHYAM GUPTA Vs. DR. K.L.SHARMA	/0 - 11/5



# COURT NO. - 288

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Ms. Shama Gupta  
Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct. Cases	88/6/2015	535784/2016	RAMANPREET KAUR Vs. KULDEEP SINGH ANAND ORS	/0 (Pahar Ganj) 01/05/2020
2	Cr. Case	72/2/2016	293755/2016	STATE Vs. RAM KISHORE SHARMA	291 /2013 (Civil Lines) 01/05/2020
3	Cr. Case		308130/2016	STATE Vs. VINOD KUMAR	536 /2015 (Prashad Nagar) 01/05/2020
4	EX CRL		22/2017	AARTI SHARMA Vs. SUNNY SHARMA	/0 (Pahar Ganj) 01/05/2020
5	Ct. Cases		7703/2017	BHAWNA @ BHAWNA DUTTA Vs. KAUSHAL DUTTA	/0 (DBG Road) 01/05/2020
<b>( Main Matter : Ct. Cases/0000119/2017)</b>					
6	Cr. Case		9262/2017	STATE Vs. KULDEEP SINGH	863 /2015 (Pahar Ganj) 08/05/2020
7	Ct. Cases		15216/2018	SHEFALI SHRESTHA Vs. KISHAN	/2018 (Civil Lines) 15/05/2020
8	Ct. Cases		15653/2018	NIRMALA@UMA Vs. SUDAMA@SUSHIL	/2018 (Roop Nagar) 15/05/2020
9	Ct. Cases		1732/2019	VINAY SURI Vs. SURI	/2019 (Pahar Ganj) 22/05/2020
10	EX CRL		69/2019	BHARTI Vs. RAKESH	/2019 (Prashad Nagar) 29/05/2020
11	EX CRL		87/2019	UMA DEVI Vs. RAMESH DAYAL AKELA	/2019 (Karol Bagh) 29/05/2020
12	Cr. Case		10379/2019	STATE Vs. SONU BASHISHTHA	9 /2018 (H. Nizamuddin) 29/05/2020
13	Cr. Case		9965/2019	STATE Vs. ALOK KUMAR GUPTA	134 /2017 (Prashad Nagar) 29/05/2020
14	Ct. Cases		11659/2019	BARKHA Vs. KARAN	/2019 (Civil Lines) 05/06/2020
15	Ct. Cases		12702/2019	KULDEEP KAUR Vs. JASPREET SETHI	/2019 (Pahar Ganj) 05/06/2020
<b>Charge</b>					
16	Cr. Case		2630/2019	STATE Vs. RAVI ARYA	182 /2018 (DBG Road) 22/05/2020
<b>Prosecution Evidence</b>					
17	Ct. Cases		5037/2017	SUNITA Vs. MANOJ KUMAR	/0 (Civil Lines) 05/06/2020
18	Ct. Cases		11958/2017	DEEPIKA Vs. RAJ DEVI	/0 (Prashad Nagar) 05/06/2020
<b>( Main Matter : Ct. Cases/0000185/2017)</b>					
<b>Misc. Arguments</b>					
19	Ct. Cases	60/6/2014	520054/2016	ANJU Vs. KISHAN LAL ORS	/0 (Karol Bagh) 08/05/2020
20	Ct. Cases	203/6/2015	524256/2016	POOJA @ JAMUNA Vs. VIJAY ORS.	/0 (Prashad Nagar) 15/05/2020
21	Ct. Cases		15320/2017	TANU PRIYA Vs. VAIBHAV AGGARWAL	/0 (Karol Bagh) 22/05/2020
<b>( Main Matter : Ct. Cases/0000228/2017)</b>					
22	Ct. Cases		7216/2019	RUPALI Vs. RAKESHA AND ORS	/2019 (DBG Road) 29/05/2020
23	Ct. Cases		13854/2019	SUSHILA Vs. RAKESH	/2019 (Karol Bagh) 05/06/2020
<b>Order on Misc. Application</b>					
24	Ct. Cases		11327/2017	SITA Vs. DHIRAJ	/0 (Karol Bagh) 08/05/2020
<b>( Main Matter : Ct. Cases/0000176/2017)</b>					
<b>Judgement</b>					
25	Ct. Cases	229/6/2011	518496/2016	PREETI VERMA Vs. PANKAJ VERMA	/0 (Karol Bagh) 01/05/2020



R. No. 323

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF Ms. Shefali Barnala Tandon  
Administrative Civil Judge Cum Addl. Rent Control  
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:23

R. No. 323

S No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. Cases/purpose</b>				
1	EX	237/2013	96161/16	KUSUM Vs. BUDLOO
2	EX		99694/16	SANJEEV HOODA Vs. OM LOGISTIC LTD
3	EX		995/19	SURAJ BHAN Vs. PT. PURAN MAL
4	EX		1920/19	LAXMI PUBLICATION PVT. LTD. Vs. HARINDER SINGH
5	EX		2057/19	SATWANT KAUR Vs. MEDICURA CHEMIST
6	EX		2131/19	STAR BIOMED PVT. LTD. Vs. KRISHNA ENTERPRISES
7	EX		106/20	HANS RAJ Vs. AMRIK SINGH
8	EX		125/20	RAJINDER NAGPAL Vs. KANWAL KANT
9	EX		176/20	SHRIRAM CITY UNION FINANCE LIMITED Vs. PANKAJ BANSAL
10	EX		177/20	SHRIRAM CITY UNION FINANCE LIMITED Vs. DEEPAK
11	EX		178/20	SHRIRAM CITY UNION FINANCE LIMITED Vs. RAVI KUMAR
<b>Defendant/Respondent Evidence</b>				
12	RC ARC	0E-49/2013	78782/16	SAYEED RIZWAN MIAN AND OTHERS Vs. MOHD. SAYEED
13	EX	11/2013	96256/16	DELHI CLOTH MARKET Vs. ALOK KUMAR ARORA
14	RC ARC	301/2013	78035/16	NEETU GUPTA Vs. UMESH SHARMA ORS
15	RC ARC	E-103/2014	77164/16	SAYYED RIZWAN MIAN ANR Vs. ABDUL SATTAR ANR
<b>Misc. Arguments</b>				
16	RC ARC	0E-20/2015	78085/16	LAJWANTI GOYAL Vs. ASHA RANI @ RAJ RANI
17	RC ARC	144/2016	78171/16	SMT. RITA ARORA Vs. KISHORE KUMAR
18	RC ARC		384/19	NITESH SHARMA Vs. TEJ KARAN SINGHI
19	RC ARC		390/19	RAVI GUPTA Vs. KAILASH CHAND
<b>Final Arguments</b>				
20	RC ARC	182/2011	80268/16	SHRI DEEPAK HANDA ANR. Vs. SHRI MADAN LAL SAHANSAR
21	RC ARC	103/2014	77807/16	RAJENDER KUMAR GUPTA Vs. KHUSHI RAM ARORA
<b>Order on Misc. Application</b>				
22	CS SC		984/19	ICICI BANK LIMITED Vs. SAURABH KUMAR
<b>Consideration</b>				
23	EX		2067/19	MOHENDER SINGH ROHILLA Vs. SURENDER SINGH ROHILLA

01/5/20



Senior Civil Judge cum RC, Central, THC  
 IN THE COURT OF Sh. Vipin Kharb  
 Senior Civil Judge Cum Rent Controller  
 CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:17

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purpose					
1	EX	28/2013	97499/16	SHEIHK MAHD ARIF Vs. SMT RAM PYARI	- 29/5/20
Misc./ Appearance					
2	EX		2594/19	SHRI RAM Vs. KAILASH DEVI	} 29/5/20
3	EX		2595/19	SHRI RAM Vs. KAILASH DEVI	
Misc. cases/purpose					
4	RC ARC		36/20	VIDYA DEVI WALIA Vs. HARPINDER KAUR	} 22/5/20
5	RC ARC		37/20	VIDYA DEVI WALIA Vs. S.P. ARORA	
6	RC ARC		123/20	VINOD YADAV Vs. NAVEEN AGGARWAL	
7	CS SCJ		750/20	MOHAMMAD UMAIR Vs. REGIONAL DIRECTOR DELHI NCR OF N.I.O.S	
Plaintiff/Petitioner Evidence					
8	RC ARC	102/2013	79044/16	MST. AMTUL HABIB Vs. ALI AHMAD @ALI MOHAMMAD	} 29/5/20
9	RC ARC	E-530/2014	77930/16	ROOP RANI MEHRA Vs. TEJINDER SINGH BINDRA ORS	
10	CS SCJ	128/2016	94894/16	SWEETY Vs. SH. DEEN DAYAL	
11	CS SCJ	129/2016	96429/16	SWEETY Vs. DIN DAYAL	
12	CS SCJ		1207/17	ARUN KAPOOR Vs. H.R. SONS	
Misc. Arguments					
13	RC ARC	6/2012	77530/16	MS VAIBHAV BUILDMART PVT LTD Vs. SH K.C. GUPTA AND ORS	} 29/5/20
Misc./ Arguments					
14	RC SCJ		9/18	NITIN REKHAN Vs. M/S A.R.N. INFRASTRUCTURES INDIA LTD	
Misc. Arguments					
15	Misc SCJ		260/18	DHARAMVIR JAIN Vs. DELHI HINDUSTANI MERCANTILE	} 5/6/20
16	Misc SCJ		261/18	DHARAMVIR JAIN Vs. DELHI HINDUSTANI MERCANTILE	
Final Arguments					
17	RC ARC	88/2014	77929/16	SANJEEV KUMAR Vs. JUGMINDER DASS	- 8/5/20



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Mr.Naveen Kumar Kashyap**  
**Additional Sessions Judge**  
**Criminal Cause List Dated 27-03-2020 Total Cases:7**

**ROOM NO**  
**119**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	Cr Rev		79/2020	AMAN MEHTA Vs. RAJENDRA KUMAR GOEL	/0 () - 22/7/20
<b>Charge</b>					
2	SC		84/2020	STATE Vs. KISHAN@KRISHAN SANTOSH BERA	420 /2013 (Karol Bagh) -5/5/20
<b>Prosecution Evidence</b>					
3	SC	62/2015	27214/2016	STATE Vs. MD. KASIM	406 /2014 (Kamla Market) - 22/7/20
4	SC		432/2019	STATE Vs. AKASH @ PRAKASH@ CHINU	271 /2018 (DBG Road) - 23/7/20
<b>Final Arguments</b>					
5	SC		50/2018	STATE Vs. FAIZAN	293 /2017 (Kotwali) - 12/05/20
<b>Arguments</b>					
6	Cr Rev		583/2018	PREM LATA CHAUHAN Vs. STATE	DD NO 23A /2016 (Rajinder Nagar) - 24/7/20
7	Cr Rev		690/2019	AWANI DEO AND ORS Vs. THE STATE	/0 (Kamla Market) - 28/7/20



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Hem Raj**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:35**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	14/2014	23962/16	TARANJIT SINGH Vs. JASBIR SINGH
2	EX	9/2015	24065/16	KHEEMA THAPA Vs. CHANDER PAL
3	EX	97/2015	23817/16	SH. RAM LAL SHARMA Vs. SH. SUBHASH CHANDER ANR.
4	EX	22/2016	23688/16	PUNJAB SIND BANK Vs. MS. TYRE EMPORIUM ORS
5	CS DJ	89/2016	10640/16	SMT. GOMTI RANI Vs. SAURABH AGARWAL
6	M Ex		5903/16	HARYANA STATE AGRICULTURE MARKETING BOARD Vs. PRAMOD GUPTA
7	EX		1122/17	POONAM CHAND GOEL AND ORS Vs. HANUMAN DASS GOEL AND ANR
8	EX		1072/18	KAPIL KUMAR GOEL Vs. KRISHNA VASHISHT
9	EX		6329/18	HDB FINANCIAL SERVICES LTD. Vs. RAM PRASAD
10	EX		6342/18	HDB FINANCIAL SERVICES LIMITED Vs. LATA SHARMA AND ANR.
11	EX		6348/18	GURCHARAN SINGH Vs. ASHISH CHAWLA
12	EX		3/19	VINOD KUMAR Vs. RAKESH JAIN
13	EX		678/19	V.R SILK MILLS Vs. SHIVSHAKTI TEXTILES
14	EX		955/19	CANARA BANK Vs. JENNY VINCENT AND ORS.
15	EX		1112/19	KOTAK MAHINDRA BANK LIMITED Vs. OM PRAKASH AND ORS.
16	EX		1150/19	ICICI BANK LIMITED Vs. SANJEEV
17	EX		1246/19	KOTAK MAHINDRA BANK LIMITED Vs. PRIYAVRAT KALEY AND ORS.
18	CS DJ		1240/19	ASHOK SHARMA Vs. NEO DEVELOPERS PRIVATE LIMITED
19	EX		50/20	DELHI TRANSPORT INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Vs. SANJAY SHARMA
20	EX		180/20	KOTAK MAHINDRA BANK LTD. Vs. SANJAY SANJAY
21	Misc DJ		218/20	DR. R. K. JAIN Vs. RAMBIR KHATKAR
<b>Issues</b>				
22	CS DJ		225/19	SARINI DEVI AGGARWAL Vs. BANK OF BARODA -3/6
<b>Plaintiff/Petitioner Evidence</b>				
23	CS DJ	458/2014	18444/16	MS GATI LTD. Vs. RAJESH SHARMA ANR.
24	CS DJ	221/2015	14613/16	PRADEEP SONI Vs. MADHU SHARMA
25	CS DJ	53/2016	17658/16	ESCARTS TECHNOLOGY PVT. LTD. Vs. E-MEDITEK ( TPA) SERVICES LTD.
26	CS DJ		19893/16	M/S INTER FOTO INDIA PVT. LTD. Vs. M/S AJAY GUPTA AND ORS.
<b>Misc. Arguments</b>				
27	RCA DJ	14/2014	61843/16	THE SWANTANTRA HOUSE BUILDING Vs. JUGAL KISHORE KHANNA
28	CS DJ	675/2014	9713/16	PRADEEP KUMAR SETHI ORS. Vs. SMT. USHA RANI SETHI ORS.
29	Misc DJ	38/2014	60747/16	PRAMOD GUPTA Vs. PRADEEP KUMAR SETHI ANR.
30	EX	19/2016	24755/16	RANVIR SINGH Vs. PANKAJ SINGHAL
31	EX		1669/17	CAPITAL FIRST LTD Vs. DURGA ENTERPRISES
32	CS DJ		887/18	VIRENDER KUMAR Vs. SATISH BHAYANA
33	Misc DJ		202/18	HIMANSHU FOODS PVT LTD Vs. AJANTA RAJ PROTEINS P LTD
34	CS DJ		453/19	BABUL Vs. BHANU PRATAP
35	Misc DJ		219/20	DR. R. K. JAIN Vs. RAMBIR KHATKAR

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3/8

29/7

4/8



District and Sessions Judge, Central, THC

IN THE COURT OF Mr. Deepak Dabas

ASJ/SPECIAL JUDGE (NDPS)

Criminal Cause List Dated 27-03-2020 Total Cases: 5

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Prosecution Evidence</b>					
1	SC	4/2015	28376/2016	STATE Vs. 1. ONYEBUCHI. 2. CHIDUBERE	612 /2014 (NDRS) → 06-7-20
2	SC	12/2015	28273/2016	STATE Vs. MOHD. RAJA @ SHAHNAWAZ HUSSAIN @ RAJA	26 /2015 (Prashad → 18-7-20 Nagar)
3	SC	80/2015	27801/2016	STATE Vs. RAJU	403 /2015 (Railway → 02-9-2020 Main Delhi)
<b>Arguments</b>					
4	CA		184/2019	SUSHANT SINGH Vs. B.P DAVE	/0 (Rajinder Nagar) → 20-7-2020
5	Cr Rev		682/2019	LALIT PODDAR AND ORS. Vs. STATE	/00 → 04-9-2020



**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Ms. Shefali Sharma**  
**Addl. Chief Metropolitan Magistrate**  
**Criminal Cause List Dated 27-03-2020 Total Cases:39**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr. Case	796/P/2008	296291/2016	STATE Vs. RITESH DOGRA	129 /2005 (Pahar Ganj)
2	Cr. Case		303355/2016	STATE Vs. Untrace	434 /2014 (Pahar Ganj)
3	Ct. Cases		543060/2016	NEHA PAL Vs. RAKESH PAL AND ANR.	/0 (Pahar Ganj)
4	Cr. Case		743/2017	STATE Vs. CANCELLATION	653 /2015 (Pahar Ganj)
5	Ct. Cases		16076/2017	TATA POWER DDL Vs. RAJNI	/0 (Kashmere Gate)
6	Ct. Cases		15264/2018	TATA POWER DELHI DISTRIBUTION LIMITED Vs. SEEMA	/2018 0
7	Ct. Cases		16402/2018	TATA POWER DELHI DISTRIBUTION LTD Vs. REKHA	/2018 0
8	Ct. Cases		20652/2018	TATA POWER DELHI DISTRIBUTION LIMITED Vs. MONA	/2018 0
9	Ct. Cases		2711/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. GOVIND RAM	/2019 0
10	Ct. Cases		5960/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. ANURADHA DEVI	/2019 0
11	Ct. Cases		6367/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. JITENDER KUMAR	/2019 (Kashmere Gate)
12	Cr. Case		8761/2019	STATE Vs. SUNNY	06 /2019 (Pahar Ganj)
13	Ct. Cases		8317/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. ISH KUMAR ARORA	/2019 (Kashmere Gate)
14	Cr. Case		12204/2019	STATE Vs. UNTRACE	000137 /2018 0
15	Cr. Case		12207/2019	STATE Vs. UNTRACE	000577 /2017 0
16	Cr. Case		12208/2019	STATE Vs. UNTRACE	000277 /2017 0
17	Ct. Cases		10552/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. SUNIL MAHATO	/2019 (Kashmere Gate)
18	Ct. Cases		10553/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. SHANKAR LAL	/2019 0
19	Ct. Cases		10795/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. MEENU	/2019 0
20	Ct. Cases		10895/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. JATIN KUMAR AGGARWAL	/2019 0
21	Ct. Cases		10898/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. DILAWER GUPTA	/2019 0
22	Ct. Cases		10907/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. RAMWATI	/2019 0
23	Ct. Cases		10908/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. GAURAV BENIWAL	/2019 0
24	Ct. Cases		10909/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. SANJAY	/2019 0
25	Ct. Cases		12186/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. SHOYAB ALAM	/2019 0
26	Cr. Case		568/2020	STATE Vs. UNTRACE	196 /2019 (Pahar Ganj)
27	Cr. Case		953/2020	STATE Vs. PAWAN KUMAR	141 /2019 (Pahar Ganj)
28	Cr. Case		954/2020	STATE Vs. DEEAPK	165 /2019 (Pahar Ganj)
29	Cr. Case		1124/2020	STATE Vs. MOHD ARIF	282 /2019 (Pahar Ganj)
30	Cr. Case		2789/2020	STATE Vs. WASIUDDIN	37 /2019 (Pahar Ganj)
<b>Charge</b>					
31	Cr. Case	31/CR/2012	297930/2016	STATE Vs. HARENDER PATHAK ETC.	528 /2004 (Pahar Ganj)
32	Cr. Case		11568/2017	STATE Vs. MIKE IYAMAN @ ALBER WILLIAM	130 /2017 (Crime Branch-Central Delhi)
<b>Prosecution Evidence</b>					
33	Doc. Filing Criminal	31/1P/2015	21/2016	STATE Vs. SHIV DAYAL @ CHINTU	350 /2014 (Pahar Ganj)
34	Cr. Case		458/2017	STATE Vs. SHIV DAYAL @ CHINTU	522 /2014 (Pahar Ganj)



Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Ms. Shefali Sharma  
Addl. Chief Metropolitan Magistrate  
Criminal Cause List Dated 27-03-2020 Total Cases:39

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
35	Cr. Case		8772/2017	STATE Vs. CHANCHAL KUMAR	371 /2016 (Pahar Ganj)
36	Ct. Cases		7116/2018	RAJESH ARORA Vs. VINOD KUMAR JAIN	/0 (Pahar Ganj)
37	Ct. Cases		14475/2018	ASHOK PASSI Vs. MINI AUTO DEAL	/2018 (Pahar Ganj)
38	Cr. Case		3257/2019	STATE Vs. PARBHAKAR SHUKLA	232 /2018 ()
Order					
39	Cr. Case		14642/2018	STATE Vs. MANISH GOEL	111 /2013 (EOW)

27/7/20

27/5/20



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. A.K. Sarpal**  
**DISTRICT JUDGE (COMMERCIAL COURT) - 05, CENTRAL, THC**  
**CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:10**

S.No.	Case Type	Old Case No.	Case No.	Title	
<b>Misc. cases/purpose</b>					
1	OMP (COMM.)		11/19	MANOJ KUMAR AND ORS. Vs. MAGMA FINCORP LTD. AND ORS	22/5
2	CS (COMM)		130/19	PUNJABI NATIONAL BANK Vs. RAJU DASS	27/5
3	CS (COMM)		1215/19	WALAITI RAM ASHOK KUMAR Vs. SUSHEELA TEXTFAB PVT. LTD.	28/5
4	CS (COMM)		1302/19	ICICI BANK LIMITED Vs. VIJENDER KUMAR YADAV AND ANR	} 2/6
5	CS (COMM)		1390/19	ICICI Bank Vs. ASHUTOSH KASANA	
6	CS (COMM)		1654/19	ICICI Bank Vs. ANUJ KUMAR SINGH	
7	CS (COMM)		2068/19	ICICI Bank Vs. NARESH JOSHI	
<b>Issues</b>					
8	CS (COMM)		1791/19	SUBHASH KUMAR JAIN Vs. NEW ASHOKA SURGICAL WORKS RAILWAY ROAD MEERUT CITY U.P AND ORS.	15/5
<b>Misc. Arguments</b>					
9	ARBTN		474/18	INTECH CAPITAL LIMITED Vs. P D MEMORIAL RELIGIOUS AND EUDUCATIONAL ASSOCIATION AND ORS.	26/5
10	CS (COMM)		328/19	SUNIL GUPTA Vs. LIFE INSURANCE CORPORATION OF INDIA AND ORS.	26/5

**NOTE:**

Due to Corona Virus advisory issued by Hon'ble High Court vide circular No.79/RG/DHC/2020 dated 16.03.2020, this case is simply adjourned for further proceedings.



R No  
217

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MR. RUPINDER SINGH DHIMAN  
Civil Judge

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:39

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	75/2010	96534/16	MALTI JAIN Vs. HARISH KAKKAR 06/06/20
2	EX	9/2012	95953/16	MANJU TANWAR Vs. MS CARPENTERS CLASSIC INDIA PVT LTD 06/06/20
3	EX	26/2012	97590/16	MADAN MOHAN SARAF Vs. SANT LAL KANHIYA LAL CO. 06/06/20
4	EX	19/2013	97449/16	MOHD. ZAHID Vs. BAHA-UDDIN 06/06/20
5	EX	121/2013	95381/16	DR. K.L. ANAND Vs. REHMATULLAH 06/06/20
6	EX	80/2013	96973/16	CANARA BANK Vs. SANTOSH KUMAR BHATNAGAR ANR. 06/06/20
7	EX	40/2015	96751/16	UCO BANK Vs. SANDEEP BENERJEE 06/06/20
8	EX	22/2015	97358/16	C. M. Y. K. PRINTECH LTD Vs. HARSHVARDHAN REDDY 06/06/20
9	EX		813/17	ZAHEER ALAM Vs. ALI KAUSAR 06/06/20
10	CS SCJ		1497/18	JAWAHAR LAL GOEL Vs. BHARAT SALES CORPORATION 06/06/20
11	EX		1215/18	SANJAY GANDHI Vs. M/S NEXTGEN COMMUNICATION LTD 06/06/20
12	Misc SCJ		242/18	SHRI KRISHAN Vs. SHARDA DEVI 06/06/20
13	EX		2185/18	SYNDICATE BANK Vs. SATISH CHANDRA SAXENA 06/06/20
14	EX		2262/18	SHIV RATAN SONI Vs. A.M.R. INFRASTRUCTURE LTD. 06/06/20
15	Misc SCJ		458/18	RAJINDER SINGH Vs. MOHD. KAMRUDDIN MALIK 06/06/20
16	EX		160/19	MUNNI Vs. GEETA
17	EX		932/19	M/S HOME CREDIT INIDA FINACNE PVT. LTD. Vs. VIKRAM SHARMA 06/06/20
18	EX		933/19	M/S HOME CREDIT INIDA FINANCE PVT. LTD. Vs. VISHAL SHARMA 06/06/20
19	EX		1574/19	SHREE SHIV SHAKTI PULSES MILLS Vs. NIRMAL JAIN 06/06/20
20	Misc SCJ		481/19	DURGA PRASAD RAY Vs. DEEPAK HASTIR 06/06/20
21	EX		2430/19	POOJA FINELEASE LTD. Vs. PARAMJEET SINGH 06/06/20
22	EX		2431/19	POOJA FINELEASE LTD. Vs. SACHIN CHAUDHARY 06/06/20
23	EX		2432/19	POOJA FINELEASE LTD. Vs. GULSHAN BHALLA 06/06/20
24	CS SCJ		245/20	ANKIT MITTAL Vs. ANSHUL GARG 06/06/20
25	CS SCJ		428/20	ASHOK KUMAR SHARMA Vs. PUNEET CHAWLA 06/06/20
26	CS SCJ		527/20	RAJESHWARI Vs. RAJ RANI 06/06/20
<b>Plaintiff/Petitioner Evidence</b>				
27	CS SCJ	435/2014	299/16	GEETA NARULA Vs. BIMLA DEVI 10/07/20
28	CS SCJ	449/2011	97347/16	STATE BANK OF INDIA Vs. I. C. I. C. I. BANK LTD. 10/07/20
29	CS SCJ	150/2012	96285/16	DR. DURGA PRASAD RAY Vs. DEEPAK HASTIR 10/07/20
30	EX		754/17	CHAND BABU Vs. AJAY VINAYAK 17/7/20
31	CS SCJ		2489/18	ANNAPURNA ROLLER FRESH Vs. BRIJ MOHAN 17/07/20
32	CS SCJ		77/19	RAJ KUMAR TYAGI Vs. BRAHM PRAKASH GUPTA 17/07/20
<b>Misc. Arguments</b>				
33	CS SCJ	440/2014	95353/16	ANJU SAIGAL Vs. SMRITI KUMAR 06/06/20
34	CS SCJ	79/2015	97121/16	SHRI KRISHAN Vs. SHARDA DEVI 06/06/20
35	CS SCJ		1529/18	MST. FAQAR JAHAN Vs. FIRDOS BEGUM 06/06/20
36	CS SCJ		1479/19	BIMLA Vs. RACHNA 06/06/20
<b>Final Arguments</b>				
37	CS SCJ	108/2016	136/16	MADAN LAL MOONDHRA Vs. MURARI LAL 06/06/20
<b>Order on Misc. Application</b>				
38	CS SCJ	259/2016	96098/16	AMRIK SINGH LYAL PURI Vs. JAI PARKASH JAISWAL 06/06/20
39	CS SCJ		2690/18	HIMANSHU CHOPRA Vs. ASHOK JAIN 06/06/20



Room No - 273

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Ms. Mahima Rai Singh  
Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:23

महिमा राय सिंह  
MAHIMA RAI SINGH  
महानगर मजिस्ट्रेट  
Metropolitan Magistrate  
महिला न्यायालय (केंद्रीय-02)  
Mahila Court (Central-02)  
कक्ष संख्या 273, द्वितीय तल  
Room No. 273, 2nd Floor  
लोक हितवादी न्यायालय, दिल्ली  
The Nazari Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	
<b>Misc./Appearance</b>					
1	Cr. Case		3599/2017	STATE Vs. RAMESH @ VIKKY	265 /2015 (Lahori - 4/5/20 Gate)
<b>Misc. cases/purpose</b>					
2	Cr. Case		11300/2017	STATE Vs. MOHD. SHAKIL	1337 /2015 (Sarai - 6/5/20 Rohilla)
<b>Misc./Appearance</b>					
3	Cr. Case		3513/2018	STATE Vs. VINOD KUMAR	67 /2017 (Sarai Rohilla) - 11/5/20
4	Ct. Cases		2820/2019	TRIPITI AGGARWAL Vs. AMAN GARG	/2019 (Lahori Gate) - 11/5/20
<b>Misc. cases/purpose</b>					
5	Cr. Case		6403/2019	STATE Vs. MUNNA SINGH	67 /2019 (Kotwali) - 12/5/20
<b>Misc./Appearance</b>					
6	Ct. Cases		6098/2019	KARNIKA Vs. ANKIT GOEL AND ORS	/2019 () - 12/5/20
7	Ct. Cases		6601/2019	TRISHLA SOLANKI Vs. SWEEN KUMAR	/2019 (Sarai Rohilla) - 12/5/20
8	EX CRL		140/2019	POONAM Vs. RAHUL PRASAD	/2019 (GULABI BAGH) - 15/5/20
9	Ct. Cases		1368/2020	RAJNI Vs. SACHENDRA KASHYAP AND ANR	/2020 () - 15/5/20
10	Cr. Case		1431/2020	STATE Vs. MD MUBIN	272 /2017 (Sadar - 15/5/20 Bazar)
11	Ct. Cases		2388/2020	AARTI DEVI Vs. RAJ KUMAR AND OTHERS	/2020 (Sarai Rohilla) - 15/5/20
<b>Charge</b>					
12	Cr. Case	32/2/2015	291829/2016	STATE Vs. CHANDERPAL	103 /2014 (Sarai - 6/5/20 Rohilla)
13	Cr. Case		305015/2016	STATE Vs. SURAJ YADAV @ KAKE	1286/15 /0 (Sarai - 23/5/20 Rohilla)
14	Cr. Case		388/2019	STATE Vs. IMRAN KHAN	133 /2018 (Kotwali) - 30/5/20
<b>Prosecution Evidence</b>					
15	Ct. Cases	31/1/2015	511567/2016	INDERA DEVI Vs. MAHENDER	/0 (Sadar Bazar) - 8/5/20
16	Ct. Cases		538057/2016	RUBINA @ RUBINA PARVEEN Vs. MOHD. SAHNAWAZ	/0 (Sarai Rohilla) - 8/5/20
17	Cr. Case		307773/2016	STATE Vs. RAJENDER KUMAR	189 /2014 (Sadar - 18/5/20 Bazar)
18	Cr. Case		3856/2017	STATE Vs. JITENDER	164 /2016 (GULABI - 19/5/20 BAGH)
19	Ct. Cases		10286/2017	GEETA RANI Vs. SURESH CHAND	/0 (Sarai Rohilla) - 11/5/20
<b>Misc. Arguments</b>					
20	Ct. Cases		2133/2017	DEEPA SHARMA Vs. PUNEET KUMAR	/0 (Lahori Gate) - 20/5/20
21	Ct. Cases		10019/2017	SHAMIM BEGUM Vs. ARIF	/0 (Sadar Bazar) - 20/5/20
22	Ct. Cases		16346/2018	RESHMA Vs. BHUVAN MALHOTRA	/2018 (Sarai Rohilla) - 20/5/20
<b>Final Arguments</b>					
23	Ct. Cases		5715/2019	TARANNUM Vs. SHAMSHAD AHMAD	/2019 (Bara Hindu Rao) - 20/5/20



COURT No.

116

**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Ms. Deepali Sharma**  
**Additional Sessions Judge**  
**Criminal Cause List Dated 27-03-2020 Total Cases:11**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	SC		827/2019	STATE Vs. RACHNA	271 /2019 (Sarai Rohilla) - 21/04/20 PE
<b>Prosecution Evidence</b>					
2	SC	62/2015	27450/2016	STATE Vs. GORI SHANKAR	95 /2014 (Pahar Ganj) - 18/04/20
3	SC	76/2016	28495/2016	STATE Vs. VIKAS KUMAR	206 /2016 (Prashad Nagar) - 29/07/20 PE
4	SC		580/2017	STATE Vs. ANUS	295 /2017 (Timar Pur) } 23/05/20 PE
<b>Sub Matter : SC/0000277/2018</b>					
5	SC		277/2018	STATE Vs. ARVIND KUMAR	295 /2017 (Timar Pur) } 23/05/20 PE
<b>( Main Matter : SC/0000580/2017)</b>					
6	SC		568/2018	STATE Vs. SAGAR	40 /2018 (Kotwali) - 07/08/20 PE
7	SC		1012/2018	STATE Vs. FARHAN	408 /2018 (Sarai Rohilla) - 21/07/20 PE
<b>Statement of Accused</b>					
8	SC	39/2016	28589/2016	STATE Vs. SURENDER KUMAR	339 /2015 (Rajinder Nagar) - 29/04/20 SA
<b>Defence Evidence</b>					
9	SC		20/2018	STATE Vs. SHIM RAM	4 /2017 (Roop Nagar) - 22/04/20 PE
<b>Final Arguments</b>					
10	SC	66/2015	28477/2016	STATE Vs. ROBIN	616 /2015 (Sarai Rohilla) - 24/04/20 FA
<b>Judgement</b>					
11	SC		28936/2016	STATE Vs. KULDEEP SINGH	1 /2015 (NDRS) - 08/05/20 Judge.



District and Sessions Judge, Central, THC

IN THE COURT OF Ms. Geetanjali

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:40

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX		101/17	RAHUL SHARMA Vs. INDER DEEP SINGH
2	EX		97/17	HDFC Bank Vs. KUNAL BREAKDOWN SERVICE
3	EX		103/17	HDFC Bank Vs. KUNAL BREAKDOWN SERVICE
4	EX		581/17	AAR KAY FIN LEASE PVT. LTD. Vs. MUKESH KUMAR AND OTHERS
5	EX		621/17	SUNITA JAIN AND ANR. Vs. SUMAD PRAKASH JAIN AND ORS.
6	EX		724/17	RELIANCE COMMERCIAL FINANCE LTD. Vs. TUSHAR SINGH AND ANR.
<b>Misc./ Appearance</b>				
7	EX		1481/17	Kotak Mahindra Bank Ltd. Vs. PRATEEK BHARGERIA
<b>Misc. cases/purpose</b>				
8	EX		1486/17	HDB FINANCIAL SERVICES LIMITED Vs. MOHD SHAHID AND ANR
9	EX		253/18	HDFC Bank Vs. GURMEET SINGH
<b>Misc./ Appearance</b>				
10	EX		717/18	HDFC BANK LTD. Vs. KUNAL BREAKDOWN SERVICE
<b>Misc. cases/purpose</b>				
11	EX		819/18	BANWARI LAL Vs. M/S LALLS EMPORIUM
12	EX		1021/18	HOME CREDIT INDIA FINANCE PRIVATE LIMITED Vs. AMIR
13	EX		1022/18	M/S HOME CREDIT INDIA FINANCE PVT. LTD. Vs. JAINTI
14	EX		1023/18	M/S HOME CREDIT INDIA FINANCE PVT. LTD. Vs. FRID KHAN
15	EX		1025/18	M/S HOME CREDIT INDIA FINANCE PVT. LTD. Vs. PRAVEEN KUMAR
<b>Misc./ Appearance</b>				
16	EX		232/19	LALA HARI CHAND (DECEASED) THROUGH SMT. DHARAM DEVI and ORS. Vs. HARI KISHAN MITTAL and ORS.
17	EX		1104/19	MRS. BABY NAAZ Vs. MOHD. HILAL
<b>Misc. cases/purpose</b>				
18	CS DJ		1111/19	MOHD AQIL AND ORS Vs. MUSARAT JAHAN AND ORS
19	EX		1263/19	HDFC BANK LIMITED Vs. VINOD KUMAR MEENA
<b>Plaintiff/Petitioner Evidence</b>				
20	CS DJ		18973/16	MAHESH CHANDER GUPTA Vs. SATISH TYAGI
21	CS (COMM)		427/20	GAURAV GUPTA Vs. PUNJAB NATIONAL BANK
22	CS DJ		813/18	MOHAN SAINI AND ORS Vs. RENU AND ORS
23	CS DJ		1072/18	BALBIRI AND OTHERS Vs. BIMLA DEVI AND OTHERS
24	Misc DJ		571/18	M/S NOWOTEK TEXTILES PVT. LTD. Vs. AJAY JAIN
<b>Defendant/Respondent Evidence</b>				
25	CS DJ	28/2016	15214/16	MS. ISLAND SKY TRADING LLC Vs. KLA INDIA PUBLIC LTD.
26	CS DJ	48/2016	13476/16	SUNIL KUMAR Vs. SUMMAT PRAKASH
<b>Misc. Arguments</b>				
27	CS DJ		19939/16	OM PRAKASH (SR. CITIZEN) Vs. RISALO DEVI
28	EX	82/2015	24096/16	ROOP CHAND JAIN Vs. ALKA MEHTA
29	RCA DJ		61882/16	JAIWANT GILL @ JAIWANT S. GILL @GUNU Vs. SIMRAN GILL
30	CS DJ		20323/16	ANKIT PASRICHA Vs. MUKESH SHARMA
31	EX		703/17	Kotak Mahindra Bank Ltd. Vs. MUDRAX PARASHOR
32	CS DJ		2942/17	MANMOHAN RAJ BINDRA (Sr Citizen) Vs. DEEPAK RAJ BINDRA
33	RCA DJ		228/17	M.T. BALAN Vs. MINI BATRA AND ORS.

29/05

29/05

16/07

02/06

17/07

21/04

20/7



District and Sessions Judge, Central, THC

IN THE COURT OF Ms. Geetanjli

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:40

S.No.	Case Type	Old Case No.	Case No.	Title
34	EX		169/18	MAGMA FINCORP LTD Vs. VAIBHAV ENTERPRISES AND ANR
35	ARBTN		209/18	SURESH CHAND BHATI Vs. FINCRUISE CREDIT SERVICES PVT LTD → 23/04
36	EX		838/18	INDIACAN EDUCATION PVT LTD Vs. M/S EASTERN SCHOOL OF EXCELLENCE → 20/7
<b>Final Arguments</b>				
37	CS DJ	59/2015	14330/16	KUNAL JAIN Vs. SANDEEP SHARMA
38	CS DJ	445/2016	16321/16	VIMLESH @ BIMLESH Vs. KISHAN LAL @ KISHAN CHAND → 01/7
39	CS DJ	513/2016	12684/16	MS GRAPHISADS PRIVATE LTD Vs. MS INDIAN OIL CORPORATION
40	RCA DJ		36/18	SUBHASH CHANDER Vs. THE STATE AND ANR → 02/07



R.No. 323

R.No. 323

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF Ms. Shefali Barnala Tandon  
Administrative Civil Judge Cum Addl. Rent Control  
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	237/2013	96161/16	KUSUM Vs. BUDLOO
2	EX		99694/16	SANJEEV HOODA Vs. OM LOGISTIC LTD
3	EX		995/19	SURAJ BHAN Vs. PT. PURAN MAL
4	EX		1920/19	LAXMI PUBLICATION PVT. LTD. Vs. HARINDER SINGH
5	EX		2057/19	SATWANT KAUR Vs. MEDICURA CHEMIST
6	EX		2131/19	STAR BIOMED PVT. LTD. Vs. KRISHNA ENTERPRISES
7	EX		106/20	HANS RAJ Vs. AMRIK SINGH
8	EX		125/20	RAJINDER NAGPAL Vs. KANWAL KANT
9	EX		176/20	SHRIRAM CITY UNION FINANCE LIMITED Vs. PANKAJ BANSAL
10	EX		177/20	SHRIRAM CITY UNION FINANCE LIMITED Vs. DEEPAK
11	EX		178/20	SHRIRAM CITY UNION FINANCE LIMITED Vs. RAVI KUMAR
<b>Defendant/Respondent Evidence</b>				
12	RC ARC	0E-49/2013	78782/16	SAYEED RIZWAN MIAN AND OTHERS Vs. MOHD. SAYEED
13	EX	11/2013	96256/16	DELHI CLOTH MARKET Vs. ALOK KUMAR ARORA
14	RC ARC	301/2013	78035/16	NEETU GUPTA Vs. UMESH SHARMA ORS
15	RC ARC	E-103/2014	77164/16	SAYYED RIZWAN MIAN ANR Vs. ABDUL SATTAR ANR
<b>Misc. Arguments</b>				
16	RC ARC	0E-20/2015	78085/16	LAJWANTI GOYAL Vs. ASHA RANI @ RAJ RANI
17	RC ARC	144/2016	78171/16	SMT. RITA ARORA Vs. KISHORE KUMAR
18	RC ARC		384/19	NITESH SHARMA Vs. TEJ KARAN SINGHI
19	RC ARC		390/19	RAVI GUPTA Vs. KAILASH CHAND <i>Shyam sunder Gupta vs Tej pd</i>
<b>Final Arguments</b>				
20	RC ARC	182/2011	80268/16	SHRI DEEPAK HANDA ANR. Vs. SHRI MADAN LAL SAHANSAR
	RC ARC	103/2014	77807/16	RAJENDER KUMAR GUPTA Vs. KHUSHI RAM ARORA
<b>Order on Misc. Application</b>				
	CS SCJ		984/19	ICICI BANK LIMITED Vs. SAURABH KUMAR
<b>Consideration</b>				
23	EX		2067/19	MOHENDER SINGH ROHILLA Vs. SURENDER SINGH ROHILLA <i>01/5/20</i>

22/5/20

22-5-2020

24/20

28/7/20



Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. AJEET NARAYAN  
Metropolitan Magistrate

3-7-20

Criminal Cause List Dated 27-03-2020 Total Cases:75

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct. Cases	63/RN/2011	531758/2016	UPKAR SINGH Vs. LAKH RAJ	/0 (Rajinder Nagar) 3-7-20
2	Ct. Cases	220RT/2015	528784/2016	PRABHATAM ADVERTISING Vs. MOREOVER BUSINESS SCHOOL	/0 (Timar Pur)
3	Ct. Cases	345/1/2015	536115/2016	S.E INVESTMENTS LTD Vs. NINA AJAY MALOO	/0 (I.P. Estate)
4	Ct. Cases	542RT/2016	529777/2016	PUNJAB NATIONAL BANK Vs. VINOD ARORA	/0 (Prashad Nagar)
5	Ct. Cases	579RT/2016	530793/2016	MS SONI PUBLICATION Vs. MS RAJU BOOK SERVICE	/0 (Pahar Ganj)
6	Ct. Cases	388/1/2016	524553/2016	POOJA FINELEASE LTD. Vs. DHARAM PAL SINGH	/0 (Rajinder Nagar)
<b>Misc. cases/purpose</b>					
7	Ct. Cases	801/1/2016	532490/2016	VIKAS ANAND Vs. SMT. DEEPA JAIN	/0 (Karol Bagh)
8	Ct. Cases	800/1/2016	532491/2016	VIKAS ANAND Vs. RAHUL JAIN	/0 (Karol Bagh)
<b>Misc./ Appearance</b>					
9	Ct. Cases	860/1/2016	529839/2016	RAJESH MONGA Vs. VEENA KAPPAHI	/0 (Rajinder Nagar)
10	Ct. Cases		510714/2016	MS INDUSIND BANK LTD. Vs. MOHD. FAIM ALI	/0 (Karol Bagh)
11	Ct. Cases	251RT/2016	530297/2016	PANCHANAN INTERNATIONAL Vs. SAYED AKBAR ALI	/0 (Karol Bagh)
12	Ct. Cases		542616/2016	SUMITOMO CHEMICAL INDIA PVT LTD Vs. VENKATESH FERTILIZERS	/0 (Prashad Nagar)
13	Ct. Cases		542617/2016	SUMITOMO CHEMICAL INDIA PVT LTD Vs. GORAKHPUR KISAN GHAR	/0 (Prashad Nagar)
14	Ct. Cases		543810/2016	SILVER COLLECTION Vs. Keep in touch clothing pvt ltd	/0 (Kotwali)
15	Ct. Cases		543811/2016	Silver collections Vs. Keep in touch clothing	/0 (Kotwali)
16	Ct. Cases		543913/2016	VINAY KUMAR VERMA Vs. PRIYA VAISH	/0 (Karol Bagh)
17	Ct. Cases		1969/2017	TBS ENGINEERS PVT LTD Vs. MBL INFRASTRUCTURE LTD	/0 (Darya Ganj)
18	Ct. Cases		5180/2017	GAUTAM KUMAR Vs. PAWAN SINGH KHIRWAR	/0 (Sadar Bazar)
19	Ct. Cases		5692/2017	S P KANUGO Vs. AIROX NIGEN EQUIPMENTS	/0 (Hauz Qazi)
<b>Misc. cases/purpose</b>					
20	Ct. Cases		6565/2017	M/S SUN STAR OVERSEAS Vs. M/S AMOL KRISHI SEWA KENDRA	/0 (Karol Bagh)
<b>Misc./ Appearance</b>					
21	Ct. Cases		6567/2017	M/S SUN STAR OVERSEAS Vs. M/S ANJANI CHEMICALS	/0 (Karol Bagh)
22	Ct. Cases		6568/2017	M/S SUN STAR OVERSEAS Vs. REKHA SEEDS CORPORATION	/0 (Karol Bagh)
23	Ct. Cases		6569/2017	M/S SUN STAR OVERSEAS Vs. M/S HINDUSTAN SEED COMPANY	/0 (Karol Bagh)
24	Ct. Cases		8197/2017	CAPITAL FIRST LTD Vs. RAJINDER SINGH	/ ()
25	Ct. Cases		8262/2017	ICICI BANK LIMITED Vs. NEERAJ SHARMA	/ ()
26	Ct. Cases		8576/2017	RAVINDER PAL SINGH Vs. SUSHIL KUMAR SAGAR	/0 (Pahar Ganj)
27	Ct. Cases		10561/2017	RAM KARAN GOEL Vs. VIKRAM SHARMA TIWARI	/0 (Subzi Mandi)
28	Ct. Cases		12191/2017	RANEE PERFUMER Vs. BLUE OCEAN DESIGNS	/0 (Bara Hindu Rao) 3-7-20



Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. AJEET NARAYAN  
Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:75

3-7-20  
मि. नारायण

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Ct. Cases		13207/2017	SHARDA C JEWELERS Vs. JITESH KUMAR SWAMI	/0 (Karol Bagh) 3-7-20
30	Ct. Cases		14181/2017	PRADEEP KUMAR Vs. AASHISH UPADHYAY	/0 (Darya Ganj)
31	Ct. Cases		1562/2018	RAJDHANI ELECTRICAL TRADERS Vs. AXL LIGHTING LTD.	/0 (Kotwali)
32	Ct. Cases		8272/2018	ANIL KUMAR Vs. SUNDARASAN	/0 (Prashad Nagar)
33	Ct. Cases		10100/2018	RICHA GUPTA Vs. PUNEET GOEL	/0 (Sarai Rohilla)
34	Ct. Cases		13360/2018	PRADEEP KUMAR Vs. NARAYAN RAM	/2018 (Sarai Rohilla)
35	Ct. Cases		18515/2018	RAJA ARORA Vs. DEVENDER KUMAR BHATIA	/2018 ()
36	Ct. Cases		18516/2018	YOGESH KUMAR Vs. DEVENDER BHATIA	/2018 ()
37	Ct. Cases		18517/2018	YOGESH KUMAR Vs. KULDEEP KUMAR BHATIA	/2018 ()
38	Ct. Cases		18518/2018	YOGESH KUMAR Vs. KULDEEP KUMAR BHATIA	/2018 ()
39	Ct. Cases		18519/2018	RAJA ARORA Vs. KULDEEP KUMAR BHATIA	/2018 ()
40	Ct. Cases		20208/2018	ICICI BANK LTD Vs. HARSH KUMAR	/2018 ()
41	Ct. Cases		456/2019	RATTAN LAL Vs. RAVINDER AND DAVINDER TRADERS AND ANR	/2018 (Lahori Gate)
42	Ct. Cases		1123/2019	MUBARAK OVERSEAS PVT.LTD Vs. BAL KRIOSHAN	/2019 (Lahori Gate)
43	Ct. Cases		1701/2019	VIPIN GUPTA Vs. HASMUKH K VORA	/2019 (Karol Bagh)
44	Ct. Cases		1706/2019	R D MALHOTRA Vs. MAYA	/2019 ()
45	Ct. Cases		2647/2019	PUNEET GUPTA Vs. RAHBAR ABDIN	/2019 (Karol Bagh)
46	Ct. Cases		11231/2019	KRS CHEMICAL COMPANY Vs. RAJENDER SINGH	/2019 (Darya Ganj)
47	Ct. Cases		11675/2019	APL CROP SCIENCE PRIVATE LIMITED Vs. RAM PRAKASH	/2019 ()
48	Ct. Cases		11676/2019	APL CROP SCIENCE PRIVATE LIMITED Vs. RAMBHOLE BAGHEL	/2019 ()
49	Ct. Cases		11677/2019	APL CROP SCIENCE PRIVATE LIMITED Vs. ARJUN SINGH PANWAR	/2019 ()
50	Ct. Cases		11678/2019	APL CROP SCIENCE PRIVATE LIMITED Vs. VISHVJEET PANDYA	/2019 ()
51	Ct. Cases		11679/2019	APL CROP SCIENCE PRIVATE LIMITED Vs. SURESH KUMAR CHOUDHARY	/2019 ()
52	Ct. Cases		11682/2019	APL CROP SCIENCE PRIVATE LIMITED Vs. AMIT CHANDAK	/2019 ()
53	Ct. Cases		11695/2019	APL CROP SCIENCE PRIVATE LIMITED Vs. SUNIL GUPTA	/2019 (Darya Ganj)
54	Ct. Cases		11696/2019	APL CROP SCIENCE PRIVATE LIMITED Vs. SUSHIL KUMAR	/2019 ()
55	Ct. Cases		11697/2019	APL CROP SCIENCE PRIVATE LIMITED Vs. DHARAM CHAND BIRLA	/2019 ()
56	Ct. Cases		11698/2019	APL CROP SCIENCE PRIVATE LIMITED Vs. ASHUTOSH GHOSH	/2019 ()
57	Ct. Cases		11699/2019	APL CROP SCIENCE PRIVATE LIMITED Vs. MIRAJ ALI	/2019 ()
58	Ct. Cases		11700/2019	APL CROP SCIENCE PRIVATE LIMITED Vs. AJAY KUMAR	/2019 (Darya Ganj)
59	Ct. Cases		11701/2019	APL CROP SCIENCE PRIVATE LIMITED Vs. JAYPAL SINGH RAJPUT	/2019 ()
60	Ct. Cases		11702/2019	APL CROP SCIENCE PRIVATE LIMITED Vs. SUNIL BAGHEL	/2019 ()

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Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. AJEET NARAYAN  
Metropolitan Magistrate

3-7-20

Criminal Cause List Dated 27-03-2020 Total Cases:75

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
61	Ct. Cases		12426/2019	GAURAV SETHI Vs. CHITTA RANJAN SWAIN	/2019 (Kashmere Gate)
62	Ct. Cases		12621/2019	UDIT BINDAL Vs. HUKAM CHAND	/2019 ()
63	Ct. Cases		12690/2019	CHHOKEY RAM Vs. RAJNI SHARMA	/2019 ()
<b>Prosecution Evidence</b>					
64	Ct. Cases		541058/2016	NEHA GOYAL Vs. K K SHARMA	/0 (Karol Bagh)
65	Ct. Cases		1946/2016	VEENA AGENCIES Vs. YASH	/0 (Kashmere Gate)
66	Ct. Cases		1368/2018	SYED ASIF ALI ZAIDI Vs. ZAFARYAB HUSSAIN	/0 (Lahori Gate)
67	Ct. Cases		4034/2018	UMESH KUMAR Vs. NIKUNJ TYAGI	/0 (Subzi Mandi)
68	Ct. Cases		8947/2018	SHOAIB RIYAZ Vs. AL NASIR CONSTRUCTIONS CO	/0 (Darya Ganj)
69	Ct. Cases		10593/2018	NADEEM Vs. MOHD. ANEES	NA /2018 (Darya Ganj)
<b>Statement of Accused</b>					
70	Ct. Cases	120RT/2016	514937/2016	RCK LEASING FINANCE Vs. KRISHAN SINGH	/0 (Pahar Ganj)
71	Ct. Cases		1102/2018	SURESH RANA Vs. GANINDER KUMAR	/0 (Burari)
<b>Defence Evidence</b>					
72	Ct. Cases	724/K/2013	512152/2016	SHARMA ELECTRIC CO. Vs. N.K ARORA	/0 (Kamla Market)
73	Ct. Cases	140/1/2016	529940/2016	MS SHARMA ELECTRIC CO. Vs. N.K. ARORA	/0 (Darya Ganj)
<b>Order on Misc. Application</b>					
74	Ct. Cases	838/P/2013	522848/2016	SHYAM LAL Vs. VINOD KUMAR	/0 (Pahar Ganj)
<b>Final Arguments</b>					
75	Ct. Cases	660RT/2016	515980/2016	SUNIL KUMAR VERMA Vs. SHREE RAM	/0 (Kotwali)

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District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Geetanjali  
Additional District Judge(ADJ)  
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:46

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX		101/17	RAHUL SHARMA Vs. INDER DEEP SINGH — 29/05
2	EX		97/17	HDFC Bank Vs. KUNAL BREAKDOWN SERVICE — 29/05
3	EX		103/17	HDFC Bank Vs. KUNAL BREAKDOWN SERVICE — 29/05
4	EX		581/17	AAR KAY FIN LEASE PVT. LTD. Vs. MUKESH KUMAR AND OTHERS — 29/05
5	EX		621/17	SUNITA JAIN AND ANR. Vs. SUMAD PRAKASH JAIN AND ORS — 29/05
6	EX		724/17	RELIANCE COMMERCIAL FINANCE LTD. Vs. TUSHAR SINGH AND ANR — 29/05
<b>Misc./ Appearance</b>				
7	EX		1481/17	Kotak Mahindra Bank Ltd. Vs. PRATEEK BHARGAVA — 29/05
<b>Misc. cases/purpose</b>				
8	EX		1486/17	HDB FINANCIAL SERVICES LIMITED Vs. MOHD SHAHID AND ANR — 29/05
9	EX		253/18	HDFC Bank Vs. GURMEET SINGH — 29/05
10	TM		46/18	SUPER CASSETTES INDUSTRIES LIMITED Vs. LIME ENTERTAINERS PVT LTD
11	TM		47/18	SUPER CASSETTES INDUSTRIES LIMITED Vs. CHANNEL ONE KARNATAKA
12	TM		48/18	SUPER CASSETTES INDUSTRIES LIMITED Vs. ABN NEWS
13	TM		49/18	SUPER CASSETTES INDUSTRIES LIMITED Vs. TV 36
<b>Misc./ Appearance</b>				
14	EX		717/18	HDFC BANK LTD. Vs. KUNAL BREAKDOWN SERVICE — 29/05
<b>Misc. cases/purpose</b>				
15	EX		819/18	BANWARI LAL Vs. M/S LALLS EMPORIUM — 29/05
16	EX		1021/18	HOME CREDIT INDIA FINANCE PRIVATE LIMITED Vs. AMR
17	EX		1022/18	M/S HOME CREDIT INDIA FINANCE PVT. LTD. Vs. JAINTI
18	EX		1023/18	M/S HOME CREDIT INDIA FINANCE PVT. LTD. Vs. FRID KHAN
19	EX		1025/18	M/S HOME CREDIT INDIA FINANCE PVT. LTD. Vs. PRAVEEN KUMAR
<b>Misc./ Appearance</b>				
20	EX		232/19	LALA HARI CHAND (DECEASED) THROUGH SMT. DHARAM DEVI and ORS. Vs. HARI KISHAN MITTAL and ORS. — 29/05
21	EX		1104/19	MRS. BABY NAAZ Vs. MOHD. HILAL — 29/05
<b>Misc. cases/purpose</b>				
22	CS DJ		1111/19	MOHD AQIL AND ORS Vs. MUSARAT JAHAN AND ORS — 29/05
23	EX		1263/19	HDFC BANK LIMITED Vs. VINOD KUMAR MEENA — 29/05
24	RCA DJ		17/20	RAJ KUMAR AGGARWAL Vs. KRISHNA DEVI AND ORS — 13/05
<b>Plaintiff/Petitioner Evidence</b>				
25	CS DJ		18973/16	MAHESH CHANDER GUPTA Vs. SATISH TYAGI — 16/07
26	CS (COMM)		427/20	GAURAV GUPTA Vs. PUNJAB NATIONAL BANK — 16/07
27	CS DJ		813/18	MOHAN SAINI AND ORS Vs. RENU AND ORS — 16/07
28	CS DJ		1072/18	BALBIRI AND OTHERS Vs. BIMLA DEVI AND OTHERS — 16/07
29	Misc DJ		571/18	M/S NOWOTEK TEXTILES PVT. LTD. Vs. AJAY JAIN — 16/07
<b>Defendant/Respondent Evidence</b>				
30	CS DJ	28/2016	15214/16	MS. ISLAND SKY TRADING LLC Vs. KLA INDIA PUBLIC LTD — 02/06
31	CS DJ	48/2016	13476/16	SUNIL KUMAR Vs. SUMMAT PRAKASH — 02/06
<b>Misc. Arguments</b>				
32	CS DJ		19939/16	OM PRAKASH (SR. CITIZEN) Vs. RISALO DEVI — 17/07



District and Sessions Judge, Central, THC  
 IN THE COURT OF Ms. Geetanji  
 Additional District Judge(ADJ)  
 CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:46

S. No.	Case Type	Old Case No.	Case No.	Title
33	EX	82/2015	24096/16	ROOP CHAND JAIN Vs. ALKA MEHTA - 17/07
34	RCA DJ		61882/16	JAIWANT GILL @ JAIWANT S. GILL @ GUNU Vs. SIMRAN GILL - 21/04
35	CS DJ		20323/16	ANKIT PASRICHA Vs. MUKESH SHARMA - 17/07
36	EX		703/17	Kotak Mahindra Bank Ltd. Vs. MUDRAX PARASHOR - 21/04
37	CS DJ		2942/17	MANMOHAN RAJ BINDRA (Sr Citizen) Vs. DEEPAK RAJ BINDRA - 20/7
38	RCA DJ		228/17	M.T. BALAN Vs. MINI BATRA AND ORS - 20/07
39	EX		169/18	MAGMA FINCORP LTD Vs. VAIBHAV ENTERPRISES AND ANR - 20/7
40	ARBTN		209/18	SURESH CHAND BHATI Vs. FINCRUISE CREDIT SERVICES PVT LTD - 20/07
41	EX		838/18	INDIACAN EDUCATION PVT LTD Vs. M/S EASTERN SCHOOL OF EXCELLENCE - 20/07
<b>Final Arguments</b>				
42	CS DJ	59/2015	14330/16	KUNAL JAIN Vs. SANDEEP SHARMA - 01/07
43	CS DJ	445/2016	16321/16	VIMLESH @ BIMLESH Vs. KISHAN LAL @ KISHAN CHAND - 01/07
44	CS DJ	513/2016	12684/16	MS GRAPHISADS PRIVATE LTD Vs. MS INDIAN OIL CORPORATION - 02/07
45	RCA DJ		36/18	SUBHASH CHANDER Vs. THE STATE AND ANR - 02/07
<b>Judgement</b>				
46	RCA DJ	1/2015	61405/16	SH. RAM LAL SHUKLA Vs. DELHI NAGRIK SEHKARI BANK LTD. ORS - 05/05



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:33

S.No.	Case Type	Old Case No.	Case No.	Title		
<b>Misc. cases/purpose</b>						
1	CS SCJ	379/2014	95820/16	DHARAMVIR Vs. SUBHASH MALHOTRA	] 17/7/20	
2	EX	109/2011	95467/16	H. S. MISHRA Vs. K. L CHANDA		
3	EX		428/17	G.N. BHAN SINGH Vs. ASHOK TANEJA		
4	EX		912/17	MUKESH KUMAR Vs. VIJAY KUMAR SETHI		
5	EX		1159/17	SUMER SINGH Vs. ANIL VERMA		
6	EX		2215/18	PRAKASH CHAND KHATRI Vs. M/S SHAKUNS LACE INDIA PVT. LTD.		
7	EX		326/19	BRIJESH KUMAR Vs. SPEEDY CARRIER OF INDIA		
8	EX		360/19	EARNEST SUNIL JONATHAN Vs. RAJESH		
9	EX		388/19	SARVOTTAM TELECARE PVT LTD Vs. UJWAL TELECOM		
10	EX		436/19	TATA POWER DELHI DISRIBUTION LTD. Vs. GURPINDER SINGH		
11	EX		499/19	MOHD. ASLAM Vs. RAJ KUMAR		
12	EX		909/19	HDFC BANK LTD. Vs. AMAN SINGH		
13	EX		2093/19	KOTAK MAHINDRA BANK LTD. Vs. SUMIT MALHOTRA		
14	EX		2102/19	RAJENDER KUMAR Vs. MUKESH KUMAR		
15	Misc SCJ		558/19	BABITA Vs. ANSHU DEVI @ ANSHUIYA		
16	EX		169/20	SANT KUMAR MORYA Vs. DELHI UNIVERSITY		
17	EX		170/20	M/S RATAN GOLD LTD. Vs. VIJAY MANCHANDA		
18	EX		172/20	DHARAMVEER SINGH Vs. RISHI KUMAR MALIK		
19	Misc SCJ		67/20	SMT. ANSHU DEVI @ ANSHUIYA Vs. SUMIT MOHAN AND ANR.		
20	Misc SCJ		91/20	ABDUL RAHEEM Vs. KHALID UR REHMAN AND ORS.		
<b>Issues</b>						
21	CS SCJ	117/2012	98314/16	ALIYA PARVEEN Vs. VINOD KUMAR	] 24/7/20	
22	CS SCJ	340/2016	94377/16	ABHISHEK SINGH Vs. PRAMOD		
<b>Plaintiff/Petitioner Evidence</b>						
23	CS SCJ	61/2016	94247/16	RAM NIWAS Vs. BABA SURTAI NATH		
24	CS SCJ	62/2016	95610/16	PANCHESHWAR MAHADEV MAHAKALI SHANIDEV MANDIR (REGD.) Vs. BABA SURTA SINGH		
25	CS SCJ	277/2013	99840/16	PRAMOD KUMAR Vs. SURAJ NARAIN		
26	CS SCJ		2548/16	MAMAN SINGH AND ANR. Vs. JAGDISH KUMAR		
27	CS SCJ		2549/16	MAMAN SINGH AND ANR. Vs. DHARAM PAL		
28	CS SCJ		3273/16	FARHA Vs. PIYARI @ SULEKHA AND ANR.		
29	CS SCJ		1924/17	DEVYANI FOOD INDUSTRIES LTD Vs. ORIENTAL INSURANCE COMPANY LTD		
30	CS SCJ		2255/17	HARSH GUPTA Vs. SHIVANI GUPTA		
<b>Misc. Arguments</b>						
31	CS SCJ	720/2014	94277/16	MURARI LAL Vs. UNION OF INDIA		] 17/7/20
32	CS SCJ		2062/17	ABDUL RAHEEM Vs. KHALID UR REHMAN		
<b>Final Arguments</b>						
33	CS SCJ		3827/18	MANMOHAN SINGH Vs. JATINDER SINGH		] 01/5/20,

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